

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**Original Application No. 334/2023**

**IN THE MATTER OF:**

**NARESH CHAUDHARY**

**...Applicant**

**Versus**

**UNION OF INDIA & ORS**

**...Respondent(s)**

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**STATUS REPORT OF THE JOINT COMMITTEE CONSTITUTED**  
**BY THE HON'BLE NGT IN O.A. NO. 334/2023**

**MOST RESPECTFULLY SHOWETH:-**

1. At the outset, it is most respectfully and humbly stated that all the members of the Joint Committee constituted vide order dated 09.05.2023 passed by the Hon'ble National Green Tribunal in this present matter have the utmost regard and respect for the majesty of this Hon'ble Court and as in the past, as also the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Court.
2. That the present OA has been filed making allegations regarding violation of environmental norms in constructions at 6 Flag Staff Road and 45-47 Rajpur Road, New Delhi by PWD, Delhi. It was, *inter-alia*, alleged that:
  - (i) conditions for grant of permissions for cutting of trees required planting of 280 saplings. However, only 83 trees were planted and thus, cutting of trees is in violation of conditions of permission. Such cutting is illegal for which accountability of the person responsible should be fixed as per law.
  - (ii) permissions for tree cutting were taken by manipulation and circumvention of order dated 10.02.2009. Instead of disclosing that 28 trees were to be cut in which permission of higher authority was required, permissions were taken in instalments of less than 10 trees;

(iii) the said construction was raised illegally, ignoring the observations of DUAC for increasing the green area which ipso facto is violation of Delhi Municipal Corporation Act, 1957 requiring valid approval for construction. Such violations are to the detriment of environment.

3. That the present affidavit is being filed in compliance of the order of this Hon'ble Court dated 30.10.2023 read with orders dated 20.07.2023 (as corrected on 27.07.2023) and dated 09.05.2023 in O.A. No. 334/2023. It is submitted that a Joint Committee was constituted by this Hon'ble Tribunal vide order dated 09.05.2023 (refer para 8) in this present matter. The Operative part of the Order is reproduced hereunder:

*8. In view of above averments and significance of requirement of compliance for cutting trees and providing green belt as a condition for constructions in congested and polluted city of Delhi, we consider it necessary to ascertain the factual position by constituting a joint Committee comprising Chief Secretary, Delhi, Principal Secretary (Environment & Forest), Delhi, nominee of Delhi Urban Art Commission and District Magistrate of the area (District Magistrate, North). Meeting of the Committee may be held within one week and report may be furnished within three weeks from today by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Committee will be free to interact with any other Department or Authority and undertake visit to the site. It may meet online or offline as may be found viable. **If any violations are found, the Committee may take remedial action in coordination with the concerned statutory authorities, in accordance with law. It may give a copy of its report to alleged violators for response before this Tribunal, if any, before the next date.***

**Actions taken and findings of the Joint Committee w.r.t. allegation mentioned in paras 2(i) and 2(ii) above regarding failure to undertake compensatory plantation and violation of order dated 10.02.2009**

4. That the Joint Committee observed that allegation mentioned in para 2(i) above relates to following five permissions for tree transplantation / felling given for construction at 6, Flag Staff Road / 45-47, Rajpur Road:

S l. N o.	File no. & Date of permission	No. of trees involved	Compensator y Plantation supposed to be taken up by PWD as per terms & conditions of the approval	Status as per inspection dated 01.05.2023	
				Observations related to transplanted trees	Observations regarding compensatory plantation and trees transplantation
1.	F. No. 09/NFD/ TC/Felling/ 2020- 21 dated 10.11.2020 - Offline	Total 9 nos. of trees (Mango-3, Amla-2, Citrus-2, Kadipatta-2) for transplantation from 6 Flag Staff Road, Civil Lines	90 trees to be planted at Green belt at Metcalf House, DRDO Complex.	Mango-4, Amla-2 trees, which were transplanted, have been found dead & dry on ground. No numbers have been found on tree.	Out of 19 trees, only Bargad-1 tree found in healthy condition. Other 11 trees were in dead & dry condition.
2.	F. No. 19/NFD/TC /Felling/ 20-21 dated 04.01.2021 - Offline	Total 2 nos. of mango trees for transplantation from 6 Flag Staff Road, Civil Lines	20 trees to be planted at Green belt at Metcalf House, DRDO Complex.	No mango tree on transplantation site have been found.	Remaining 7 trees were not found on ground.  Only 83 Pilkhan (Ficus Wrens)
3.	F. No. 13/NFD/TC /Felling/ 2021-22 dated 17.08.2021 - Online App. ID No. 3440	Total 6 nos. of bottle palm trees for felling at 6, Flag Staff Road, Civil Lines	60 trees to be planted at Green belt at Metcalf House, DRDO Complex	--	trees have been found planted out of 280 at proposed CP site. There were 60 pits having no sign of plant there (might have died).
4.	F. No. 44/CFD/TC /online/ Felling/ 21-	Total 06 nos. of trees at 45- 47, Rajpur road: (1) Transplant- 4	60 trees to be planted at Green belt at Metcalf	Only 1 Bargad tree has been found on ground with no. 99 on	There has been no sign of planting of 137 tree saplings at

	22 dated 28.02.2022 - Online App. ID No. 6288	(Ashok - 3; Bargad - 1); and (2) Felling-2 (Ficus benjamina - 1; Lasoda - 1).	House, DRDO Complex.	trunk	the same site.
5.	F. No. 05/CFD/TC Felling/ online ID 6483/22-23 dated 12.04.2022 - Online App. ID no. 6483	Total 05 nos. of trees at 45-47 Rajpur road: (1) Transplant - 4 (Ashok - 3, Jamun - 1); and (2) Felling - 1 (Neem - 1)	50 trees to be planted at Green belt at Metcalf - House, DRDO Complex	Ashok-3, Neem- 1, Jamun-1 found at transplantation site in dead & dry condition.  4 trees, which were transplanted, have been found dead & dry at site. No numbers have been found on tree.	

5. In this regard, the following has been observed by the Joint Committee from the official records made available to it:

Date	Event
28.10.2020	Sh. Vinay Chaudhary, Executive Engineer (Central & New Delhi Building), PWD applied to the then DCF (Central) for permission of transplantation / removal of 9 trees from 6, Flag Staff Road ( <b>Annexure - 'A'</b> )
09.11.2020	A reminder was sent by Sh. Vinay Chaudhary, Executive Engineer (Central & New Delhi Building), PWD to the then DCF (Central) for permission of transplantation / removal of 9 trees from 6, Flag Staff Road ( <b>Annexure - 'B'</b> )
09.11.2020	The then DCF (Central) Sh. Aditya Madanpotra asked Executive Engineer (Central & New Delhi Building), PWD to submit security deposit of Rs.5,13,000/- ( <b>Annexure - 'C'</b> )
10.11.2020	Sh. Vinay Chaudhary, Executive Engineer (Central & New

	Delhi Building), PWD deposited Rs.5,13,000/- with O/o DCF (Central) ( <b>Annexure – ‘D’</b> )
10.11.2020	Permission granted by the then DCF (Central) Sh. Aditya Madanpotra to the Executive Engineer (Central & New Delhi Building), PWD for transplantation of 9 trees from 6, Flag Staff Road and also to undertake compensatory plantation of 90 trees & maintain them for a period of 7 years. ( <b>Annexure – ‘E’</b> )
15.12.2020	In continuation to earlier letter dated 10.11.2020, Sh. Vinay Chaudhary, Executive Engineer (Central & New Delhi Building), PWD applied to the then DCF (Central) for permission of transplantation / removal of 2 trees from 6, Flag Staff Road. ( <b>Annexure – ‘F’</b> )
28.12.2020	The then DCF (Central) Sh. Aditya Madanpotra asked Executive Engineer (Central & New Delhi Building), PWD to submit security deposit of Rs.1,14,000/- ( <b>Annexure – ‘G’</b> )
30.12.2020	Sh. Vinay Chaudhary, Executive Engineer (Central & New Delhi Building), PWD deposited Rs.1,14,000/- with O/o DCF (Central) ( <b>Annexure – ‘H’</b> )
04.01.2021	<p>Permission granted by the then DCF (Central) Sh. Aditya Madanpotra to the Executive Engineer (Central &amp; New Delhi Building), PWD for transplantation of 2 trees from 6, Flag Staff Road and also to undertake compensatory plantation of 20 trees and maintain them for a period of 7 years. (<b>Annexure – ‘I’</b>)</p> <p>It is observed that Proviso to section 9(3) of the Delhi Preservation of Trees Act, 1994 provides that two application in a year can be entertained from a person for the same area. Therefore, it is observed that the said application dated 15.12.2020 was admissible in terms of Proviso to section 9(3) of the Delhi Preservation of Trees Act, 1994.</p> <p>The order No. F.8(207)/CF/HQ/ DPTA/07-08/5983-87 dated</p>

	<p>10.02.2009 (<b>Annexure – ‘J’</b>) provides that applications seeking permission for felling of trees numbering 10 to 20 and more than 20 trees under the Delhi Preservation of Trees Act, 1994, be processed and submitted to the Conservator of Forests and Secretary (E&amp;F), Govt. of NCT of Delhi, respectively, before granting such permission. It is observed that the application dated 15.12.2020 was not a fresh application but an application made in continuation of the permission dated 10.11.2020 (as categorically mentioned by the applicant / PWD in the said application dated 15.12.2020). In such case, since the total nos. of trees to be fallen / transplanted became more than 10 (as earlier application dated 28.10.2020 was for 9 trees and this application dated 15.12.2020 was for 2 trees, thus totalling to 11 nos. of trees), therefore, this application was required to be placed before the Conservator of Forests. This order dated 10.02.2009 used the words “...<i>applications seeking permission for felling of trees numbering 10 to 20...</i>” which means that all applications from a person for same area, and does not allow splitting of the applications by individual applicants to bypass the scrutiny of the Conservator of Forests. However, the then DCF (Central) Sh. Aditya Madanpotra did not obtained approval of the Conservator of Forests but approved this application at his own on 04.01.2020 (copy of notings is at <b>Annexure – ‘K’</b>), in violation of above said order dated 10.02.2009.</p>
03.08.2021	<p>Sh. Vinay Chaudhary, Executive Engineer (Central &amp; New Delhi Building), PWD applied to the then DCF (Central) for permission of removal of 6 trees from 6, Flag Staff Road. (<b>Annexure – ‘L’</b>)</p>
12.08.2021	<p>The then DCF (Central) Sh. Aditya Madanpotra asked Executive Engineer (Central &amp; New Delhi Building), PWD to submit security deposit of Rs.3,42,000/- (<b>Annexure – ‘M’</b>)</p>
13.08.2021	<p>Sh. Vinay Chaudhary, Executive Engineer (Central &amp; New</p>

	Delhi Building), PWD deposited Rs.3,42,000/- with O/o DCF (Central) ( <b>Annexure – ‘N’</b> )
17.08.2021	Permission granted by the then DCF (Central) Sh. Aditya Madanpotra to the Executive Engineer (Central & New Delhi Building), PWD for felling of 6 trees from 6, Flag Staff Road and also to undertake compensatory plantation of 60 trees and maintain them for a period of 7 years. ( <b>Annexure – ‘O’</b> )
18.02.2022	Letter was sent by the then DCF (Central) Sh. Aditya Madanpotra to the Executive Engineer (Central & New Delhi Building), PWD for non-fulfilling conditions of permission granted on 17.08.2021. ( <b>Annexure – ‘P’</b> )
23.02.2022	<p>Sh. Vinay Chaudhary, Executive Engineer (Central &amp; New Delhi Building), PWD vide letter dated 23.02.2022 (<b>Annexure – ‘Q’</b>) applied to the then DCF (Central) for permission of removal of 6 trees from 45-47, Rajpur Road. Sh. Vinay Chaudhary, Executive Engineer (Central &amp; New Delhi Building), PWD did not disclose that the said plot 45-47, Rajpur Road was amalgamated in the 6, Flag Staff Road.</p> <p>The online application No. 6288 (<b>Annexure – ‘R’</b>) was filed by Sh. Israr Ahmed, Executive Engineer, Health Maintenance Department, Lok Nayak Hospital, New Delhi (email: eepwddelhib231@gmail.com) (Mobile No. 9717455493) with name of property owner as “Vinay Chaudhary”.</p>
25.02.2022	<p>In pursuance to the application dated 23.02.2022, an inspection of plot 45-47, Rajpur Road was undertaken on 25.02.2022 (<b>Annexure – ‘S’</b>) by the official of O/o DCF wherein the following violations were noticed:</p> <p>“कार्यो अभियंता Maintenance Department lok Nayak Hospital, New Delhi – 2, के द्वारा प्रॉपर्टी संख्या 45, 47 राजपुर रोड दि० में बनाये जा रहे कैम्प कार्यालय में बाधा डाल रहे 06 वृक्षों को काटने की अनुमति मांगी है। वृक्षों का निरीक्षण करने के दौरान पाया की 2 अशोका, 1 फाइक्स,</p>

	<p>1 बड़, 1 नीम, 1 लसोड़ा इन वृक्षों के पास गहरी खुदाई की हुई है जिससे वृक्षों की जड़ों को नुकसान हुआ है और गहरी खुदाई होने के कारण वृक्ष गिर भी सकते हैं।</p> <p>अतः वृक्षों की स्थिति देखते हुए यदि महोदय उचित समझे तो प्रार्थी को नोटिस जारी करके कार्यालय में बुलाया जा सकता है। नुकसान पहुंचे वृक्षों की फोटो रिपोर्ट संलग्न है।”</p>
28.02.2022	<p>Permission granted by the then DCF (Central) Sh. Aditya Madanpotra to the Executive Engineer, PWD, M-323, A Block, 1<sup>st</sup> Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bala Road, Delhi – 110 054 for transplantation of 4 trees and felling of 2 trees from 45-47, Rajpur Road and also to undertake compensatory plantation of 60 trees and maintain them for a period of 7 years. (<b>Annexure – ‘T’</b>)</p>
28.02.2022	<p>Notice F. No. /DCF(C)/DPTA/Offence/21-22/7551 dated 28.02.2022 (<b>Annexure – ‘U’</b>) was issued by the then DCF (Central) Sh. Aditya Madanpotra for tree offence (exposing roots of 6 trees) at 45-47, Rajpur Road to the Executive Engineer, Maintenance Department, Lok Nayak Hospital, New Delhi – 02.</p> <p>It is observed that the then DCF (Central) Sh. Aditya Madanpotra while issued the permission letter at the right address (viz. Executive Engineer, PWD, M-323, A Block, 1<sup>st</sup> Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bala Road, Delhi – 110 054) on 28.02.2022 however issued Tree Offence Notice to a wrong address (viz. Ex. Engg. Maintenance Department, Lok Nayak Hospital, New Delhi - 02) on the same day, despite the fact that inspection report categorically mentions that the inspection was done pursuant to application for felling of 6 trees at 45, 47 Rajpur Road. This was done when the mobile number (9717455493) as well as email id (eepwddelhib231@gmail.com) was available on the application No. 6288.</p>

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	<p>Such act on the same day cannot be treated as an inadvertent mistake but prima-facie it was a deliberate misconduct on part of the then DCF (Central) Sh. Aditya Madanpotra. His future conduct also establishes the same as he neither ensured that the notice has been delivered nor he took any subsequent action pursuant to the said notice.</p>
16.03.2022	<p>Sh. Vinay Chaudhary, Executive Engineer (Central &amp; New Delhi Building), PWD applied vide letter dated 16.03.2023 (<b>Annexure – ‘V’</b>) to the then DCF (Central) for permission of removal of 5 trees from 45-47, Rajpur Road. Sh. Vinay Chaudhary, Executive Engineer (Central &amp; New Delhi Building), PWD did not disclose that the said plot 45-47, Rajpur Road was amalgamated in the 6, Flag Staff Road.</p> <p>It is observed that three applications were made by the Sh. Vinay Chaudhary, Executive Engineer (Central &amp; New Delhi Building), PWD on 03.08.2021 (in name of 6, Flag Staff Road), 23.02.2022 (in name of 45-47, Rajpur Road) and 16.03.2022 (in name of 45-47, Rajpur Road), without disclosing the fact that the said plot 45-47, Rajpur Road was amalgamated in the 6, Flag Staff Road.</p> <p>It seems that non-disclosure of amalgamation of plot 45-47, Rajpur Road was amalgamated in the 6, Flag Staff Road was done with malafide intentions to bypass the limitations of maximum two applications for same area in a year in terms of Proviso to Section 9(3) of the Delhi Preservation of Trees Act, 1994 which provides that two application in a year can be entertained from a person for the same area.</p>
01.04.2022	<p>The said application dated 16.03.2022 was not processed by the O/o DCF (Central) in the year 2021-22, and processed immediately on first day of the year 2022-23 i.e. on 01.04.2022 (copy of notings is at <b>Annexure – ‘W’</b>) which raises serious doubts as to whether such delay was done to</p>

	<p>bypass the limitations of maximum two applications for same area in a year in terms of Proviso to Section 9(3) of the Delhi Preservation of Trees Act, 1994 which provides that two application in a year can be entertained from a person for the same area.</p> <p>Further, unlike previously when the then DCF (Central) Sh. Adtiya Madanpotra approved the permission for transplantation of 2 trees on 04.01.2021 (in continuation of transplantation of 9 trees permitted on 10.11.2021) submitted the file to the Conservator of Forests for approval in terms of Order dated 10.02.2009, which establishes that the then DCF (Central) Sh. Adtiya Madanpotra failed to seek such approval / clearance from Conservator of Forests while issuing permission on 04.01.2022 at his own level.</p>
12.04.2022	<p>Permission granted by the then DCF (Central) Sh. Adtiya Madanpotra to the Executive Engineer (Central &amp; New Delhi Building), PWD for transplantation of 4 trees and felling of 1 tree from 45-47, Rajpur Road and also to undertake compensatory plantation of 50 trees and maintain them for a period of 7 years. (<b>Annexure – ‘X’</b>)</p> <p>It is observed that such permission was accorded by the then DCF (Central) Sh. Adtiya Madanpotra on the basis of written advice of an <b><u>officer subordinate to the then DCF (P&amp;M)</u></b> [as the file was marked by such subordinate officer to the DCF (P&amp;M), which was not signed by him] that “<i>As discussed with CF, the said permission may be given by DCF (Central) / Tree Officer (less than 10 trees). In view of the above, if approved, the file may be returned to DCF (Central) for necessary action at their end.</i>”</p> <p>Such noting dated 05.04.2022 of an officer subordinate to the then DCF (P&amp;M) was not even endorsed by the then DCF (P&amp;M).</p>

It is observed that the then DCF (Central) Sh. Aditya Madanpotra with aid of an officer subordinate to the then DCF (P&M) issued the permission at his own level, without obtaining instructions / clarification from the Conservator of Forests in this matter, which was required as per Order dated 10.02.2009 (copy of notings is at **Annexure – ‘Y’**).

6. That explanation of the then DCF (Central) Sh. Aditya Madanpotra (tenure from 06.08.2020 to 21.06.2022) was called vide memorandum dated 06.06.2023 (**Annexure – ‘Z’**) by the Pr. Chief Conservator of Forests, Department of Forests & Wildlife (GNCTD), pursuant to which the then DCF (Central) Sh. Aditya Madanpotra submitted a reply dated 10.06.2023 (**Annexure – ‘AA’**).
7. Pr. Chief Conservator of Forests, Department of Forests & Wildlife (GNCTD) vide letter dated 06.06.2023 (**Annexure – ‘AB’**) asked Engineer-in-Chief, PWD, GNCTD to provide the explanation of concerned officers of PWD in this matter, to which a reply dated 14.06.2023 (**Annexure – ‘AC’**) was received from the Pr. Chief Engineer (M&F), PWD, GNCTD.
8. In this regard, the following has been observed by the Joint Committee from the official records made available to it:

Date	Event
28.02.2022	A notice ( <b>Annexure – ‘U’</b> ) was issued at ‘wrong address’ by the then DCF (Central) Sh. Aditya Madanpotra for tree violations at 45-47, Rajpur Road pursuant to inspection report dated 25.02.2022. This was done even when mobile number as well as email id of the applicant was available in the Application No. 6288.
21.06.2022	Pursuant to order dated 01.06.2022 ( <b>Annexure – ‘AD’</b> ), the then DCF (Central) Sh. Aditya Madanpotra transferred from Delhi to Ladakh.
06.07.2022	Pursuant to order dated 01.06.2022 ( <b>Annexure – ‘AD’</b> ), Ms. Cheshta Singh joined NCT of Delhi from Arunachal

	Pradesh, and posted as DCF (Central), GNCTD.
02.11.2022	The new DCF (Central) Ms. Cheshta Singh in mechanical manner sent reminder notice dated 02.11.2022 ( <b>Annexure – ‘AE’</b> ) to wrong address viz. “ <i>Executive Engineer, Maintenance Department, Lok Nayak Hospital, New Delhi – 02</i> ” without checking about the correctness of this address and without ensuring delivering of the same. She also did not followed-up this matter.
Last week of April, 2023	Reports were published in the national media about expenditure of crores of rupees on renovation on bungalow of Hon’ble Chief Minister of Delhi (i.e. 6, Flag Staff Road / 45-47, Rajpur Road) ( <b>Annexure – ‘AF’</b> )
01.05.2023	An inspection was undertaken by Dy. Forest Ranger, Central Forest Division to ascertain the compensatory plantation of 280 trees to be undertaken by the PWD pursuant to the above-mentioned 5 tree felling / transplantation permissions, as well as about the status of 19 transplanted trees. It was observed in the inspection report ( <b>Annexure – ‘AG’</b> ) that out of 280 trees to be planted by PWD, only 83 Pilkhan trees were found at compensatory plantation sites, and that 60 pits were there with no sign of plants (might have died) and that these was no sign of plantation of 137 tree saplings at the compensatory plantation sites. It was further mentioned in the said inspection report that out of 19 transplanted trees, only 1 Bargad tree was found in health condition, 11 trees were dead and 7 trees were not found at ground.
02.05.2023	DCF (Central) Ms. Cheshta Singh in mechanical manner again (second time) sent a reminder notice dated 02.05.2023 ( <b>Annexure – ‘AH’</b> ) to wrong address viz. “ <i>Executive Engineer, Maintenance Department, Lok Nayak Hospital, New Delhi – 02</i> ” without checking about the correctness of this address and without ensuring delivering of the same.
03.05.2023	News of missing plantation was also widely covered by national media, in continuation of their coverage of expenditure of crores of rupees on renovation on bungalow

	of Hon'ble Chief Minister of Delhi (i.e. 6, Flag Staff Road / 45-47, Rajpur Road) ( <b>Annexure – 'AI'</b> )
04.05.2023	DCF (Central) Ms. Cheshta Singh issued a letter ( <b>Annexure – 'AJ'</b> ) to Executive Engineer, PWD asking him to plant 90 tree saplings (height of 15 ft and at least 5 inch diameter) of indigenous species (like Neem, Pipal, Arjun, Pilkhan, Jamun) in lieu of 18 transplanted trees (11 dead and 7 not located at site).
04.05.2023	DCF (Central) Ms. Cheshta Singh issued a letter ( <b>Annexure – 'AK'</b> ) to Executive Engineer, PWD informing him that since only 83 Pilkhan trees were found at compensatory plantation sites against 280 plants, therefore, security deposit for the remaining 197 plants stands forfeited, and the remaining plantation would be carried out by the Forest Department for completing the Compensatory Plantation.
09.05.2023	Hon'ble NGT passed order dated 09.05.2023 in the present O.A.
12.05.2023	DCF (Central) Ms. Cheshta Singh in mechanical manner (third time) again sent a reminder notice dated 12.05.2023 ( <b>Annexure – 'AL'</b> ) to wrong address viz. " <i>Executive Engineer, Maintenance Department, Lok Nayak Hospital, New Delhi – 02</i> " without checking about the correctness of this address and without ensuring delivering of the same.
31.05.2023	DCF (Central) Ms. Cheshta Singh ordered ( <b>Annexure – 'AM'</b> ) Range Officer, Central Forest Officer to undertake compensatory plantation of remaining 197 tree saplings.
06.06.2023	Explanation of DCF (Central) Ms. Cheshta Singh was sought by the Pr. Chief Conservator of Forests ( <b>Annexure – 'AN'</b> )
06.06.2023	Pr. Chief Conservator of Forests asked Engineer-in-Chief, PWD, GNCTD to provide the explanation of concerned officers of PWD in this matter ( <b>Annexure – 'AB'</b> )
09.06.2023	DCF (Central) Ms. Cheshta Singh submitted her reply to the memorandum dated 06.06.2023 ( <b>Annexure – 'AO'</b> )
14.06.2023	Pr. Chief Engineer (M&F), PWD, GNCTD submitted a reply

	(along with reply of the Executive Engineer (C&ND Building, M-323, PWD) ( <b>Annexure – ‘AC’</b> ))
22.06.2023	Range Officer, Central Forest Division, Department of Forests and Wildlife, GNCTD informed ( <b>Annexure – ‘AP’</b> ) DCF (Central) that plantation of 200 trees of different varieties (40 nos. Amaltas, 15 nos. Gulmohar, 15 nos. Jakranda, 65 nos. Jamun and 65 nos. Pilkhan) has been carried out at Green Belt, Metcalf House, DRDO Complex pursuant to order dated 31.05.2023.
04.07.2023	Pursuance to tree violations observed w.r.t. 6 trees (roots exposed due to digging) at 45-47, Rajpur Road during inspection done on 25.02.2022, and notices dated 28.02.2022, 02.11.2022, 02.05.2023 and 12.05.2023, and hearing held on 16.06.2023 wherein photos of tree violations were shown, Sh. Vinay Chaudhary, Executive Engineer (C&ND), PWD and Sh. Rajat Kant accepted that they have exposed the roots of the concerned trees. Accordingly, DCF (Central) Ms. Cheshta Singh vide order dated 04.07.2023 ( <b>Annexure – ‘AQ’</b> ) imposed a penalty of Rs.60,000/- upon Sh. Vinay Chaudhary, Executive Engineer (C&ND), PWD.
19.07.2023	Sh. Vinay Chaudhary, Executive Engineer (C&ND), PWD deposited ( <b>Annexure – ‘AR’</b> ) penalty amount of Rs.60,000/- vide DD No. 895671 dated 18.07.2023 with the O/o DCF (Central) in compliance of order dated 04.07.2023.
04.08.2023	Executive Engineer (C&ND), PWD informed ( <b>Annexure – ‘AS’</b> ) DCF (Central) that in pursuance of order dated 04.05.2023 of DCF(Central) 90 trees of Pilkhan have been planted at outer ring road (Chanding Ram Akhada to Majnu Ka Tilla) near Chandrawal as compensatory plantation.

**Actions taken and findings of the Joint Committee w.r.t. allegation mentioned in para 2(iii) above regarding violation of observations of DUAC**

9. It is submitted that on 24.08.2023 at 02:00 P.M. a meeting of the Joint Committee was held at the worthy Chief Secretary's conference room. The

Joint Committee meeting was chaired by the worthy Chief Secretary (GNCTD) and was attended by (1) The Principal Secretary (Environment & Forest, GNCTD); (2). Smt. Nivedita Pande (Nominee on behalf of Delhi Urban Arts Commission); (3) Additional District Magistrate (Central) [nominee on behalf of District Magistrate (North)].

10. It is submitted that Nominee on behalf of Delhi Urban Arts Commission (DUAC) being a member of the Joint Committee had submitted comments/ observations on behalf of DUAC before the Joint Committee vide e-mail dated 28.08.2023 (Annexure – ‘AT’), providing that the proposal pertaining to the construction at 6 Flag Staff Road, Civil Lines was considered by DUAC for the first time at its 1564<sup>th</sup> meeting held on 06.11.2020 (Annexure – ‘AU’) and the same was not approved. Thereafter a revised proposal was received and reconsidered by DUAC at its 1569<sup>th</sup> meeting held on 11.12.2020 (Annexure – ‘AV’) which was not approved again. Subsequently based on further revisions made, the proposal was considered for the last time by DUAC at its 1570<sup>th</sup> meeting held on 18.12.2020 (Annexure – ‘AW’) where the proposal was approved, with observations.
11. That PWD, GNCTD vide its Office Memorandum No. प्रमुख अभि./लो० नि० वि०/ डब्लू/ओ. ओ./3420 dated 26.07.2017 (Annexure – ‘AX’) has issued the following order w.r.t. ‘Exception for Government building from operation of Municipal Laws to erect their erection’:
- “The North DMC vide their letter No. D-02/C.E.(Bldg.)/HQ/2017 dt. 18.05.2017 has exempted the PWD projects, to be used for public purpose, from seeking sanction of building plan from the local bodies as per provision of section-3 of Govt. Building Act 1899, subject to adherence to the norms of UBBL-2016/MPD-2021, as amended up-to-date as well as other rules/ regulations/ Acts/ notification as applicable. However, they shall give reasonable notice to the local bodies i.e. concerned Zonal Building Deptt. as per provision to Section 3 of the act before erection of the Govt. Buildings.*

*In view of above, it has been decided to set up the following committee to examine all the drawings for PWD Projects to be used for Public Purposes under the Chairmanship of Sr. Architect, PWD:-*

1. *Sh. Ashok Kumar Sharma, Sr. Architect*  
*Chairman*
2. *Sh. Narender Chandu Patla, Architect* *Member*
3. *Concerned Executive Engineer (C)* *Member*
4. *Concerned Executive Engineer (E)* *Member*

**The above committee will examine all the drawings prepared and to certify that the buildings plans conform to the building by-laws, after assessing all the requirements of Electric Load, water-supply, sewerage and horticulture, based on input provided by the concerned Executive Engineer (Civil) & Executive Engineer (Elect.). The concerned Executive Engineer (Civil) will submit the proposal in complete shape to respective local bodies about proposed construction and all the records shall be maintained by concerned Executive Engineer (Civil). The Committee will secure all necessary approval from Fire Department, DUAC and other concerned applicable authorities like Airport Authority of India, National Monument Authority, Heritage Committee, Environment Clearance, etc.”** (emphasis added)

12. The Joint Committee further observed that composition of the Building Committee of PWD was changed vide order dated 21.01.2020 (**Annexure – ‘AY’**) and then vide order dated 01.02.2021 (**Annexure – ‘AZ’**), and the composition of the Building Committee of PWD is as under:

1. *Senior Architect (Projects), PWD* *Chairman*
2. *Sh. Tushar Kanta Giri, Architect (East)* *Member*
3. *Concerned Executive Engineer (Civil)* *Member*
4. *Concerned Executive Engineer (Elect.)* *Member*

13. The Joint Committee observed that the ‘Building Committee of PWD’, which is to certify that the building plans conform to the Unified Building Bye-Laws (UBBL) for Delhi, 2016, has not accorded sanction for building

plans addition / alteration in plot No. 6, Flag Staff Road, Civil Lines, Delhi till date and no sanction plans has been made available for this new residential complex (on record, it is mentioned as addition/ alteration). From the Building Committee of PWD's letter No. SA(Project)/BC/07/281 dated 07.12.2021 (**Annexure – 'BA'**), it is observed that the building plan for addition / alteration in plot No. 6, Flag Staff Road, Civil Lines, Delhi were rejected online on 10.02.2021 and that the Executive Engineer (Civil), C&ND Building of PWD was asked to observe online compliance of shortcomings indicated in this letter dated 07.12.2021. It becomes more so important that such plans were rejected by the Building Committee PWD on 10.02.2021 i.e. a date even after the building plans were approved by the DUAC in its 1570<sup>th</sup> meeting held on 18.12.2020, with observations.

14. Even after approval of the building plans were approved by the DUAC in its 1570<sup>th</sup> meeting held on 18.12.2020, it is observed that the profile of the building at 6, Flag Staff Road / 45-47, Rajpur Road has been changed through 3<sup>rd</sup> Addition / Alteration by an extra area of 508 sq. m. for which no approval of the DUAC has been obtained so far.

#### **Findings and Recommendations of the Joint Committee**

15. That the officers of PWD:
  - (i) did not challenge the order dated 04.05.2023 of the DCF (Central) for plantation of 90 trees in lieu of 18 transplanted trees (11 trees were found dead and 7 trees were not found at designated locations), and even complied with the same as per PWD's letter dated 04.08.2023;
  - (ii) did not challenge forfeiture of security deposit for 197 tree saplings vide order dated 04.05.2023 of the DCF (Central), as out of compensatory plantation of 280 tree saplings, only 83 were found at designated compensatory plantation sites;

This establishes that the findings recorded in the inspection report dated 01.05.2023, as reproduced in para 3 of the order dated 09.05.2023 of this Hon'ble Tribunal in the instant matter, were factually correct, and officers of PWD as well as D/o Forests and Wildlife, GNCTD failed to

- ensure compliance of terms and conditions of the five tree felling / transplantation permitted by the then DCF (Central) for 6, Flag Staff Road / 45-47, Rajpur Road.
16. That it was observed that while disciplinary action against officers / officials of PWD has already been recommended by Directorate of Vigilance of GNCTD, including their suspension (matter of Group A officers lying pending with Hon'ble Chief Minister of Delhi since long, being the chairperson of the National Capital Civil Service Authority), however, no action has been taken against the officers of the D/o Forests and Wildlife, GNCTD. The Committee observed that while Ms. Cheshta Singh, DCF (Central) dealt the matter casually initially, however, subsequently she has rectified the shortcomings, therefore, she may be advised by his administrative authorities to be more careful in future while dealing with official matters.
  17. The Committee observed that the then DCF (Central) Sh. Aditya Madanpotra (IFS: 2016) (from 06.08.2020 to 21.06.2022) failed to perform his official duties as he (i) issued the permission dated 04.01.2021 without obtaining approval of the Conservator of Forests in terms of Order dated 10.02.2009; (ii) issued notice dated 28.02.2022 at wrong address deliberately despite availability of email id and mobile number of the applicant, when he issued the tree felling permission for the same applicant to the right address on same day; (iii) issued permission on 12.04.2022 with aid of an officer subordinate to DCF (P&M) without obtaining approval / clearance from the Conservator of Forests; and therefore necessary disciplinary action may be considered to be initiated against him by his Disciplinary Authority.
  18. To ensure safety and security of the Hon'ble Chief Minister of Delhi, the Committee also recommends that Building Committee of the PWD, GNCTD be directed to place before the Hon'ble Tribunal the certified building plan(s) of the 6, Flag Staff Road as well as 45-47, Rajpur Road (which are being used as residence by the Hon'ble Chief Minister of Delhi)

22

before the Hon'ble Tribunal to ensure that the residence of Hon'ble Chief Minister is safe and secure, in accordance with UBBL, 2016.

19. The allegations made by the Applicant in the present O.A. are prima-facie substantiated by the records made available to the Joint Committee.
20. The Joint Committee noted that CBI has already registered a Preliminary Enquiry (PE) No. 0032023A0006 in this matter.
21. It is humbly submitted that all the members of the Joint Committee have highest respect and regard for the orders of this Hon'ble Court. The Present affidavit along with its annexures is being placed before this Hon'ble Court for its consideration by the Joint Committee.

Nivedita Pande

Smt. Nivedita Pande  
(Nominee of DUAC)

39/11/23

District Magistrate  
(Central) GNCTD

A. Singh

Principal Secretary  
(E&F) GNCTD

lh

Chief Secretary  
GNCTD

Amcyw A

GOVT. OF NCT OF DELHI  
OFFICE OF THE DCF/TREE OFFICER

27/c (23)  
Annexure - A

FORM 'B'  
SUB RULE (1) OF RULE (4)

To,

The Tree Officer  
Kansha Nohra Ridge  
Delhi 110007

Sir

I apply for grant of permission for felling tree/s located in the property situated in the village 6 Flag Staff Rd civil line Delhi & District Delhi furnish below the following details in support of my application:

1. Applicant's name & address :  
(In block letters)

VINAY CHAUDHARY  
Executive Engineer  
C.B.M.D - M-321 - P.O.D

2. Name & address of the owner of the property :  
(If different from applicant)

6 Flag Staff Rd civil line Delhi

3. Title of the applicant i.e. whether owner/occupant of the property etc.

6 Flag Staff Rd civil line Delhi

4. Name of the vill. & h. No. of the property

6 Flag Staff Rd civil line Delhi

5. Total area of the property with description of the boundaries

1.127 Acre

6. Total no. of trees (species-wise) whose trunk or body is not less than 5 cm in dia at a ht. of 30 cm from the ground & whose ht. is not less than 01 mts. from the ground

9 Nos Trees for removing

7. The exact area (in sq. mtrs.) from which felling of trees for which permit is sought (description of the boundaries)

1.127 Acre

8. Total no. of trees to be felled

9 Nos Trees

9. Trees to be felled are numerically numbered in paints, their girth measured at a ht. of 1.35 mtrs. from ground level & their details species are :

24

66

S. No.	Tree No.	Species	Girth
10. Purpose for which the felling of the trees are intended :			25/2
11. Intended use of felled trees (e.g.) for sale for domestic use etc. :			
12. Intended use of land after felling of trees :			
13. No. of species of trees intended to be planted after felling (give details of arrangements for raising, planting & protecting trees) :			
14. Name/s & address/es of the owners/occupants adjoining property/ies. :			

for construction of New Block

- N.A -

Removing of 9 Nos Tall

Removing only.

VINAY CHAUDHARY  
Executive Engineer  
C.B.M.D. - M-221, P.W.D.

I am enclosing an affidavit & below mentioned papers in support of my application.

**DECLARATION**

I hereby declare that I shall fully satisfy & abide by such terms & conditions of the permit as may be specified therein.

*(Signature)*  
 Applicant's Signature  
 P.W.D., C.B.M.D. M-323  
 1st Floor, A-Wing Vikas Bhawan-II  
 Delhi-110054

Place :

Date :

Attested copies of:

1. Property/occupancy documents
2. Plan of the property showing the khasra number
3. Enumeration list (list signed by the applicant)
4. Latest jamabandi of land record issued by the Tehsildar
5. "No Objection Certificate" from the concerned local body (e.g. NDMC/MCD/DDA)
6. Boundary list (duly signed by the applicant)
7. "No Objection Certificate" from the adjoining property owners.
8. Rs. 5/- Court fee stamp.
9. Photographs of trees.

(To be signed on a stamped paper in the presence of Magistrate or authority approved for the purpose)

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Draft language of the Affidavit to be submitted along with 'B' Form

Vihly Chaudhary - Executive Engineer, P.W.D.

I ..... aged ..... resident of .....  
village 6 Khas Staff Rd Civil wife / son / daughter of .....  
do hereby solemnly affirm and declare as under:

1. That I am the legal owner/occupant of the private property known as situated at 6 Khas Staff Rd Civil village ..... bearing khasra no. of line Dilli 54 of ..... of ..... boundaries of which are as follows:

- East :
- North : North Dilli
- West :
- South :

for removing of 9 Nos Tall

2. That I have applied to the Tree Officer ..... for permission to fell 9 Nos Tall for removing trees from the aforesaid property. All the trees have been numbered with paint.

3. That there is no other owner/occupant of this property of the forest produce of this property and I hereby solemnly affirm and declare that I shall be solely responsible and answerable for any claim and litigation. If any, that may arise at any time in future regarding the ownership/occupancy of the said property or the forest produce from the said property.

*[Signature]*

DEPARTMENT Engineer  
P.W.D., C.B.M.D. M-323  
1st Floor, A-Wing Vikas Bhawan-II  
Delhi-110054

Verification

I hereby solemnly declare and affirm that to the best of my knowledge and belief the contents of my above affidavit are correct and true and that no material has been concealed or omitted there from.

Verified at ..... this ..... days of ..... 2014.

*[Signature]*

DEPARTMENT Engineer  
P.W.D., C.B.M.D. M-323  
1st Floor, A-Wing Vikas Bhawan-II  
Delhi-110054

26



सत्यमेव जयते

# INDIA NON JUDICIAL

## Government of National Capital Territory of Delhi

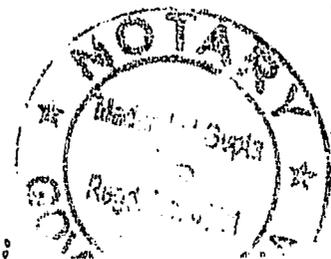
### e-Stamp

Certificate No.  
 Certificate Issued Date  
 Account Reference  
 Unique Doc. Reference  
 Purchased by  
 Description of Document  
 Property Description  
 Consideration Price (Rs.)  
 First Party  
 Second Party  
 Stamp Duty Paid By  
 Stamp Duty Amount(Rs.)

IN-DL98631557812569S  
 27-Oct-2020 02:25 PM  
 : IMPACC/IN/201721003/DELHI/ DL-DLH  
 : SUBIN:DL:DL:72100303760593530846S  
 : VINAY CHAUDHARY  
 : Article 4(Affidavit)  
 : Not Applicable  
 : 0  
 (Zero)  
 : VINAY CHAUDHARY  
 : Not Applicable  
 : VINAY CHAUDHARY  
 : 10  
 (Ten only)



Please write or type below this line



**AFFIDAVIT**

**I, Vinay Chaudhary, Executive Engineer, PWD, at 6, BMD-M-321, PWD, Flat Staff Road, Civil Lines, Delhi-110054 do hereby solemnly affirm and declare as under:**

1. That I am the legal owner/occupant of the private property known as **6, Flat Staff Road, Civil Lines, Delhi-110054**, boundaries of which are as follows:-  
 East :  
 North : **North Delhi**  
 West :  
 South :
2. That I have applied to the **Tree Officer, for removing of 9 Nos. Tree to fell for permission to Removing of 9 Nos. Trees from the aforesaid property.**
3. That there is no other owner/occupant of this property of the forest produce of this property and I hereby solemnly affirm and declare that I shall be solely responsible and answerable for any claim and litigation if any, that may arise at any time in later regarding the ownership/occupancy of the said property or the forest produce from the said property.

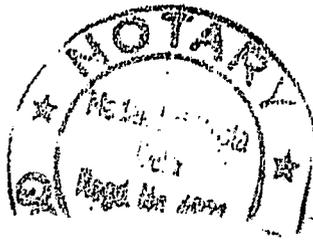
*Handwritten signature and date: 27/10/2020*

**VERIFICATION**

I hereby solemnly declare and affirm that to the best of my knowledge and belief the contents of my above affidavit are correct and true and that no material has been concealed or omitted there from.

Verified at New Delhi this 27<sup>th</sup> day of October, 2020.

**DEPONENT**  
Executive Engineer  
**VINAY CHAUDHARY**  
1st Floor, A-Wing Vikas Bhawan-II  
Delhi-110054



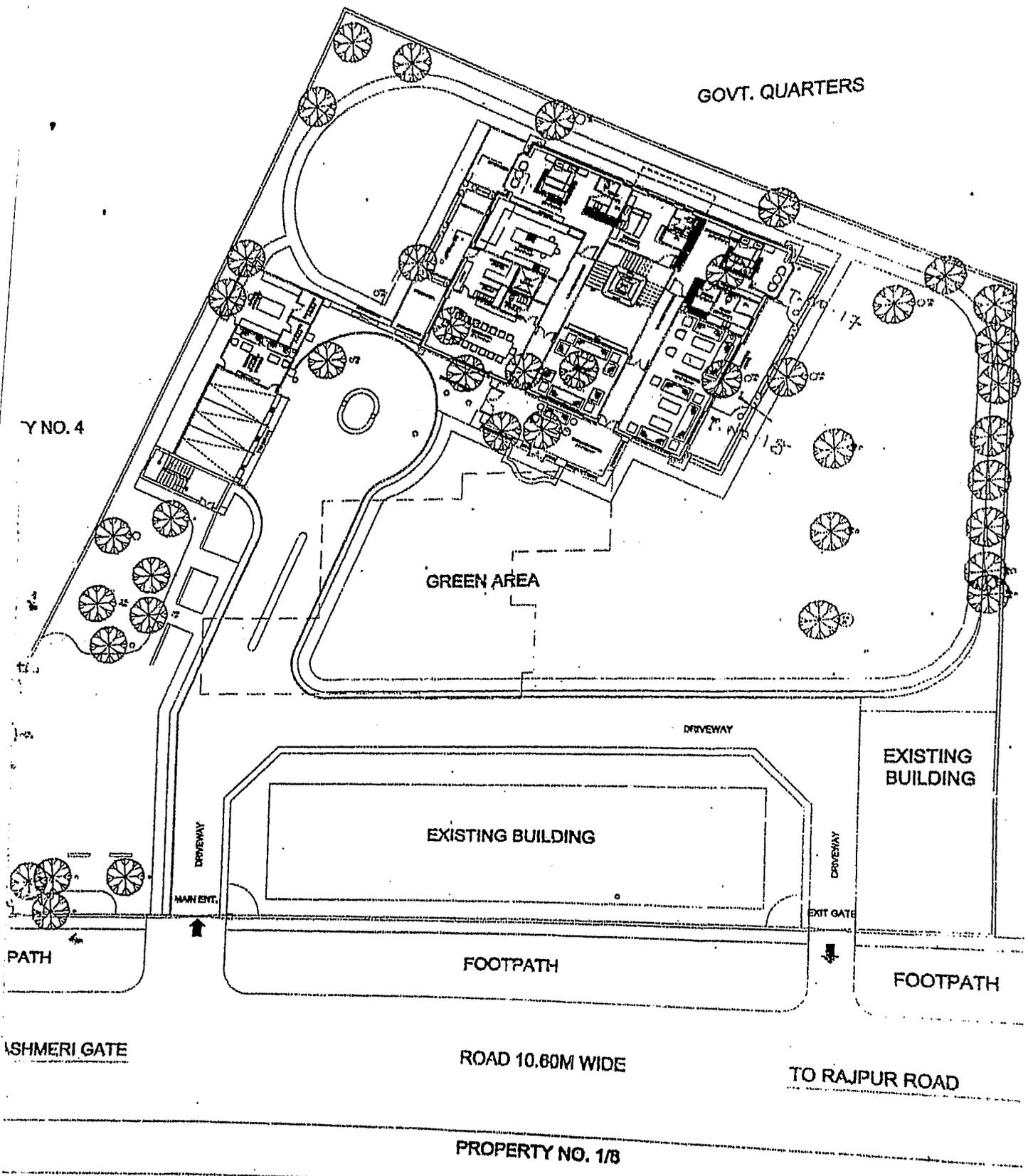
**ATTESTED**

*Handwritten signature*  
**NOTARY PUBLIC (INDIA)**

*Handwritten signature and date: 27/10/2020*  
Executive Engineer  
**DEPONENT** M.D. M-323  
1st Floor, A-Wing Vikas Bhawan-II  
Delhi-110054  
**VINAY CHAUDHARY**

**27 OCT 2020**

28



*Jeay*  
 Junior Engineer  
 P.W.D., C.B.M.S.D. M-3231 (N)  
 16-A, Rajpur Road, Delhi-110054

~~6~~ 6 Flag staff road

(29)

2/1/2

S.N.	Tree No.	Name of Tree	gnth (area)
1.	17	Mango	1.09 m <sup>2</sup>
2.	18	Mango	1.10 m <sup>2</sup>
3.	19	<del>Mango</del> Mango	0.90 <del>1.00</del> m <sup>2</sup>
4.	70	Avanli	0.78 m <sup>2</sup>
5.	71	Avanli	0.99 m <sup>2</sup>
6 -	72	Citrus	0.49 m <sup>2</sup>
7 -	73	Kanipatta	0.45 m <sup>2</sup>
8 -	74	Citrus	0.48 m <sup>2</sup>
9 -	75	Kanipatta	0.35 m <sup>2</sup>

Annexure B

Annex B

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2020 LEGAL-FAWLराष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
लोकनिर्माणविभागGOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI  
PUBLIC WORKS DEPARTMENT.

845

149/c

कार्यालय कार्यपालक अभियंता  
लोक निर्माण विभाग, दिल्ली सरकार  
सेन्ट्रल एण्ड नई दिल्ली भवन,  
ए-ब्लॉक, प्रथम तल, विकास भवन-II नजदीक मेटकाल्फ  
हाऊस, अपर बेला रोड, दिल्ली-110054.OFFICE OF EXECUTIVE ENGINEER  
PUBLIC WORKS DEPARTMENT  
CENTRAL & NEW DELHI BUILDING  
A-BLOCK, 1<sup>ST</sup> FLOOR, VIKAS BHAWAN-II,  
NEAR METCALF HOUSE, UPPER BELA ROAD DELHI-110054.

PWD

Ph:- 011-23813979

Fax:-011-23813997

New E-mail :- eepwddelhim323@gmail.com

सं. 23(CMR)/डीबी /सेन्ट्रल एण्ड नई दिल्ली भवन (एम-323)/ 137 E

दिनांक 9/11/20

सेवा में,

The Deputy Conservator of Forest,  
Kamla Nehru Ridge,  
DU-Area Civil Line, Delhi.

विषय:- Regarding Transplant / Removing of 9 Nos. Trees.

Ref. N.:- This office letter No. 23(26/I)/DB/CBMD-M-323/2020-21/1500 dt. 28/10/2020

With reference to above subject & reference you are requested to accord required permission urgently to transplant / removal of trees from residence of Hon'ble C.M., 6-Flag Staff Road, Civil Line, Delhi as the construction of New Block has been started in the campus of 6-Flag Staff Road, Delhi.

This may be treated as **MOST URGENT**.कार्यपालक अभियंता,  
सेन्ट्रल एण्ड नई दिल्ली भवन,  
लोक निर्माण विभाग

प्रतिक्रिया :-

1. AE, Sub Division M-3231, Delhi for necessary action & pursue the matter at appropriate level.
2. AD(Hort), GS Mihir Bhoj Vatika, NH-24, 2<sup>nd</sup> Nizamuddin Bridge, New Delhi-110091.

कार्यपालक अभियंता,

-73-

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

32/21  
31

F. No. 09/NFD/TC/Felling/20-21/987-88

Date: 09/11/2020

To,

The Executive Engineer,  
Central & New Delhi Building (M-323),  
Public Work Department,  
A-Block, 1<sup>st</sup> Floor, Vikas Bhawan-II,  
Nr. Metcalf House, Upper Bela Road,  
Delhi-110054.

Annex C

Sub:- Requirement of payment of security deposit against felling/transplant of 09 nos. of trees at R/o Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi.

Sir,

Kindly refer above the mentioned application dated 28.10.2020 for cutting/transplant of 09 nos. of trees at R/o Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi.

During the inspection it was found that 09 trees can be transplant. As per Delhi Preservation of Trees Act, 1994 ten (10) nos. trees are to be planted in lieu of each tree proposed to be felled/transplanted. In this case a compensatory plantation of 90 tree saplings (i.e. 9X10 =90), of tall size, of species such as *Arjun, Jamun, Gular, Pipal, Pilkhan, Neem, Amaltash, Bargard, Desi Kikar and other native sps.* shall be carried out by the applicant at the site identified for purpose i.e. at Ring Road(Side Verge) along with DRDO Complex boundary Near Metcalf House and Ring Road Mall Road, Near Wazirabad Flyover, Delhi and the transplantation of all the 09 trees will be carried out at PWD Store/office, Khyber Pass, Kamla Nehru Ridge, Civil Lines, Delhi-07 and shall maintain them for 7 years to ensure the survival of planted saplings.

In order to ensure such compensatory plantation in lieu of the felled/transplant trees, the applicant is required to deposit a security amount of Rs. 57,000/- per tree cutting/transplanted. You are, therefore, requested to deposit an amount of Rs. 5,13,000/- i.e. (Rs. Five Lakh and Thirteen Thousand Only) as Security Deposit in the form of the Demand Draft issued from any Nationalized Bank payable at Delhi in favor of DDO, DCF (North), KNR, Delhi-07.

After completion of creation of the plantation and successful maintenance of such plants for 7 years by the applicant, relevant amount of the security deposit shall be refunded on submission of related records alongwith photographs of the compensatory plantation. The refund of security deposit will be made only after verification of plantation by Tree Officer after completion of 7 years.

  
Dy. Conservator of Forests  
North Forest Division

Copy to:

1. Sh. Ravinder Kumar, I.O for information and n/a.
2. Cashier, Account Branch.

  
Dy. Conservator of Forests  
North Forest Division

32

Amulya - D

जारी करने वाली संस्था भारतीय स्टेट बैंक  
Issuing Branch IS DELHI (D) OF India  
कोड के JCODE No: 00728  
Tel No. 011-23927354

बैंकर्स चेक  
BANKERS CHEQUE

Key: PUHMUT  
Sr. No: 203885

1 0 1 1 2 0 2 0  
D D M M Y Y Y Y

PAY DDO, DCF(NORTH), KNR DELHI-11000 7\*\*\*\*\*

को या उनके आदेश पर  
OR ORDER

Five Lakhs Thirteen Thousand Only

रुपये RUPEES

513000.00

अदा करें ₹

00051378  
Name of Applicant

Key: PUHMUT Sr. No: 203885  
JAMES PAO 12 MIN OF HOME AFFAIR

ACCOUNT BELONGS TO

For STATE BANK OF INDIA

अहस्तांतरणीय / NOT TRANSFERABLE

*Amulya Kanwar*  
AUTHORISED SIGNATORY  
BRANCH MANAGER

केवल आदाता के खाते में  
A/C PAYEE ONLY

कंप्यूटर द्वारा मुद्रित होने पर ही वैध  
VALID ONLY IF COMPUTER PRINTED

केवल 3 महीने के लिए वैध  
VALID FOR 3 MONTHS ONLY

₹ 1,00,000/- एवं अधिक के परिपत्रन दो अधिकारियों द्वारा हस्ताक्षरित होने पर ही वैध है।  
INSTRUMENTS FOR ₹ 1,00,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS.

⑈004378⑈ 000002000⑈ 000513⑈ 16

नीलम कंवर  
NEELAM KANWAR  
K-12579

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GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

F. No. 09/NFD/TC/Felling/20-21/987-88  
To,

Date: 09/11/2020

The Executive Engineer,  
Central & New Delhi Building (M-323),  
Public Work Department,  
A-Block, 1<sup>st</sup> Floor, Vikas Bhawan-II,  
Nr. Metcalf House, Upper Bela Road,  
Delhi-110054.

Sub:- Requirement of payment of security deposit against felling/transplant of 09 nos. of trees at R/o Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi.

Sir,

Kindly refer above the mentioned application dated 28.10.2020 for cutting/transplant of 09 nos. of trees at R/o Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi.

During the inspection it was found that 09 trees can be transplant. As per Delhi Preservation of Trees Act, 1994 ten (10) nos. trees are to be planted in lieu of each tree proposed to be felled/transplanted. In this case a compensatory plantation of 90 tree saplings (i.e. 9X10 =90), of tall size, of species such as *Arjun, Jamun, Gular, Pipal, Pilkhan, Neem, Amltash, Bargard, Desi Kikar and other native sps.* shall be carried out by the applicant at the site identified for purpose i.e. at Ring Road(Side Verge) along with DRDO Complex boundary Near Metcalf House and Ring Road Mall Road, Near Wazirabad Flyover, Delhi and the transplantation of all the 09 trees will be carried out at PWD Store/office, Khyber Pass, Kamla Nehru Ridge, Civil Lines, Delhi-07 and shall maintain them for 7 years to ensure the survival of planted saplings.

In order to ensure such compensatory plantation in lieu of the felled/transplant trees, the applicant is required to deposit a security amount of Rs. 57,000/- per tree cutting/transplanted. You are, therefore, requested to deposit an amount of Rs. 5,13,000/- i.e. (Rs. Five Lakh and Thirteen Thousand Only) as Security Deposit in the form of the Demand Draft issued from any Nationalized Bank payable at Delhi in favor of DDO, DCF (North), KNR, Delhi-07.

After completion of creation of the plantation and successful maintenance of such plants for 7 years by the applicant, relevant amount of the security deposit shall be refunded on submission of related records alongwith photographs of the compensatory plantation. The refund of security deposit will be made only after verification of plantation by Tree Officer after completion of 7 years.

  
Dy. Conservator of Forests  
North Forest Division

Copy to:

1. Sh. Ravinder Kumar, I.O for information and n/a.
2. Cashier, Account Branch.

  
Dy. Conservator of Forests  
North Forest Division

35

76

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

34/c

Annex - E

F. No. 09/NFD/TC/Felling/2020-21/989 - 90  
To

Date: 10.11.2020

The Executive Engineer,  
Central & New Delhi Building, (M-323),  
Public Work Department,  
A-Block, 1st Floor, Vikas Bhawan-II,  
Nr. Metcalf House, Upper Bela Road,  
Delhi-110054.

Sub: Permission for felling/transplant of 09 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054.

With reference to your application dt. 28.10.2020 on the subject noted above, you are hereby informed that permission is granted for transplantation of 09 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054 subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 5,13,000/- (Rupees Five Lakh and Thirteen Thousand Only) vide payment DD No. "001378" date 10.11.2020, from State Bank of India, Tis Hazari, Delhi has been received.

S. No.	Species of trees	Location	Remarks
01.	Mango-03	From the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054	Permission for transplantation of 09 no. tree.
02.	Amla-02		
03.	Citrus-02		
04.	Karipatta-02		

Terms & Conditions

1. Permission for transplantation of tree is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the tree.
2. Material produced from trees shall not be disposed without permission of the Tree Officer.
3. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
4. The timber/wood arising out of felling/transplantation is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.

*cl*

In view of the above, it is communicated that 90 tree saplings of indigenous species (like Neem, Pipal, Arjun, Pilkhan, Jamun) of height of 15 feet and at least 6-inch diameter are to be planted. The Compliance report of the above direction should reach the office of the undersigned within 3 months from the issue of this letter.

  
CHESHTA SINGH  
Dy. Conservator of Forests  
Central Forest Division/Tree Officer

Copy to:

1. P.S to PCCF, Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
2. P.A to CCF (admin), Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
3. P.A to CF, Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
4. DCF(HQ), Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)

  
CHESHTA SINGH  
Dy. Conservator of Forests  
Central Forest Division/Tree Officer

GOVT. OF NCT OF DELHI  
OFFICE OF THE DCF/TREE OFFICER

P/11

FORM 'B'  
SUB RULE (1) OF RULE (4)

Annex - F

To,  
The Tree Officer  
Kamla Nehru Ridge  
.....  
Dilli.....110007

Sir

I apply for grant of permission for felling tree/s located in the property situated in the village 6 Flag Staff Rd civil lines Dilli 54 & District New Dilli. I furnish below the following details in support of my application:

1. Applicant's name & address : VINAY CHAUDHARY  
 (In block letters) Executive Engineer  
Central & New Dilli  
Road Division Dilli 54
2. Name & address of the owner of the property : 6 Flag Staff Rd civil lines Dilli 54  
 (If different from applicant) .....
3. Title of the applicant i.e. whether : 6 Flag Staff Rd civil lines Dilli 54  
 owner/occupant of the property etc. ....
4. Name of the vill. & h. No. of the property : 6 Flag Staff Rd civil lines Dilli 54
5. Total area of the property with :  
 description of the boundaries 2 N. mango tree for removal
6. Total no. of trees (species-wise) whose  
 trunk or body is not less than 5 cm in dia  
 at a ht. of 30 cm from the ground & whose ht.  
 is not less than 01 mts. from the ground : Removal of 2 Nos mango tree
7. The exact area (in sq. mtrs.) from which  
 felling of trees for which permit is sought  
 (description of the boundaries) : 50 Sqm
8. Total no. of trees to be felled : 2 Nos mango tree
9. Trees to be felled are numerically numbered in paints, their girth measured at a ht. of 1.35  
 mtrs. from ground level & their details species are :

Draft language of the Affidavit to be submitted along with 'B' Form

Vinay Chaudhary, E.B. Central & New Dilli Road Dilli & Loc

I ..... aged ..... resident of .....  
village Clag Staff Rd Civil Dilli wife/son/daughter of .....  
do hereby solemnly affirm and declare as under:

1. That I am the legal owner/occupant of the private property known as situated at Clag Staff Rd Civil Dilli village ..... bearing khasra no. Dilli 54 of Dilli boundaries of which are as follows:

- East :
- North: North Dilli
- West :
- South :

2. That I have applied to the Tree Officer for removal of 2 No. mango tree for permission to Removal of 2 No. mango tree trees from the aforesaid property. All the trees have been numbered with paint.

3. That there is no other owner/occupant of this property of the forest produce of this property and I hereby solemnly affirm and declare that I shall be solely responsible and answerable for any claim and litigation. If any, that may arise at any time in future regarding the ownership/occupancy of the said property or the forest produce from the said property.

[Signature]  
DEPONENT

Verification

I hereby solemnly declare and affirm that to the best of my knowledge and belief the contents of my above affidavit are correct and true and that no material has been concealed or omitted there from.

Verified at ..... this ..... days of ..... 2014.

[Signature]  
DEPONENT

## AFFIDAVIT

I, Vinay Chaudhary, Executive Engineer (Civil), Office of the CHMD, Division M-323, PWD, Vikas Bhawan-II, Delhi-110054 do hereby solemnly affirm and declare as under:

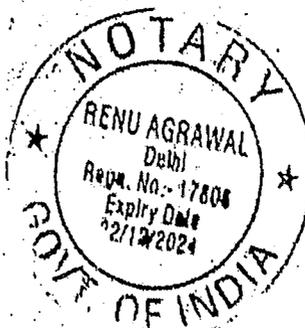
1. That I am the Maintenance Officer of the Govt. property known as Felling of trees at 45-47, Rajpur Road, Civil Lines, Delhi-110054, boundaries of which are as follows:-
  - East : 2, Northend Road
  - North : 6, Flag Staff Road,
  - West : Civil Lines,
  - South : Rajpur Road,
2. That I have applied to the Tree Officer, Kamla Nehru Ridge, Delhi-110007 for Removal of 06 Nos. Trees, from the aforesaid property.
3. That there is no other Maintenance Officer of this property of the forest produce of this property and I hereby solemnly affirm and declare that I shall be solely responsible and answerable for any claim and litigation if any, that may arise at any time in later regarding the ownership/occupancy of the said property or the forest produce from the said property.

VERIFICATION

I hereby solemnly declare and affirm that to the best of my knowledge and belief the contents of my above affidavit are correct and true and that no material has been concealed or omitted there from.

Verified at New Delhi this 23<sup>rd</sup> day of February, 2022.

ATTESTED  
NOTARY PUBLIC  
DELHI (INDIA).



23 FEB 2022

23.02.22

DEPONENT  
VINAY CHAUDHARY

23.02.22

DEPONENT  
VINAY CHAUDHARY

 सत्यमेव जयते	कार्यालय कार्यपालक अभियंता लोक निर्माण विभाग, दिल्ली सरकार सेन्ट्रल एण्ड नई दिल्ली भवन, ए-ब्लॉक, प्रथम तल, विकास भवन-II नजदीक मेटकाल्फ हाऊस, अपर बेला रोड, दिल्ली-110054.	OFFICE OF EXECUTIVE ENGINEER PUBLIC WORKS DEPARTMENT CENTRAL & NEW DELHI BUILDING A-BLOCK, 1 <sup>ST</sup> FLOOR, VIKAS BHAWAN-II, NEAR METCALF HOUSE, UPPER BELA ROAD DELHI-110054.	
Ph:- 011-23813979	Fax:-011-23813997	New E-mail:- eepwddelhim323@gmail.com	
सं. 23(CMR)/डीबी/सेन्ट्रल एण्ड नई दिल्ली भवन (एम-323)/1857/20			दिनांक: 15/12/20

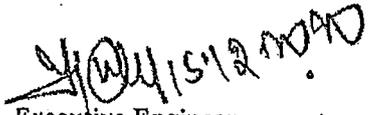
To  
The Deputy Conservator of Forest,  
Kamla Nehru Ridge,  
DU-Area Civil Lines, Delhi

Subject:- Regarding ~~Removal~~/Removing of 2 Nos. Trees.

Ref :- In continuation of permission of felling/~~removal~~ of 9 nos of trees from the residence of Hon'ble residence C.M., 6 Flag Staff Road, Civil lines Delhi-54 vide letter no 09/NFD/TC/2020-21/989-90 dated 10-11-2020 (enclosed)

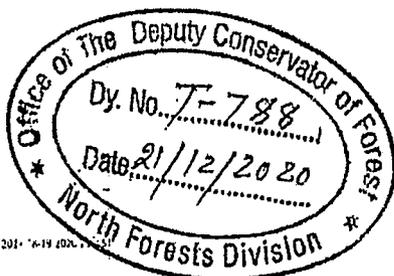
With reference to the above cited subject, and in continuation of above referred letter it is to inform that 2 nos more trees to be ~~removed~~/Removed from residence of Hon'ble C.M., 6 Flag staff road, Civil Line, Delhi because the construction of new Block has been started in the campus of 6 Flag staff road. The changes are essential due to rotation of alignment of building recommended by DUAC.

Hence it is requested for taking necessary action of ~~removal~~/Removing of 2 Nos. trees as above please. The said trees are in dry state This may treated as most urgent.

  
Executive Engineer  
C&ND M-323, PWD  
Vikas Bhawan-II, Delhi

Copy to:-

1. The Assistant Engineer, M-3231(N) PWD, 16 Rajpur Road, Delhi-54 for information & N/A Please.
2. The Assistant Director (Horticulture) G.S. Mihar Bhoj Vatika, NH-24, 2<sup>nd</sup> Nizamuddin Bridge, New Delhi-110091 for information.



Tree all  
A. S. K.

Executive Engineer

S. No.

Tree No.

Species

Girth

P/10

10. Purpose for which the felling of the trees are intended :

Not Applicable

11. Intended use of felled trees (e.g.) for sale for domestic use etc. :

12. Intended use of land after felling of trees :

Only Removal

13. No. of species of trees intended to be planted after felling (give details of arrangements for raising, planting & protecting trees) :

NIL, Release of Removal

14. Name/s & address/es of the owners/occupants adjoining property/ies. :

VINAY CHAUDHARY  
Executive Engineer  
C & New Delhi Road  
Divi Khera Delhi N

I am enclosing an affidavit & below mentioned papers in support of my application.

54

### DECLARATION

I hereby declare that I shall fully satisfy & abide by such terms & conditions of the permit as may be specified therein.

of 10/15/12/2020  
Applicants Signature

Place :

Date :

Attested copies of:

1. Property/occupancy documents
2. Plan of the property showing the khasra number
3. Enumeration list (list signed by the applicant)
4. Latest jamabandi of land record issued by the Tehsildar
5. "No Objection Certificate" from the concerned local body (e.g. NDMC/MCD/DDA)
6. Boundary list (duly signed by the applicant)
7. "No Objection Certificate" from the adjoining property owners.
8. Rs. 5/- Court fee stamp.
9. Photographs of trees.

(To be signed on a stamped paper in the presence of Magistrate or authority approved for the purpose)



## INDIA NON JUDICIAL

## Government of National Capital Territory of Delhi

## e-Stamp

सत्यमेव जयते  
Certificate No.

IN-DL17398093370284S

Certificate Issued Date

14-Dec-2020 01:41 PM

Account Reference

IMPACT (V)/dl899703/DELHI/ DL-DELHI

Unique Doc. Reference.

SUBIN-DLDEL89970339084004073434S

Purchased by

VINAY CHAUDHARY

Description of Document

Article 4 Affidavit

Property Description

Not Applicable

Consideration Price (Rs.)

0

(Zero)

First Party

VINAY CHAUDHARY

Second Party

Not Applicable

Stamp Duty Paid By

VINAY CHAUDHARY

Stamp Duty Amount(Rs.)

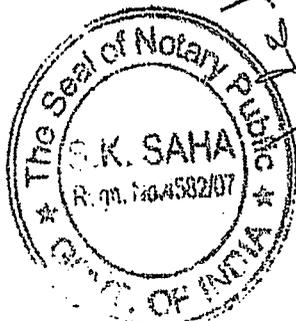
10

(Ten only)

सत्यमेव जयते



Please write or type below this line.



*H. W. Saha*  
*H. W. Saha*

## AFFIDAVIT

**I, Vinay Chaudhary, Executive Engineer, PWD, at CBMD-M-323, PWD, 6 Flag Staff Road, Civil Lines, Delhi-110054 do hereby solemnly affirm and declare as under :**

1. That I am the legal owner/occupant of the private property known as **6, Flag Staff Road, Civil Lines, Delhi-110054**, boundaries of which are as follows:-  
 East :  
 North: **North Delhi**  
 West :  
 South :
2. That I have applied to the **Tree Officer, for removing of 2 Nos. Trees to fell** for permission to **Removing of 2 Nos. Trees** from the aforesaid property.
3. That there is no other owner/occupant of this property of the forest produce of this property and I hereby solemnly affirm and declare that I shall be solely responsible and answerable for any claim and litigation if any, that may arise at any time in later regarding the ownership/occupancy of the said property or the forest said property.

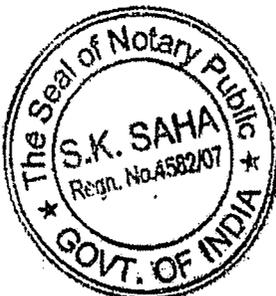
*[Signature]*  
**DEPONENT**

### VERIFICATION

I hereby solemnly declare and affirm that to the best of my knowledge and belief the contents of my above affidavit are correct and true and that no material has been concealed or omitted there from.

Verified at **New Delhi** this **14th** day of **December, 2020**

*[Signature]*  
**DEPONENT**



**ATTESTED**

NOTARY PUBLIC  
 DELHI (INDIA)

**14 DEC 2020**

Area of plot

Location - 28/40/26/1

17/13/11/6

Location - Ring Road (side ways) along with D.R.O.  
 (near boundary (near half house))

Plot A -

$$1. 72 \times 5.3 = 506 \text{ m}^2$$

$$2. 92 \times 5.6 = 512 \text{ m}^2$$

1018.2 m<sup>2</sup>

Plot B -

$$① 13.75 \times 10.5 = 254.37$$

$$2. 17 \times 15.75 = 267.75$$

$$3. 15 \times 12.25 = 183.75$$

$$④ 22 \times 8.1 = 178.2 \text{ m}^2$$

$$⑤ 40 \times 6.0 = 240$$

1156.07

Total area = Plot A + Plot B

$$1018.2 + 1156.07 = 2174.27 \text{ m}^2$$

Done  
 28/7

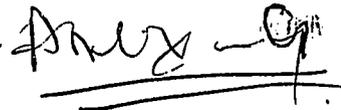
सहायक अभियन्ता  
 सि.म.अनु.उप.मं.-3231 (एन), लो.नि.वि., वि.उ.उ.  
 18ए राजपुरा, दिल्ली-110054

NO. 19/NFD/TC/Felling/2020-21/1078  
 GOVT. OF NCT OF DELHI  
 DEPARTMENT OF FOREST AND WILD LIFE  
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
 NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,  
 DELHI-110007(PH.:23853561)

Date: 28/12/2020

To

The Executive Engineer, PWD  
 C & ND M-323, A-Block, 1st Floor,  
 Vikas Bhawan-II, Near Metcalf House  
 Upper Bela Road, Delhi-54.



Sub: Application for transplant of 02 trees from C.M. House, 6 Flag Staff Road, Delhi -  
 reg.

Sir,

Kindly refer above the mentioned application dated nil for felling/transplantation of 02 trees for construction of new Block in the campus of 6 Flag Staff Road.

As per Delhi Preservation of Trees Act, 1994 ten (10) nos. trees are to be planted in lieu of each tree proposed to be felled/transplanted. In this case a compensatory plantation of 20 tree saplings (i.e. 2X10 =20), of tall size, of species such as *Arjun, Jamun, Gular, Pipal, Pilkhan, Neem, Amltash, Bargard, Desi Kikar and other native sps.* shall be carried out by the applicant at the site identified for purpose i.e. at Ring Road (side verge) alongwith DRDO Complex boundary Near Metcalf House and Ring Road Mall Road, Near Wazirabad Flyover, Delhi and shall maintain them for 7 years to ensure the survival of planted saplings.

In order to ensure such compensatory plantation in lieu of the transplant of 02 trees, the applicant is required to deposit a security amount of Rs. 57,000/- per tree felled/transplanted. You are, therefore, requested to deposit an amount of Rs. 1,14,000/- i.e. (Rs. One Lakh and Fourteen Thousand only) as Security Deposit in the form of the Demand Draft issued from any Nationalized Bank, payable at Delhi in favor of DDO, DCF(North), KNR, Delhi-07.

After completion of creation of the plantation and successful maintenance of such plants for 7 years by the applicant, relevant amount of the security deposit shall be refunded on submission of related records alongwith photographs of the compensatory plantation. The refund of security deposit will be made only after verification of plantation by Tree Officer after completion of 7 years.

  
 Dy. Conservator of Forest  
 North Forest Division

Copy to:

1. Sh. Ravinder Kumar, I.O for information.
2. Cashier, Account Branch.

  
 Dy. Conservator of Forest  
 North Forest Division



मार्फत आदिम लॉड निं विं चिं चिं C & MD M-323, A Block, 1st floor  
 Vikas Bhawan-II, Near metcalf House upper Delhi  
 Road, Delhi-54, के धरा का उपलब्धता पर, अंत  
 उच्चैर्नै C.M House 6 फ्लय डायरि काले डेली में खंड  
 है प्रशा की गाल की आगुमति मीची है, प्रशा  
 आम प्रशा में है जो उच्च खिल में खतार जा रहे  
 New Block में लाया लक रहे प्र जि गले गले  
 बिना निमीन मार्ग लक्ष निमा जा मन्ता =/

आर व प्रशा की प्रलापण लक  
 की आगुमति की जा मन्ती है

PAB

बैंक के जारी गाथा  
Issuing Branch: **STATE BANK OF INDIA**  
बैंक का पता: **STATE BANK OF INDIA**  
Tel No. 011-23927354

**BANKERS CHEQUE**

बैंकर्स चेक

Key: RUKBAP  
Sr. No: 210461

3	0	1	2	2	0	2	0
D	D	M	M	Y	Y	Y	Y

PAY **DDO, DCF(NORTH) KNR, DELHI-07** \*\*\*\*\*

को या उनके आदेश पर

**OR ORDER**

रुपये **RUPEES**

One Lakh Fourteen Thousand Only

144000.00

अदा करें ₹

रुपये मात्र ही देय है

FOR STATE BANK OF INDIA

FOR REGISTERED USE  
NAME OF APPLICANT

कॉ. नं. RUKBAP Sr. No: 210461  
UNION PWD 12 MIN OF HOME AFFAIRS

ACCOUNT BELONG TO (REGD. (T/R))

अंतर्राष्ट्रीय / NOT TRANSFERABLE

केवल आदात के खाते में

*[Signature]*  
AUTHORISED SIGNATORY  
BRANCH MANAGER

₹ 1,50,000/- या अधिक के लिखत से अधिकतम शाखा क्षमता में पर की देय है।  
INSTRUMENTS FOR ₹ 1,50,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

कंप्यूटर द्वारा मुद्रित होने पर ही देय  
VALID ONLY IF COMPUTER PRINTED

केवल 3 महीने के लिए देय  
VALID FOR 3 MONTHS ONLY

⑆001754⑆ 000002000⑆ 000513⑆ 1⑆

AM KANWAR  
12579

9	8	7	6	5	4	3	2	1
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*[Handwritten Signature]*



कार्यालय कार्यपालक अभियंता  
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)  
लोक निर्माण विभाग, दिल्ली सरकार  
ए-ब्लॉक, प्रथम तल, विकास भवन-II  
नजदीक मेटकाल्फ हाऊस, अपर बेला रोड,  
दिल्ली-110054.

Speed Post/By Hand/E-mail/Whatsapp  
OFFICE OF EXECUTIVE ENGINEER  
CENTRAL & NEW DELHI BUILDING M-323  
PUBLIC WORKS DEPARTMENT  
A-BLOCK, 1<sup>ST</sup> FLOOR, VIKAS BHAWAN-II,  
NEAR METCALF HOUSE,  
UPPER BELA ROAD DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhl323@gmail.com

सं. 11(CMR)/सि.म.अनु. मंडल एम-323/2020-21/

193-11

दिनांक: 30.12.2020

सेवा में,

The Dy. Conservator of Forests  
Department of Forest and Wild Life  
North Forest Division  
Kamla Nehru Ridge, Delhi-110007.

विषय:- Application for transplant of 02 trees from Hon'ble C.M. 6 Flag Staff Road, Civil Lines, Delhi.

संदर्भ:- Your office letter No. 09/NFD/TC/Felling/2020-21/1078 dt. 28.12.2020.

उपरोक्त विषय के संदर्भ में माननीय मुख्य मंत्री के आवास 6-Flag Staff Road, Civil Lines, Delhi में 02 वृक्षों के प्रतिरोपण के संबंध में सात वर्षों हेतु वांछित प्रतिभूति राशि ₹ 1,14,000/- (₹ एक लाख चौदह हजार मात्र) DD No. 001754 dt. 30.12.2020 इस पत्र के साथ मूलरूप से संलग्न करके आपके कार्यालय को अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

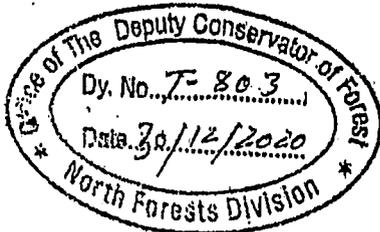
कृप्या इसकी पावती अवश्य भेजे।

Encl:- DD No. 001754 dt. 30.12.2020  
Rs. 1,14,000/- (In Original)

कार्यपालक अभियंता  
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)

प्रतिलिपि:-

1. सहायक अभियंता, सिमअनु0 उपमंडल एम-3231, 16-ए राजपुर रोड, दिल्ली को सूचनार्थ एवं आवश्यक कार्रवाई हेतु।



कार्यपालक अभियंता



कार्यालय कार्यपालक अभियंता  
 सेन्ट्रल एवं नई दिल्ली भवन (एम-323)  
 लोक निर्माण विभाग, दिल्ली सरकार  
 ए-ब्लॉक, प्रथम तल, विकास भवन-II  
 नजदीक मेटकाफ हाऊस, अपर बेला रोड,  
 दिल्ली-110054.

फोन: 1-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

सं. 11(CMR)/सि.म.अनु. मंडल एम-323/2020-21/

193-4

दिनांक: 30.12.2020

सेवा में,

The Dy. Conservator of Forests  
 Department of Forest and Wild Life  
 North Forest Division  
 Kamla Nehru Ridge, Delhi-110007.

Annex - CP

**विषय:-** Application for transplant of 02 trees from Hon'ble C.M. 6 Flag Staff Road, Civil Lines, Delhi.

**संदर्भ:-** Your office letter No. 09/NFD/TC/Felling/2020-21/1078 dt. 28.12.2020.

उपरोक्त विषय के संदर्भ में माननीय मुख्य मंत्री के आवास 6-Flag Staff Road, Civil Lines, Delhi में 02 वृक्षों के प्रतिरोपण के संबंध में सात वर्षों हेतु वांछित प्रतिभूति राशि रु 1,14,000/- (रु एक लाख चौदह हजार मात्र) DD No. 001754 dt. 30.12.2020 इस पत्र के साथ मूलरूप से संलग्न करके आपके कार्यालय को अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

कृपया इसकी पावती अवश्य भेजे।

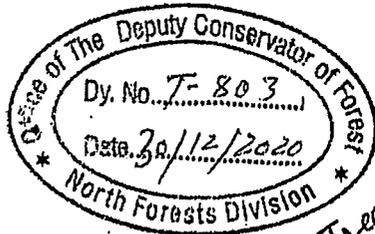
Encl:- DD No. 001754 dt. 30.12.2020  
 Rs. 1,14,000/- (In Original)

30.12.2020

कार्यपालक अभियंता  
 सेन्ट्रल एवं नई दिल्ली भवन (एम-323)

प्रतिलिपि:-

1. सहायक अभियंता, सिमअनु0 उपमंडल एम-3231, 16-ए राजपुर रोड, दिल्ली को सूचनार्थ एवं आवश्यक कार्रवाई हेतु।



Tree all  
 Arjun

कार्यपालक अभियंता

91  
GOVERNMENT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.: -23853561)

P/19

(49)

F. No. 19/NFD/TC/Felling/2020-21/1083-84

Date: 04/01/2021

To,

The Executive Engineer,  
Central & New Delhi Building, (M-323),  
Public Work Department,  
A-Block, 1st Floor, Vikas Bhawan-II,  
Nr. Metcalf House, Upper Bela Road,  
Delhi-110054.

ANNEX - III

Sub: Permission for transplantation of 02 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054.

With reference to your application dt. 21.12.2020 on the subject noted above, you are hereby informed that permission is granted for transplantation of 02 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054 for construction of new Block, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 1,14,000/- (Rupees One Lakh and Fourteen Thousand Only) vide payment DD No. "001754" date 30.12.2020, from State Bank of India, Tis Hazari, Delhi has been received.

S. No.	Species of trees	Location	Remarks
01.	Mango-02	From the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054.	Permission for transplantation of 02 no. tree.

Terms & Conditions

1. Permission for transplantation of tree is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the tree.
2. Material produced from trees shall not be disposed without permission of the Tree Officer.
3. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
4. The timber/wood arising out of felling/transplantation is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.
5. Transplantation of tree shall be carried out in a scientific manner so as to ensure the survival of the trees at receptor site. A report regarding completion of transplantation and survival of the transplanted trees shall be submitted to this office without fail.

ck

32/c  
Annex - J

GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILD LIFE  
A Block, 2<sup>nd</sup> Level, Vikas Bhawan, P Estate, New Delhi-2  
Tel: 011-23370506; Fax: 011-23378513 <http://forest.delhigovt.nic.in/>

No.F. 8(207)/CF/HQ/DPTA/07-08/

Dated: February, 2009

ORDER

In view of the sensitivity involved in removal of trees in NCT of Delhi, the Tree Officers are hereby directed that applications seeking permission for felling of trees numbering 10 to 20 and more than 20 trees under the Delhi Preservation of Trees Act, 1994, be processed and submitted to the Conservator of Forests and Secretary (E&F), Govt. of NCT of Delhi, respectively, before granting such permission.

This issues with the approval of the Secretary (E&F), Govt. of NCT of Delhi

*Kamal*  
(Kamal Prast)  
Dy. Conservator of Forests (HQ)

No.F.8(207)/CF/HQ/DPTA/07-08/5983-87

Dtd: February, 2009

Distribution

1. DCF(S) & Tree Officer, Govt. of NCT of Delhi, South Forest Division for information and necessary action
2. DCF(N) & Tree Officer, Govt. of NCT of Delhi, North Forest Division for information and necessary action
3. DCF(W) & Tree Officer, Govt. of NCT of Delhi, West Forest Division for information and necessary action

Copy to:

1. PS to Secretary (E&F) for kind information of Secretary (E&F). This has a reference to his directions dated 31/01/09.
2. PA to Conservator of Forests, Govt. of NCT of Delhi, Vikas Bhawan.

*Kamal*  
(Kamal Prast)  
Dy. Conservator of Forests (HQ)

9921  
2010/02/09

931/2020  
Sub: Permission for felling/transplant of 02 trees at R/o Hon'ble C.M., 6  
Flag Staff Road, Civil Line, Delhi.

May kindly peruse the application received from Executive Engineer, C & ND M-323, PWD, A-Block, 1<sup>st</sup> Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road, Delhi-110054 seeking permission for felling/transplant of 02 nos. of trees for construction of new Block in the campus of 6 Flag Staff Road.

- a) Application in Form 'B' as per Delhi Preservation of Tree Act, 1994 at P - 10 & 11/P.
- b) Affidavit about land ownership at P -07 & 08/P.
- c) Inspection Officer's report P - 13/P.
- d) Details of scheme of compensatory plantation at P- 01 to 02/P.
- e) Photographs of tree in file.
- f) The compensatory plantation ten times the no. of trees, permitted for felling i.e. 20 (02X10) no. of spp. as Neem, Amaltas, Peepal, Pilkhan, Gular, Bargad, and Arjun along with other native species is to be done by the applicant they will do compensatory plantation at Ring Road (side verge) alongwith DRDO Complex boundary Near Metcalf House and Ring Road Mall Road, Near Wazirabad Flyover, Delhi. Details of scheme of compensatory plantation placed at P-01 to 02 and the transplantation of all 02 trees will be carried out by user agency at PWD Store/office, Khyber Pass , Kamla Nehru Ridge, Civil Lines, Delhi-07.
- g) The required security deposit against felling/transplant of 02 trees is amount Rs. 1,14,000 /-i.e. (Rs. One Lakh and Fourteen Thousand only).
- h) Progress report of felling & transportation shall be submitted through inspection officer concerned along with complete details of trees.

2. In view of the application mentioned above inspection of the site was done on 24.12.2020. The application was made for 02 no. of trees needs to be transplantation. The overall land area involved/affected 50 sq. mtrs. Kindly see detail at page No. 11/C.

3. The abstract of the detail of the tree is as under:-  
For transplantation=02

Permission can be given for transplantation of 02 no. of trees.

4. Considering the facts placed above, there is a need to recommend for transplantation of 02 no. of trees from Ring Road (side verge) alongwith DRDO Complex boundary Near Metcalf House and Ring Road Mall Road, Near Wazirabad Flyover, Delhi for construction of new Block in the campus of 6 Flag Staff Road. The transplantation of 02 no. trees would be in accordance with the provision of DPTA, 1994.

~~DCF (North)~~

  
Ravinder Kumar, D.R.O

  
28/12

~~ANNEXURE-K~~

May kindly see the applicant has been submitted of demand draft of Rs. 1,14,000/- as a security deposit against transplantation of 02 trees for the construction of new Block in the campus of S flag staff food Delhi. Accordingly final Permission for felling/transplantation of 02 trees has been prepared and put up for Signature

Submitted please

Def (North)

Author

4/1/2021

May kindly see the letter regarding non-fulfilling of conditions attached to the permission for felling/transplanting of trees has been drafted and placed opposite for your kind review & signature please, if agreed.

Def (C)

Author

7/2/22

राष्ट्रीय राजधानी क्षेत्र दिल्लीसरकार  
लोकनिर्माणविभाग  
GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI  
PUBLIC WORKS DEPARTMENT

Annex L

53



कार्यपालक अभियंता  
लोक निर्माण विभाग, दिल्ली सरकार  
सेन्ट्रल एण्ड नई दिल्ली भवन,  
ए-ब्लॉक, प्रथम तल, विकास भवन-II मजदूरी मेटकाल  
हाऊस, अपर बेला रोड, दिल्ली-110064.

OFFICE OF EXECUTIVE ENGINEER  
PUBLIC WORKS DEPARTMENT  
CENTRAL & NEW DELHI BUILDING  
A-BLOCK, 1<sup>ST</sup> FLOOR, VIJAY BHAWAN-II,  
NEAR METCALF HOUSE, UPPER BELA ROAD DELHI-110064.



Ph:- 011-23813979

Fax:-011-23813997

New E-mail:- eepwd@delhi323@gmail.com

सं. 23(CMR)/डीबी/सेन्ट्रल एण्ड नई दिल्ली भवन (एम-323)/1574 (1)

दिनांक 03/08/2009

सेवा में,

The Deputy Conservator of Forest,  
Kamla Nehru Ridge,  
DU-Area Civil Line, Delhi.

विषय:- Regarding Removal of 06 Nos. of Trees from premises of Residence of Hon'ble Chief Minister, Delhi.

With reference to above subject you are requested to accord required permission urgently to remove 06 Nos. trees from residence of Hon'ble C.M., 6-Flag Staff Road, Civil Line, Delhi as the construction of New Block has been started in the campus of 6-Flag Staff Road, Delhi.

This may be treated as **MOST URGENT**.

03/08/09  
कार्यपालक अभियंता  
सेन्ट्रल एण्ड नई दिल्ली भवन,  
लोक निर्माण विभाग

प्रतिलिपि :-

1. AE, Sub Division M-323 I, Delhi for necessary action & pursue the matter at appropriate level.
2. AD(Hort.), GS Mihar Bhoj Vatka, NH-24, 2<sup>nd</sup> Nizamuddin Bridge, New Delhi-110091.

कार्यपालक अभियंता

GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE  
NORTH FORESTS DIVISION, KAMLA NEHRU RIDGE  
DELHI-110007

No. 13/CFD/TC/Felling/2021-22/2308

DATED: 12-08-2021

**Sub:** Permission for felling of 6 no. of Trees in 6 flag staff road civil line

**Ref.** Your Application No. 3440 received on 08/08/2021

Your application for felling/ transplanting/ dangerous both of trees has been considered and approved for felling of 6 no. of trees and transplanting of 0 no. of trees and dangerous of 0 no. of trees. You are requested to deposit an amount of Rs 342000/- (THREE LAKHS FORTY TWO THOUSAND only) through DD as security in the favour of Dy. Conservator of Forests (Central) for establishing of compensatory plantation of 60 saplings to be raised in lieu of the trees proposed to be felled/ transplanted. The permission will be granted after receipt of security deposit.

  
Divisional officer of Central

Deputy Conservator of Forests ( Central)

Tree Officer (Central)

To

Shri Israr Ahmed  
E.E. Health Maintenance Department , Lok Nayak Hospital, New Delhi

014

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI

PUBLIC WORKS DEPARTMENT

कार्यालय कार्यपालक अभियंता  
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)  
लोक निर्माण विभाग, दिल्ली सरकार  
ए-ब्लॉक, प्रथम तल, विकास भवन-II  
नजदीक मेटकालफ हाऊस, अपर बेला रोड,  
दिल्ली-110054.

OFFICE OF EXECUTIVE ENGINEER  
CENTRAL & NEW DELHI BUILDING (M-323)  
PUBLIC WORKS DEPARTMENT  
A-BLOCK, 1<sup>ST</sup> FLOOR, VIKAS BHAWAN-II,  
NEAR METCALF HOUSE,  
UPPER BELA ROAD DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

सं. 54(Misc)/सेन्ट्रल एंड नई दिल्ली भवन (एम-323)/2021-22/ 1702-H

दिनांक: 13/08/2021

सेवा में,

The Dy. Conservator of Forests  
Department of Forest and Wild Life  
North Forest Division  
Kamla Nehru Ridge, Delhi-110007.

विषय:- Permission for felling of 6 No. of Trees in 6 Flag Staff Road, Civil Line.

संदर्भ:- Your office letter No. 13/CFD/TC/Felling/2021-22/2308 dt. 12.08.2021.

उपरोक्त विषय के संदर्भ में माननीय मुख्य मंत्री के आवास 6-Flag Staff Road, Civil Lines, Delhi में 06 वृक्षों के प्रतिरोपण के संबंध में सात वर्षों हेतु वांछित प्रतिभूति राशि रु 3,42,000/- (रु 3 लाख बयालीस हजार मात्र) DD No. 004004 dt. 13.08.2021 इस पत्र के साथ मूलरूप से संलग्न करके आपके कार्यालय को अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

कृपया इसकी पावती अवश्य भेजे।

Encl:- DD No. 004004 dt. 13.08.2021  
Rs. 3,42,000/- (In Original)

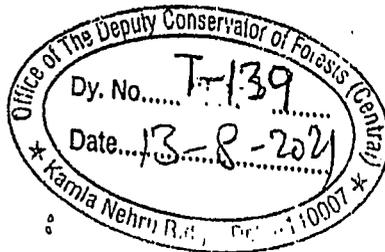
13/08/2021

कार्यपालक अभियंता  
सेन्ट्रल एंड नई दिल्ली भवन (एम-323)

प्रतिलिपि:-

1. सहायक अभियंता, सिमअनु0 उपमंडल एम-3231, 16-ए राजपुर रोड, दिल्ली को सूचनार्थ एवं आवश्यक कार्रवाई हेतु।

कार्यपालक अभियंता



TC

13/8

Annex-0  
11/C  
A

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

F. No. 13/CFD/TC/Felling/2021-22/ 2355-57

Date: 17-08-2021

To,

The Executive Engineer, PWD  
Central & New Delhi Building (M-323)  
A-Block, 1st Floor, Vikas Bhawan-II,  
Near Metcalf House, Upper Bela Road, Delhi-54.

**Sub:- Application for felling of 06 trees in 6 flag staff road, civil lines, Delhi.**

With reference to your online application ID no. 3440 was received on e-forest portal on the subject noted above, you are hereby informed that permission is granted for felling of 06 trees in 6 flag staff road, civil lines, Delhi, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs.3,42,000/- (Rupees Three Lakh Forty Two Thousand Only) vide payment DD/Cheque No. "004004" date 13.08.2021, from SBI Tis Hazari, Delhi has been received.

S. No.	Species name	Location	Remarks
01	Bottle palm -06	6 flag staff road, civil lines, Delhi.	Permission granted for felling of 06 trees.

**Terms & Conditions**

1. Permission for felling of trees is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the trees.
2. Material produced from trees shall not be disposed without permission of the Tree Officer.
3. Felling of tree/s shall be completed within 30 days of issue of this letter.
4. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
5. The timber/wood arising out of felling shall be auctioned by user agency and proceeds shall be deposited as revenue to the Government Treasury. Lops and tops arising out of trees be transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.
6. The compensatory plantation of ten times the no. of trees permitted for felling shall be planted at Ring Road (side verge) along with DRDO Complex boundary Near Metcalf House and Ring Road Mall Road, Near Wazirabad Flyover, Delhi. The 60 nos. of tree saplings shall be 6-7 ft. tall of native species such as *Arjun, Jamun, Gular, Pilkhan, Neem amaltas etc.* and the plantation shall be completed by the applicant within 9 months from the date of issue of this permission and successfully maintain the plantation for 07 (seven) years. The completion of plantation shall be intimated to this office along with photographs.

G12

7. In the event of failure on the part of the permit holder to carry out compensatory plantation as indicated at serial number 6 above, the Tree Officer shall himself arrange to plant tree saplings and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permission holder, or failing that, by recovery as arrears of land revenue and take suitable action as per DPTA, 1994.

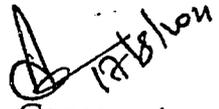
  
Dy. Conservator of Forest  
Central Forest Division

F. No. 13/NFD/TC/Felling/2021-22/

Date:

Copy to:-

1. The Conservator of Forests, Vikas Bhawan, A-Block, 2<sup>nd</sup> Floor, I.P. Estate, New Delhi-02 for information.0
2. Sh. Ravinder Kumar, I.O. for information and necessary action.

  
Dy. Conservator of Forests  
Central Forest Division

F. No. 13/NFD/TC/Felling/2021-22/7049-51

13/c

GOVT. OF NCT OF DELHI

DEPARTMENT OF FOREST AND WILD LIFE

A

OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

Date: 18/02/2022

To

The Executive Engineer,  
Central & New Delhi Building (M-323)  
Public Works Department,  
A-Block, 1<sup>st</sup> Floor, Vikas Bhawan-II  
Near Metcalf House, Upper Bela Road,  
Delhi-110054

Annex - P

Sub:- Non-fulfilling of conditions attached to the permission for felling/transplanting of 06 nos. tree vide online ID no. 3440 for construction of New Block at 6, Flag Staff Road, Civil Lines, Delhi-110054.

Ref: This office permission order no. 13/NFD/TC/Felling/2021-22/2355-57 dtd. 17.08.2021.

Sir,

Kindly refer the above mentioned permission issued by this office vide letter dtd. 17.08.2021, the details of which are as follows.

Project	No. Of trees proposed to be felled	No. Of trees proposed to be transplanted	No. Of saplings to be planted as compensatory plantation by project proponent	Date of issue of permission
for construction of New Block at 6, Flag Staff Road, Civil Lines, Delhi 110054	06	Nil	60	17.08.2021.

In the above context it is informed that this office is not in receipt of the compliance report regarding transplantation till date as mentioned in the terms and conditions mentioned in the permission letter. You are requested to submit the following information reg. the compliance of terms and condition of the following permissions.

1. Transplantation of trees shall be initiated immediately after permission is issued and should be completed not later than three months, after which a completion report has to be submitted to the Tree Officer. The spacing of the transplantation of trees shall not be less than 4 meter (point to point) at transplantation site.

o/c

13/c

2. The progress report of transplantation shall be submitted through inspection officer concerned along with complete details of trees.
3. The lops and tops of the trees shall be sent/ supplied to the nearest crematorium free of cost and the same should be reported to DCF (Central) by User Agency.
4. The transplantation shall be carried out prior to felling of 06 nos. of trees permitted herein. The 06 trees shall be felled and submission of compliance certificate to Deputy Conservator of Forests (Central).
5. Transplantation/ felling of trees and transportation of forest produce arising there from to the public crematorium shall be completed within 90 days.
6. Detailed plantation schedule shall be submitted by User Agency in compliance with Section 12 of Delhi Preservation of Trees Act, 1994 before initiating transplantation/ felling.



Dy. Conservator of Forests  
Central Forest Division/Tree Officer

Copy to :-

1. PS to the Principal Chief Conservator of Forests, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, Delhi-02 for information.
2. PA to the Conservator of Forests, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, Delhi-02 for information.

Dy. Conservator of Forests  
Central Forest Division/Tree Officer

60

12/25/22, 10:43 AM

E-Forest

Annex 0

211



Process Dashboard (DashboardforForest) (PendingFeedback.aspx) Print Application (Print\_Applications.aspx)

Divisional officer of Central

Application Detail

Application ID : 6288

Application Documents SitePhotos

Application Summary

Applicant's Photo



Applicant's Name

Israr Ahmed

Applicant's Address

E.E. Health Maintenance Department , Lok Nayak Hospital, New Delhi eepwddelhib231@gmail.com

Mobile No

9717455493

Email Id

Application Category Revenue District where trees to be Felled

Govt. Department Central

Property Owner Name

Vijay Chaudhary

Property Owner Address

45-47 rajpur road

Property Information

Name of the Village/ Location of the Property 45-47 rajpur road

Khasra number 45-47 Raj pur road

Pincode 110054

Latitude & Longitude of the Property Latitude 28° 41' 13" N Longitude 17° 13' 10" E

Total area of the property 13099.000

The exact area (in Sq.mtrs) from which felling of trees permit is sought 580.000

Description of Boundaries \*

North 6 flag staff road South rajpur road

East boundary wall of 6 flag Landmark West civil line 45-47 rajpur road

Name(s) and addresses of the owners/occupants of adjoining property/ies

Tree Information

Total number of trees 135  
Details of trees to be felled (grith measured at height of 1.35m)

S.No.	Tree S.No	Tree Name	Number of trees to be felled Girth (in centi meters)
1	125	Ashok (Polyalthia longifolia)	40
2	126	Ashok (Polyalthia longifolia)	45
3	127	Ashok (Polyalthia longifolia)	40
4	96	Ficus Benjamina	60
5	99	Bargad/banyan (Ficus benghalensis)	50
6	97	Lasuda	60

S.No.	Tree Name	Tree Count
1	Ashok (Polyalthia longifolia)	3
2	Bargad/banyan (Ficus benghalensis)	1
3	Ficus Benjamina	1
4	Lasuda	1

Plantation Information

The exact area (in Sq.mtrs) of the land for alternative plantation 2174.000

Longitude 28° 40' 56" N Latitude 77° 13' 21" E

No. of Trees Intended to be planted after felling 60

Address of the land for alternative plantation ring road near metcalf house

Details of Trees Intended to be planted after felling

S.No.	Tree Name	Tree Count
1	Champa	60

Miscellaneous Information

Purpose for which the felling of the trees are intended  
Intended use of land after felling of trees

103  
Semi permanent structure of camp office in 45-47 rajpur road  
Semi permanent structure of camp office in 45-47 rajpur road

Intended use of felled trees (e.g) for NA sale for or domestic use

2/25/22

The exact area (in Sq.mtrs) from which felling of Trees permit is sought :- 580

Filled By Applicant			Action Report				
S.No.	Tree S.No	Tree Name	Girth (In cm's)	Recommendation	Justification	Approved	Remarks
1	125	Ashok (Polyalthia longifolia)	40	Recommended for Transplanting	The said ashok tree recommended for transplanting of tree	Yes for Transplanting	As per the IO report recommended for transplanting of tree
2	126	Ashok (Polyalthia longifolia)	45	Recommended for Transplanting	The said ashok tree recommended for transplanting of tree	Yes for Transplanting	As per IO report recommended for transplanting of tree
3	127	Ashok (Polyalthia longifolia)	40	Recommended for Transplanting	The said jamun tree recommended for transplanting of tree	Yes for Transplanting	As per the IO report recommended for transplanting of tree
4	96	Ficus Benjamina	60	Recommended for Felling	The said ficus tree recommended for felling of tree	Yes for Felling	As per the IO report recommended for felling of tree
5	99	Bargad/banyan (Ficus benghalensis)	50	Recommended for Transplanting	The said banyan tree recommended for transplanting of tree	Yes for Transplanting	As per the IO report recommended for transplanting of tree
6	97	Lasuda	50	Recommended for Felling	The said tree recommended for felling of tree	Yes for Felling	As per the IO report recommended for felling of tree

APPROVE

Send Back with Objection

GOVT. OF NCT OF DELHI  
OFFICE OF THE DC/FOREST OFFICER

FORM II  
SUB RULE (1) OF RULE (1)

To  
The Tree Officer  
Central Division  
Kamla Nehru Bridge

Sr

I apply for grant of permission for felling tree/s located in the property situated in the village 45-47 Rajpur Road, Civil Lines, Delhi & District New Delhi I furnish below the following details in support of my application:

1. Applicant's name & address: VINAY CHAUDHARY  
(in block letters) EXECUTIVE ENGINEER
2. Name & address of the owner of the property: 45-47 Rajpur Road, Civil Lines, Delhi  
(If different from applicant)
3. Title of the applicant i.e. whether owner/occupant of the property etc.
4. Name of the vill. & h. No. of the property: 45-47 Rajpur Road, Civil Lines New Delhi
5. Total area of the property with description of the boundaries: Total Plot area of 45-47 Rajpur Road  
13099.605 sqm (3.23 Acre)
6. Total no. of trees (species-wise) whose trunk or body is not less than 5 cm in dia at a ht. of 30 cm from the ground & whose ht. is not less than 01 mts. from the ground: Total no. of trees 135  
06 NOS of trees to be removed
7. The exact area (in sq. mtrs.) from which felling of trees for which permit is sought (description of the boundaries): 580.3 sqm
8. Total no. of trees to be felled: 06 NOS
9. Trees to be felled are numerically numbered in paints, their girth measured at a ht. of 1.35 mtrs. from ground level & their details species are:

10. Purpose for which the felling of the trees are intended

Under demand of 45-47 Paper road

11. Intended use of felled area (e.g.)

for sale for domestic use etc.

Penetration

12. Intended use of land after

felling of trees

Reconstruction of 45-47 Paper road

13. No. of species of trees intended to

be planted after felling (give details

of arrangements for raising, planting

& protecting trees)

50-100 trees

14. Name/s & address/es of the owners/occupants adjoining property/ies.

VINAY CHAUDHARY  
EXECUTIVE ENGINEER  
19-328 PWS

I am enclosing an affidavit & below mentioned papers in support of my application.

DECLARATION

I hereby declare that I shall fully satisfy & abide by such terms & conditions of the permit as may be specified therein.

Applicant's Signature

*(Signature)*

Place:

Date:

Attested copies of:

1. Property/occupancy documents.
2. Plan of the property showing the khasra number
3. Enumeration list (list signed by the applicant)
4. Latest jamabandi of land record issued by the Tehsildar
5. "No Objection Certificate" from the concerned local body (e.g. NDMC/MCD/DDA)
6. Boundary list (duly signed by the applicant)
7. "No Objection Certificate" from the adjoining property owners.
8. Rs. 5/- Court fee stamp.
9. Photographs of trees.

(To be signed on a stamped paper in the presence of Magistrate or authority approved for the purpose)

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**AFFIDAVIT**

I, Vinay Chaudhary, Executive Engineer (Civil), Office of the CBMD, Division M-323, PWD, Vikas Bhawan-II, Delhi-110054 do hereby solemnly affirm and declare as under:

1. That I am, the Maintenance Officer of the Govt. property known as Felling of trees at 45-47, Rajpur Road, Civil Lines, Delhi-110054, boundaries of which are as follows:-
  - East : 2, Northend Road
  - North : 6, Flag Staff Road,
  - West : Civil Lines,
  - South : Rajpur Road,
2. That I have applied to the Tree Officer, Kamla Nehru Ridge, Delhi-110007 for Removal of 06 Nos. Trees, from the aforesaid property.
3. That there is no other Maintenance Officer of this property of the forest produce of this property and I hereby solemnly affirm and declare that I shall be solely responsible and answerable for any claim and litigation if any, that may arise at any time in later regarding the ownership/occupancy of the said property or the forest produce from the said property.

*Vinay Chaudhary*  
23.02.22  
DEPONENT  
VINAY CHAUDHARY

VERIFICATION

I hereby solemnly declare and affirm that to the best of my knowledge and belief the contents of my above affidavit are correct and true and that no material has been concealed or omitted there from.

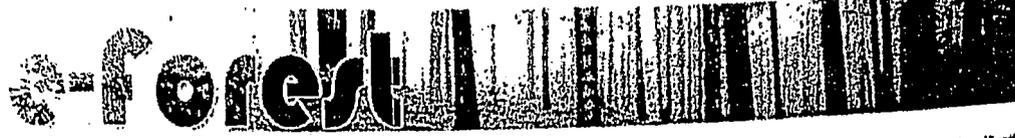
Verified at New Delhi this 23<sup>rd</sup> day of February, 2022:

ATTESTED  
*[Signature]*  
NOTARY PUBLIC  
DELHI (INDIA)

NOTARY  
\* RENU AGRAWAL \*  
Delhi  
REGD. No. 37804  
Expiry Date  
12/12/2024  
GOVT. OF INDIA

*Vinay Chaudhary*  
DEPONENT  
VINAY CHAUDHARY

23 FEB 2022



Process Dashboard (DashboardforLandless (PendingFeedback)) Print Application (Print\_Application.aspx)  
 Divisional officer of Central

Application Detail

Application ID : 6288

Application Documents SitePhotos

Application Summary

Annex-R

Applicant's Photo



Applicant's Name

Israr Ahmed

Applicant's Address

E.E. Health Maintenance Department, Lok Nayak Hospital, New Delhi eepwddelhb231@gmail.com

Mobile No

9717455493

Email Id

Application Category

Govt. Department

Revenue District where trees to be felled

Central

Property Owner Name

vinay chaudhary

Property Owner Address

45-47 rajpur road

Property Information

Name of the Village/ Location of the Property 45-47 rajpur road

Khasra number 45-47 Raj pur road

Pincode 110054

Latitude & Longitude of the Property

Latitude 28° 41' 13" N Longitude 17° 13' 10" E

Total area of the property 13099.000

The exact area (In Sq.mtrs) from which felling of trees permit is sought 580.000

Description of Boundaries

North 6 flag staff road South rajpur road

East boundary wall of 6 flag Landmark

West civil line 45-47 rajpur road

Name(s) and addresses of the owners/occupants of adjoining property/ies

Tree Information

Total number of trees 135  
 Details of trees to be felled (girth measured at height of 1.35m)

S.No.	Tree S.No	Tree Name	Number of trees to be felled Girth (In centi meters)
1	125	Ashok (Polyalthia longifolia)	40
2	126	Ashok (Polyalthia longifolia)	45
3	127	Ashok (Polyalthia longifolia)	40
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5	99	Bargad/banyan (Ficus benghalensis)	50
6	97	Lasuda	60

S.No.	Tree Name	Tree Count
1	Ashok (Polyalthia longifolia)	3
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3	Ficus Benjamina	1
4	Lasuda	1

Plantation Information

The exact area (In Sq.mtrs) of the land for alternative plantation 2174.000

Address of the land for alternative plantation ring road near metcalf house

Longitude 28° 40' 56" N Latitude 77° 13' 21" E

No. of Trees intended to be planted after felling 60

S.No.	Tree Name	Tree Count
1	Champa	60

Miscellaneous Information

2/25/22, 10:43 AM

E-Forest

Purpose for which the felling of the trees are intended

Intended use of land after felling of trees

Semi permanent structure of camp office in 45-47 rajpur road

Semi permanent structure of camp office in 45-47 rajpur road

Intended use of felled trees (e.g) for NA sale for or domestic use

The exact area (in Sq.mtrs) from which felling of Trees permit is sought :- 580

Filled By Applicant				Report of Tree Inspector		Tree Officer Action	
S.No.	Tree S.No	Tree Name	Girth (In cm's)	Recommendation	Justification	Approved	Remarks
1	125	Ashok (Polyalthia longifolia)	40	Recommended for Transplanting	The said ashok tree recommended for transplanting of tree	Yes for Transplanting	As per the IO report recommended for transplanting of tree
2	126	Ashok (Polyalthia longifolia)	45	Recommended for Transplanting	The said ashok tree recommended for transplanting of tree	Yes for Transplanting	As per IO report recommended for transplanting of tree
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5	99	Bargad/banyan (Ficus benghalensis)	50	Recommended for Transplanting	The said banyan tree recommended for transplanting of tree	Yes for Transplanting	As per the IO report recommended for transplanting of tree
6	97	Lasuda	60	Recommended for Felling	The said tree recommended for felling of tree	Yes for Felling	As per the IO report recommended for felling of tree

APPROVE

Send Back with Objection

Process

Dashboard (Dashboardofordesktop.aspx (PendingFeedback.aspx))

Print Application (Print\_Application.aspx)

Divisional officer of  
Central

Application Detail

Application ID : 6288

Application

Documents

SitePhotos

Photo 1- Site Photo



Photo 2- Tree Photo (Tree S.No -125)



Photo 3- Tree Photo (Tree S.No -126)



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E-Forest

2/25/22, 10:44 AM

Photo 4- Tree Photo (Tree S.No -98)



Photo 5- Tree Photo (Tree S.No -97)



Photo 6- Tree Photo (Tree S.No -99)

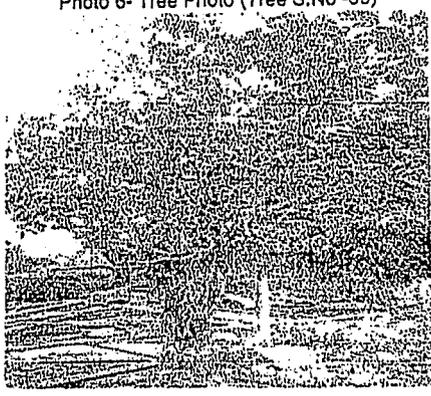


Photo 7- Tree Photo (Tree S.No -127)



The exact area (in Sq.mtrs) from which felling of Trees permit is sought :- 580



G.A.R..6

रसीद

[See Rule 22 (1)]

Receipt

T.R.-5

03/03/2022

(Treasury Rule 33)

Book No.

सं. 017  
No.

Counterfoil (Office Copy)

श्री

Received from

Car. Cons. PWD

के पत्र सं.

दिनांक

with letter No. 75 21-23 Dated

28/2/22 = 03/3/22

है

की बाबत

the sum of Rupees Three lakh Forty Two Thousand Only

in Cash

in Cheque

No. 805904 dated 25/2/2022

on account of

से प्राप्त किए

in Payment of

Expenses in Rs. 47,000/-  
Roads

RS. 3,42,000/-

Signature & Designation  
Central Forest Division  
Karnataka Mahanagar  
0811-5110001

113

SECURITY DEPOSIT LETTER

Annexure

(71)

118

GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE  
NORTH FORESTS DIVISION, KAMLA NEHRU RIDGE  
DELHI-110007

No. 44/CFD/TC/Online/Felling/2021-22 / 7298

DATED: 25-02-2022

**Sub:** Permission for felling of 6 no. of Tress in 45-47 rajpur road

**Ref.** Your Application No. 6288 received on 23/02/2022

Your application for felling/ transplanting/ dangerous both of trees has been considered and approved for felling of 2 no. of trees and transplanting of 4 no. of trees and dangerous of 0 no. of trees. You are requested to deposit an amount of Rs 342000/- (THREE LAKHS FORTY TWO THOUSAND only) through DD as security in the favour of Dy. Conservator of Forests (Central) for establishing of compensatory plantation of 60 saplings to be raised in lieu of the trees proposed to be felled/ transplanted. The permission will be granted after receipt of security deposit.

*[Signature]*

Divisional officer of Central

Deputy Conservator of Forests ( Central)

Tree Officer (Central)

To

Shri Israr Ahmed  
E.E. Health Maintenance Department , Lok Nayak Hospital, New Delhi - 02

*o/c*

Annex-0

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
363579/2023/LEGAL-FAWL

4/c

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007, (Ph: 011 - 23853561)

F. No. / DCF (C)/DPTA/Offence/21-22/7551

Dated: 28.02.24

NOTICE

To,

The Ex. Eng., Maintenance Department,  
Lok Nayak Hospital,  
New Delhi-02.

Whereas, it has been alleged that a Tree Offence has been committed at 45-47, Rajpur Road, Delhi by illegal pruning/cutting/damaging of tree/s which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, Aditya Madanpotra, Tree Officer, as empowered under the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 15-03-2024 at 2.00 P.M. in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007.

*[Signature]*  
Dy. Conservator of Forests  
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ravinder Kumar, IO, Tree Cell for information and necessary action.

Dy. Conservator of Forests  
Central Forest Division/Tree Officer

4/c

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI  
PUBLIC WORKS DEPARTMENT (M-323)

Anne ✓



कार्यालय कार्यपालक अभियंता  
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)  
लोक निर्माण विभाग, दिल्ली सरकार  
ए-ब्लॉक, प्रथम तल, विकास भवन-II  
नजदीक मेटकाल हाऊस, अपर बेला  
रोड, दिल्ली-110054.

OFFICE OF EXECUTIVE ENGINEER  
CENTRAL & NEW DELHI BUILDING (M-323)  
PUBLIC WORKS DEPARTMENT  
A-BLOCK, 1<sup>ST</sup> FLOOR, VIKAS BHAWAN-II,  
NEAR METCALF HOUSE,  
UPPER BELA ROAD DELHI-110054.



Ph: 011-23813979

Fax: 011-23813997

E-mail :- eepwddelhi323@gmail.com

सं. 23(CMR/45-47)/डीबी/सेन्ट्रल एण्ड नई दिल्ली भवन (एम-323)/2021-22/634 दिनांक: 16/02/2022

सेवा में,

The Deputy Conservator of Forest,  
Kamla Nehru Ridge,  
DU-Area Civil Line, Delhi.

विषय:- Regarding Removal of 05 Nos. of Trees from premise of 45-47 Rajpur Road, Civil Line, Delhi.

With reference to above subject you are requested to accord required permission urgently to remove 05 Nos. trees from premise of 45-47 Rajpur Road, Civil Line, Delhi as the redevelopment of 45-47 Rajpur Road, Civil line, Delhi has been started at above said location.

This may be treated as **MOST URGENT**.

Encl :- 1) B Form  
2) Photos of Trees

कार्यपालक अभियंता,  
सेन्ट्रल एवं नई दिल्ली भवन,  
लोक निर्माण विभाग

प्रतिलिपि :-

- 1- AE, Sub Division M-3231, Delhi for necessary action & pursue the matter : appropriate level.
- 2- AD(Hort.), GS Mihir Bhoj Vatika, NH-24, 2<sup>nd</sup> Nizamuddin Bridge, New Delhi-110091

कार्यपालक अभियंता,

### AFFIDAVIT

I, Vinay Chaudhary, Executive Engineer (Civil), Office of the CBMD, Division M-323, PWD, Vikas Bhawan-II, Delhi-110054 do hereby solemnly affirm and declare as under:

1. That I am the Maintenance Officer of the Govt. property known as Felling of trees at 45-47, Rajpur Road, Civil Lines, Delhi-110054, boundaries of which are as follows:-

- East : Boundary Wall of 6 Flag Staff Road, Bungalow.
- North : 6, Flag Staff Road,
- West : Rajpur Road,
- South : Private Property,

2. That I have applied to the Tree Officer, Kamla Nehru Ridge, Delhi-110007 for Removal of 05 Nos. Trees, from the aforesaid property.

3. That there is no other Maintenance Officer of this property of the forest produce of this property and I hereby solemnly affirm and declare that I shall be solely responsible and answerable for any claim and litigation if any, that may arise at any time in later regarding the ownership/occupancy of the said property or the forest produce from the said property.

#### VERIFICATION

DEPONENT  
VINAY CHAUDHARY

I hereby solemnly declare and affirm that to the best of my knowledge and belief the contents of my above affidavit are correct and true and that no material has been concealed or omitted there from.

Verified at New Delhi this 15<sup>th</sup> day of March, 2022.



DEPONENT  
15 MAR 2022 VINAY CHAUDHARY  
NOTARY PUBLIC  
DELHI (INDIA)

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)

1363579/2023/LEGAL-FAWL

-1) Annexure-B

May kindly see the PUC, which is an application ID No. 6483 received for felling/transplantation of 05 trees at 45-47 Rajpur Road, Delhi received from the Ex. Eng., Health Maintenance Department, Lok Nayak Hospital, New Delhi on e-forest portal regarding "construction of semi Permanent structure of camp office"

As per officer order no. F. 8(207)/CF/HQ/DPTA/07-08/5983-87 dated.10-02-2009 wherein it is hereby directed that applications seeking permission for felling of trees numbering 10 to 20 and more than 20 trees under the Delhi Preservation of Trees Act, 1994, be processed and submitted to the Conservator of Forests and Secretary (E&F), Govt. of NCT of Delhi, respectively, before granting such permission. (Copy placed at 3A/c).

Further, it is to inform the another application ID No. 6288 for felling/transplantation of 06 trees in 45-47 Rajpur Road, Delhi was received from the Ex. Eng., Health Maintenance Department, Lok Nayak Hospital, New Delhi on e-forest portal regarding construction of "semi Permanent structure of camp office". Subsequently, a permission was issued from this office vide letter No. 44/CFD/TC/Online/ Felling/2021-22/7521-23 dated 28.02.2022. (Copy placed at 3/c).

Therefore, in terms of submission made at para 2 above, proposal is submitted for approval of competent authority.

*[Signature]*  
DRD, Tree Cell 1/4/2022

DCF (Central)

*[Signature]*

06/CF  
01/04/2022

CF

May please examine.

*[Signature]*  
4/4/2022

01/CF (ASST)  
01/04/2022

DCF (CF 8m)

*[Signature]*

SECURITY DEPOSIT LETTER

Annex-X

c118

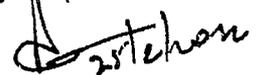
GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE  
NORTH FORESTS DIVISION, KAMLA NEHRU RIDGE  
DELHI-110007

No. 44/CFD/TC/Online/Felling/2021-22 / 7298

DATED: 25-02-2022

**Sub:** Permission for felling of 6 no. of Tress in 45-47 rajpur road**Ref.** Your Application No. 6288, received on 23/02/2022

Your application for felling/ transplanting/ dangerous both of trees has been considered and approved for felling of 2 no. of trees and transplanting of 4 no. of trees and dangerous of 0 no. of trees. You are requested to deposit an amount of Rs 342000/- (THREE LAKHS FORTY TWO THOUSAND only) through DD as security in the favour of Dy. Conservator of Forests (Central) for establishing of compensatory plantation of 60 saplings to be raised in lieu of the trees proposed to be felled/ transplanted. The permission will be granted after receipt of security deposit.



Divisional officer of Central

Deputy Conservator of Forests ( Central)

Tree Officer (Central)

**To**

Shri Israr Ahmed  
E.E. Health Maintenance Department , Lok Nayak Hospital, New Delhi - 02

o/c

-2/N-

Ref: Note on pre-page 1

As discussed with CF, the said permission may be given by DCF (Central) / Tree officer (less than 10 trees).  
In view of above, if approved, the file may be returned to DCF (Central) for necessary action at their end.

Submitted please.

~~DCF (CFM)~~

G  
05.04.22

DCF (C)

File be merged with main file for selling of 05 trees with ID 6483.

12/4

Tree cell

Annex-2

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

1.09/2

Confidential/Court Matter

GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE

F1(2607)/Legal/HQ/23-24/dcfpm/101

Date 06.06.2023

MEMORANDUM

Whereas, Hon'ble NGT vide order dated 09.05.2023 in the Original Application No. 334/2023 in the matter titled as *Naresh Chaudhary versus Union of India & Ors* (copy enclosed) ordered as below:

"8. In view of above averments and significance of requirement of compliance for cutting trees and providing green belt as a condition for constructions in congested and polluted city of Delhi, we consider it necessary to ascertain the factual position by constituting a joint Committee comprising Chief Secretary, Delhi, Principal Secretary (Environment & Forest), Delhi, nominee of Delhi Urban Art Commission and District Magistrate of the area (District Magistrate, North). Meeting of the Committee may be held within one week and report may be furnished within three weeks from today by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Committee will be free to interact with any other Department or Authority and undertake visit to the site. It may meet online or offline as may be found viable. If any violations are found, the Committee may take remedial action in coordination with the concerned statutory authorities, in accordance with law. It may give a copy of its report to alleged violators for response before this Tribunal, if any, before the next date."

And whereas DCF (Central) / Tree Officer has issued permission for felling of 28 trees at different points of time (copy of file callings and order attached herewith). The list of felling permissions is as below:

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-AWL

SN	Permission No. / date	Permission given for Transplant/Felling	Location of Transplant	Location of Compensatory Plantation (CP)
1.	F. No.09/NFD/TC/Felling/2020-21 dated 10.11.2020	9 trees for transplantation from 6 Flag Staff Road, Civil Lines i. Mango-3 ii. Amla-2 iii. Citrus-2 iv. Kadipatta-2	PWD Office, Khyber pass, KNR, Civil Lines	90 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
2.	F.No.19/NFD/TC/Felling/20-21 dated 04.01.2021	2 nos. of Mango trees to be transplanted from 6 Flag Staff Road, Civil Lines	PWD Office, Khyber pass KNR, Civil Lines	20 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
3.	F.No.13/NFD/TC/Felling/2021-22 dated 17.08.2021	6 nos. of Bottle palm trees for felling from 6 Flag Staff Road, Civil Lines	Nil	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
4.	F.No.44/CFD/TC/online/Felling/21-22 dated 28.02.2022	<ul style="list-style-type: none"> <li>• Total of 06 trees to be felled/transplanted from 45-47 Rajpur road.</li> <li>• Transplantation of 4 Trees:               <ul style="list-style-type: none"> <li>i. Ashok-3</li> <li>ii. Bargad-1</li> </ul> </li> <li>• Felling of 2 trees:               <ul style="list-style-type: none"> <li>i. Ficus benjamina-1</li> <li>ii. Lasoda-1</li> </ul> </li> </ul>	PWD Nursery near Majnu ka Tila	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
5.	F.No.05/CFD/TC/Felling/online ID 6483/22-23 dated 12.04.2022	Total of 05 trees to be felled/transplanted from 45-47 Rajpur road. Transplantation of 4 Trees: iii. Ashok-3 iv. Jamun-1 Felling of 1 trees of Neem	PWD Nursery near Majnu ka Tila	50 trees to be planted at Green belt at Metcalfe - House, DRDO Complex.
		Total: 28 Trees Felling: 9 trees Transplantation: 19 Trees		280 trees to be planted at CP site.

And whereas it has been observed that the permissions granted for tree felling/transplantation by the then DCF(C) bypassed the order no. F.8(207)/CF/HQ/DPTA/07-08 dated 10/02/2009 (enclosed herewith) by granting multiple permissions in violation of order dated 10.02.2009.

And whereas, during inspection dated 25.02.2022 in connection with online application no 6288 dealt in file No. FD/TC/online/Felling/21-22 mentioned in SN 4 above, it was observed by the Inspecting Officer (Dy. Range Officer, Central Forest Division) that roots of 6 trees (Proposed for

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
3579/2023/LEGAL-FAWL

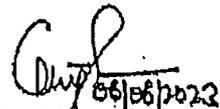
107/1

felling in the instant application) have already been exposed in the project area, i.e., 45-47, Rajpur Road, Civil Lines which is an offence under the DFTA, 1994. (Details attached herewith). However, the permission for transplantation of above trees were given vide order dated 28.02.2022 before the conclusion of above offence.

And whereas, Tree Officer(Central) has failed to act on offence reported upon for 9 months from Feb. 2022 to Nov. 2022 and then for 6 months from Nov. 2022 to May 2023. During the same period, Tree Officer(Central) has also failed to take action for non-compliance of conditions of tree felling permissions.

And whereas, Aditya Madanpotra, IFS had held the charge of DCF(C) & Tree Officer(C) from 06.08.2020 to 21.06.2022.

Now therefore, Shri Aditya Madanpotra, IFS is hereby directed to explain as to why his name should not be recommended for action for failing to (i) prevent bifurcation of permissions and (ii) act on the offense and non-compliance of conditions of tree felling permissions. This reply should reach the undersigned on or before 11.06.2023 positively.



C. D. Singh, IFS

Principal Chief Conservator of Forests  
Govt. Of NCT of Delhi

To,

Shri. Aditya Madanpotra, IFS  
Regional Director  
Ladakh Pollution Control Committee  
Swara, Leh, Ladakh - 194101.



सत्यमेव जयते



एक पृथ्वी - एक कुटुंब - एक भविष्य  
ONE EARTH - ONE FAMILY - ONE FUTURE

संघराज्यप्रशासन, लद्दाख

लद्दाख प्रदूषण नियंत्रण समिति

F.NoF.No. LPCC/UTL/2023/2161-62

THE ADMINISTRATION OF  
UNION TERRITORY OF LADAKH  
LADAKH POLLUTION CONTROL  
COMMITTEE

ई-मेल/email: [regionaldirectorlpcc@gmail.com](mailto:regionaldirectorlpcc@gmail.com)

लेह/Leh, Dated:- 10/06/2023

The Principal Chief Conservator of Forests,  
Govt. of NCT of Delhi,  
A-2, Vikas Bhavan,  
ITO,  
New Delhi-110002.

Sub: Reply to the Memorandum , dated: 6<sup>th</sup> June, 2023.

Ref: Your communication No. F.1(2607)/Legal/HQ/23-24/dcfpm/101, Dated: 06-06-2023.

(Through proper channel)

Sir,

At the very outset, it is to humbly submit that the undersigned has highest regards for the institution of the Tree Officer, and the Delhi Preservation of Trees Act, 1994, the Rules, 1996, framed there under and various relevant Office Orders issued from time to time. And the undersigned has always strived to discharge the statutory responsibilities mandated by the said Act while observing due diligence. Further, it is to humbly submit that the contents of the reply of the undersigned are constrained due to limited availability of the institutional information/memory and office records. Further, the locus in captioned matter is office of the Executive Engineer, PWD, a government agency, not being any private entity.

With reference to your communication dt.06/06/2023 (Memorandum), the point-wise reply is furnished below:

(i) *'failing to prevent bifurcation of permissions'* :

- (a) The said matter has already been addressed at para 8 vide F.No.DCF(C)/PA File/ 2021-22/6923-25 dt 17/02/2022 (Copy of letter enclosed as Annexure -A). Further, it is to re-submit that Departmental Office Order dt: 10/2/2009 states that *'applications seeking permission for felling of trees numbering 10 to 20 and more than 20 trees'* under the DPTA be processed accordingly. This office Order may be read with sub-section 3 of Section 9 of the Act, which mandates that, *" provided that no permission shall be granted to any person from the same area on more than two occasions during the same year subject to a maximum area of one hectare at a time"*. Therefore, the application

1 of 3

dt: 21/12/2020 for felling of two trees was treated as second occasion/application, not being sent to the CF (as was also stated in para 7 vide F.No. DCF(C)/PA File/ 2021-22/6923-25 dt 17/02/2022, Annexure-A). The apprehensions of any alleged manipulation of the Act is suggested to be dealt with through necessary amendments of the Act.

- (b) Further, trees were saved from felling by granting the permission of 'Transplantation' for each application. The PWD, being a greening agency of the government, was obliged to plant prescribed number of trees. The land for Compensatory Plantation was appropriately allotted geographically close to the site of 'felling'.
- (c) The application for another 'area', 45-47, Rajpur Road, was made for felling of 06 (six) trees for the construction of "semi-permanent structure of camp office" vide application ID no. 6288 on 08/08/2021. Upon recommendation of the Inspection Officer, not below the rank of Dy Range Officer, as mandated under the 'Guidelines for Tree-felling permissions under the DPTA, 1994', issued by the Conservator of Forests dt. 06/11/2002, the permission was granted.
- (d) However, upon receipt of another application vide online ID no.6483, for felling of 05 (five) trees in the same 'area', the matter was discussed in the Headquarters of the Department for clarification regarding alleged bifurcation of permissions. Subsequently, the matter was referred to the CF and examined by the DCF (P&M). The approval was granted with the remarks of DCF (P&M), 'As discussed with the CF, the said permission may be given by DCF Central (less than 10 trees)'. Therefore, with the approval of then CF, Smt. Surabhi Rai, IFS, the application for felling of trees in said area was not deemed to be bifurcated. A Copy of the Note sheet is enclosed as Annexure -B.

(ii) *'failing to act on the offence and non-compliance of conditions of tree felling permissions' :*

- (a) It is to humbly submit that upon reporting of the offence, the Notice for hearing was issued promptly, despite all odds related. However, the addressee to the Notice, being a government servant, did not appear for hearing nor any representative was received from their end. As per available information, no person appeared for hearings held by my incumbent. The undersigned was under transfer in subsequent months. The formal orders were passed on 01/06/2023 and relieved from the GNCTD on 20/06/2023. Due to large number of tree offence cases and shortage of skilled manpower, the said offence cases could not be listed again in the remaining tenure as Tree Officer. A Copy of Notice dt: 28/02/2022 is enclosed as Annexure -C.
- (b) Further, the compliance of conditions of tree felling was sought from PWD vide F.No. 13/NFD/TC/Felling/2021-22/7049-51 dt: 18/02/2022. A copy of letter is enclosed as Annexure -D.

Presuming though denying, the part failure to act on the offence and non-compliance of conditions of tree felling permissions, is not blatant. Due to wide scope of work of the DCF/Tree Officer, the performance gets considerably hindered. It is to humbly submit that the undersigned has conducted considerable number of hearings during the posting as DCF Central and compounded offenses amounting to an unprecedented amount, the exact details of which couldn't be ascertained as this instance due to paucity of time and availability of information.

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It is prayed that the undersigned has always endeavored to observe due diligence. The same may kindly be considered.



आदित्य मदनपोत्रा, भा. व. से. / Aditya Madanpotra, IFS  
क्षेत्रीय निदेशक / Regional Director,  
लद्दाख प्रदूषण नियंत्रण समिति / Ladakh Pollution Control Committee,  
यू.टी. लद्दाख / UT of Ladakh.

Copy to the:

1. Advance copy submitted to the PCCF, GNCT of Delhi.

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

Annex-AB

Annex-P

Confidential/Court Matter

**GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE**

F1(2607)/Legal/HQ/23-24/Defm/102-54

Date 06.06.2023

To,

Shri. Anant Kumar  
Engineer-in-Chief, PWD  
12th Floor, MSO Building,  
I. P. Estate, New Delhi: 110002

**Subject: Compliance of orders of Chief Secretary on permissions given for 45-47 Rajpur Road, Civil Lines & 6, Flag Staff Road; reg.**

Sir,

May kindly refer to order of Hon'ble NGT dated 09.05.2023 in the Original Application No. 334/2023 in the matter titled as *Naresh Chaudhary versus Union of India & Ors* (copy enclosed) wherein following has been ordered:

*"8. In view of above averments and significance of requirement of compliance for cutting trees and providing green belt as a condition for constructions in congested and polluted city of Delhi, we consider it necessary to ascertain the factual position by constituting a joint Committee comprising Chief Secretary, Delhi, Principal Secretary (Environment & Forest), Delhi, nominee of Delhi Urban Art Commission and District Magistrate of the area (District Magistrate, North). Meeting of the Committee may be held within one week and report may be furnished within three weeks from today by e-mail at judicial-ngt@delhi.gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The Committee will be free to interact with any other Department or Authority and undertake visit to the site. It may meet online or offline as may be found viable. If any violations are found, the Committee may take remedial action in coordination with the concerned statutory authorities, in*

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accordance with law. It may give a copy of its report to alleged violators for response before this Tribunal, if any, before the next date."

In this connection, it is to inform that the Executive Engineer, Maintenance, Dept. PWD, Lok Nayak Bhawan has been issued following permission for felling of 28 trees at different points of time:

SN	Permission No. / date	Permission given for Transplant/Felling	Location of Transplant	Location of Compensatory Plantation (CP)
1.	F. No.09/NFD/TC/Felling/2020-21 dated 10.11.2020.	9 trees for transplantation from 6 Flag Staff Road, Civil Lines i. Mango-3 ii. Amla-2 iii. Citrus-2 iv. Kadipatta-2	PWD Office, Khyber pass, KNR, Civil Lines	90 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
2.	F.No.19/NFD/TC/Felling/20-21 dated 04.01.2021	2 nos. of Mango trees to be transplanted from 6 Flag Staff Road, Civil Lines	PWD Office, Khyber pass KNR, Civil Lines	20 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
3.	F.No.13/NFD/TC/Felling/2021-22 dated 17.08.2021	6 nos. of Bottle palm trees for felling from 6 Flag Staff Road, Civil Lines	Nil	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
4.	F.No.44/CFD/TC/online/Felling/21-22 dated 28.02.2022	<ul style="list-style-type: none"> <li>• Total of 06 trees to be felled/transplanted from 45-47 Rajpur road.</li> <li>• Transplantation of 4 Trees:                             <ul style="list-style-type: none"> <li>i. Ashok-3</li> <li>ii. Bargad-1</li> </ul> </li> <li>• Felling of 2 trees:                             <ul style="list-style-type: none"> <li>i. Ficus benjamina-1</li> <li>ii. Lasoda-1</li> </ul> </li> </ul>	PWD Nursery near Majnu ka Tila	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
5.	F.No.05/CFD/TC/Felling/online ID 6483/22-23 dated 12.04.2022	Total of 05 trees to be felled/transplanted from 45-47 Rajpur road. Transplantation of 4 Trees: <ul style="list-style-type: none"> <li>iii. Ashok-3</li> <li>iv. Jamun-1</li> </ul> Felling of 1 trees of Neem	PWD Nursery near Majnu ka Tila	50 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
		Total: 28 Trees Felling: 9 trees Transplantation: 19 Trees		280 trees to be planted at CP site.

During inspection dated 25.02.2022 in connection with online application no 6288 dealt in file No. FD/TC/online/Felling/21-22 mentioned in SN 4 above,

it was observed by the Inspecting Officer (Dy. Range Officer, Central Forest Division) that roots of 6 trees (Proposed for felling in the instant application) have already been exposed in the project area, i.e., 45-47, Rajpur Road, Civil Lines which is an offence under the DPTA, 1994. As a follow up, the Tree Officer / DCF (Central) has issued notices dated 28.02.2022, 02.11.2022, 02.05.2023 & 12.03.2023 to the Executive Engineer Maintenance Department, PWD, Lok Nayak Hospital to appear before the Tree Officer to enquire into the tree offense stated above. However, concerned Executive Engineer has not appeared before Tree Officer till date. The next date of hearing is 23.08.2023. The copies of the notices are attached herewith.

In pursuance of Hon'ble NGT dated 09.05.2023, ~~the Chief Executive Engineer~~  
~~has observed as below~~

~~Executive Engineer~~

The file notings further reveals that Ex. Engg. Maintenance Deptt. PWD, Lok Nayak Bhawan is not responding to the notices of the Deptt. for tree offences reported on 25.02.2022 [refer para 9(ii) at page 6/ante] (which prima-facie indicates gross dereliction to official duties) and the Department was conveniently sleeping over the matter for months [firstly for more than 8 months from Feb. to Nov. 2022 and then for about 6 months from Nov. 22 to May 2023] which shows lethargy on part of the Department. Therefore, call explanation of:

the Ex. Engg. Maintenance Deptt; PWD, Lok Nayak Bhawan (of all in case of any change of officer) within 3 working days to explain as to why action shall not be recommended against such officer(s) for (i) seeking permissions in bifurcated manner for tree felling / transplantation to bypass the Order dated 10.02.2009; (ii) to violate the conditions of permissions granted by the then DCF(Central) for such for tree felling / transplantation; and (iii) offences as reported on 25.02.2022 for which notice was issued on 28.02.2022.

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13 Also, the information with respect to tree felling / transplantation be brought on notings in following format:

S. No.	Permission applied by PWD for 45-47 Rajpur Road Civil Lines or 6, Flag Staff Road	Appl. office or online (Appl. details)	Permission sought for how many trees (felling / transplantation (TP))	Location of TP	Status of TP on ground as on date	Compensation Provision (CP)	Status of CP on ground as on date	Reasons for non-compliance of conditions of permissions granted	Actions taken against non-compliance of conditions of permissions granted	Delegation officers / officials (if any)

14 As the matter is being monitored by Hon'ble NGT wherein a report is to be filed before the Hon'ble NGT, therefore, the file be re-submitted with replies of the concerned officers along with specific recommendations of the PCCF and Pr. Secretary (E&F) thereon within a weeks' time (i.e. by 12.06.2023) without fail.

Accordingly, you are requested to call for explanations of all concerned Officers as per the directions mentioned above and send their replies along with information in format given at above on or before 12.06.2023 as directed by Chief Secretary, GNCTD.

Yours sincerely,

*C. D. Singh*  
06/06/2023

C. D. Singh, IFS  
Principal Chief Conservator of Forests  
GNCTD

Copy to:

- Pr. Secretary (PWD), GNCTD, 4th Floor, MSD Building, I. P. Estate, New Delhi-110002

*C. D. Singh*  
06/06/2023

C. D. Singh, IFS  
Principal Chief Conservator of Forests  
GNCTD

Annex-Ac



लोक निर्माण विभाग  
PUBLIC WORKS DEPARTMENT  
कार्यालय प्रधान मुख्य अभियंता (अनु एवं पला.)  
OFFICE OF Pr. CHIEF ENGINEER(M&F)  
12 वां तल, एम. एस. ओ. भवन,  
आई. पी. एस्टेट, नई दिल्ली-110002.  
दूरभाष / Phone : 011-23317926/011-23317520  
ईमेल / E-Mail : [prcempwddelhi@gmail.com](mailto:prcempwddelhi@gmail.com)

75  
Azadi Ka  
Amrit Mahotsav

No. 3(8)/Pr.CE(M)/PWD/ 2163

Dated: 14.06.2023

To

The Principal Chief Conservator of Forests  
Deptt. of Forests & Wildlife, GNCTD  
Vikas Bhawan, 2nd Floor, A-Block,  
IP Estate, New Delhi-02

Sub:- Compliance of orders of Chief Secretary on permissions given for 45-47 Rajpur  
Road, Civil Lines & 6, Flag Staff Road; reg.

Ref:- Your office.letter no. F.1(2607)/Legal/HQ/23-24/dcfpm/103-04 dt. 06.06.2023.

Sir,

In pursuance of Hon'ble NGT order dated 09.05.2023 and para (iii) (a) and (iii) (b) 13 mentioned in above referred letter, the reply received from Executive Engineer, Central & New Delhi Building (M-323), PWD and Dy. Director (Horticulture), East-M along with relevant documents is enclosed herewith for further necessary action.

This office agrees with the reply of Executive Engineer, (M-323) & Dy. Director (Hort.).

This issues with the approval of Engineer-in-Chief, PWD.

Encl:- As above.

Yours sincerely,

(Ashok Kumar Rajdev)

Pr. Chief Engineer (M&amp;F)

Copy to:-

1. The Pr. Secretary, PWD, GNCTD, 3<sup>rd</sup> Floor, MSO Building, New Delhi-02 for Information please.
2. The Engineer-in-Chief, PWD, GNCTD for information.
3. The Chief Engineer (Flyover), PWD, GNCTD for information.

Pr. Chief Engineer (M&amp;F)

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संयुक्त सार्वजनिक कामाधिकार विभाग  
सेन्ट्रल एवढी दिल्लीमवन (एम-323),  
लोनवि.ए-ब्लॉक, प्रथमतल,  
विकासभवन-11 नजदीकमेटकाफहाऊस,  
सिविललाईन, दिल्ली-110054.



OFFICE OF EXECUTIVE ENGINEER  
CENTRAL & NEW DELHI BUILDING  
(M-323) P.W.D. A-BLOCK,  
1<sup>ST</sup> FLOOR, VIKAS BHAWAN-II,  
NEAR METCALF HOUSE,  
CIVIL LINES DELHI-110054.



Ph:- 011-23813979 Fax:- 011-23813997 E-mail :- eepwddelhim323@gmail.com  
सं. 54(11)20-21/सेन्ट्रल एवढी दिल्लीमवन (एम-323)/2023-24/1509 दिनांक: 13.06.23

To ✓  
The Engineer-in-Chief  
Public Works Department  
12<sup>th</sup> Floor, MSO Building  
I.P. Estate, New Delhi-110002.

submitted please  
[Signature]  
[Signature]

(Through Proper Channel)

विषय: - Compliance of orders of Chief Secretary on permissions given for 45-47 Rajpur Road, Civil Lines & 6 Flag Staff Road - Reg.  
संदर्भ: - Deptt of Forests & Wildlife office letter No. F.1(2607)/Legal/HQ/23-24/dcfpm/103-04 dt. 06.06.2023. (Received through Whatsapp)

Apropos the above captioned subject and referred letter following details and facts are put-up for consideration. Details of permission asked and reasons are mentioned in tebular form below:-

In pursuance of order of Hon'ble NGT dt. 09.05.2023 para wise reply of observation of The Chief Secretary, GNCTD is mentioned below:-

SN	Permission No./Date	Addressed to	Permission given for Transplant/Felling	Reply
1.	R. No 09/NFD/TC/Fe lling/2020-21/889-90 dt. 10.11.20.	Undersigned. O/o Executive Engineer, C&ND Bldg. M-323, PWD, A-Block, 1 <sup>st</sup> Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road New Delhi. (Copy enclosed as Annex-A) dt. 10.11.2020	09 Trees for transplantation from 6 Flag Staff Road, Civil Lines i. Mango - 03 ii. Amla - 02 iii. Citrus - 02 iv. Kadipata - 02	As per drawings and consultant there was requirement of transplantation of 09 of trees from 6 Flag Staff Road, Civil Lines for providing additional accomodaton for Hon'ble CM. Accordingly, permission for transplantation was sought by this office from forest department. It was issued by Dy. Conservator North Forest Division. (Conv enclosed as

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File No.	Deptt. (2 Refused Legals provided now.)	HQ/23-24 (Computer)	Consultant client for substation and reception block. At that place 06 Nos bottle Palm trees had to be felling/transplanted. Accordingly permission was sought from Forest Department which was issued from Forest Department.
1363579/2023/LEGAL-FAWI			
4. F. 44/CFD/TC/online/Felling/21-22 dt. 28.02.22.	Undersigned. O/o Executive Engineer, C&ND Bldg. M-323, PWD, A-Block, 1 <sup>st</sup> Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road New Delhi. (Copy enclosed as Annex-D)	<ul style="list-style-type: none"> <li>• Total of 06 trees to be felled/transplanted from 45-47 Rajpur Road.</li> <li>• Transplantation of 04 trees:-               <ul style="list-style-type: none"> <li>i. Ashok - 03</li> <li>ii. Bargad - 01</li> </ul> </li> <li>• Felling of 02 trees:-               <ul style="list-style-type: none"> <li>i. Ficus benjamina - 01</li> <li>ii. Lasoda - 01</li> </ul> </li> </ul>	This application was made approximately after 06 months from previous application for transplantation of 06 Nos of trees for construction of Camp Office on 45-47 Rajpur Road which is approximately 200 Feet away from newly constructed Hon'ble CM Residence. There is no relation of these trees with 6 Flag Staff Road, Civil Lines Delhi. Accordingly permission was sought from Forest Department which was issued from Forest Department (Copy enclosed as Annex-D)
5. F. No. 05/CFD/TC/Felling/online ID 6483/22-23 dt. 12.04.2022.	The Executive Engineer, Health Maint. Deptt. Lok Nayak Hospital, Delhi. (Copy enclosed as Annex-E) dt. 12.04.2022	Total of 05 trees to be felled/transplanted from 45-47 Rajpur Road Transplantation of 04 Trees: iii. Ashok - 03 iv. Jamun - 01 Felling of 01 tree of Neem	After two months from the previous permission consultant and client desired to expand area of Camp Office. Accordingly permission was sought from Forest Department which was issued from Forest Department (Copy enclosed as Annex-E) dt. 12.04.2022

It is clarified that four (04) out of five (5) permissions were in favour of Executive Engineer, C&ND Bldg. M-323, PWD, A-Block, 1<sup>st</sup> Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road New Delhi and last one was in favour of The Executive Engineer, Health Maint. Deptt. Lok Nayak Hospital, Delhi. This fifth and last permission for felling/ transplantation of trees was received thorough Whatsapp from Horticulture Department and undersigned asked to then Assistant Director, Horticulture to co-ordinate with Forest Department to change the address the Forest Department made for permission of Felling/Transplantation of trees.

After getting permissions, this office had written letters to The Deputy Director (Horticulture) Div. M-214, PWD, G.S. Mihar Bhojvatika, NH-24, 2<sup>nd</sup> Nizamuddin Bridge New Delhi-110091 for arrangements of machineries, labours for plantation of trees as per terms and conditions of Forest Department. (Enclosed as Annex F dt. 13.11.2020 and G1 dt. 30.12.2020). It is also informed that this office had asked detail report and photographs of compensatory plantation against 28 Nos of trees from DD, Horticulture dt. 21.04.2022. (Annex-G2).

This office had never bypassed the order dt. 10.02.2019 regarding tree felling/transplantation permission as all the permission asked to Forest Department are based on actual site conditions, drawings given by consultant, changes made by DUAC and requirements of Client. There is approximately gap of 18 Months in between permission sought for 1<sup>st</sup> transplantation/removal/felling of trees from 6 Flag Staff Road, Civil Lines and 5<sup>th</sup> and last permission sought for transplantation/removal/felling of trees from 45-47 Rajpur Road.

It is again highlighted that different applications were made for different locations and buildings or for expansion of buildings, the demand of which came up at later stage. Further, it is also stated that all procedures stated by Forest Department have been followed by this office and DD, Horticulture of Horticulture wing of PWD as transplantation and compensatory plantation was done by Horticulture wing of PWD (Report of DD, Horticulture dt. 15.05.2023 Annex-H and 12.06.2023 Annex-I are enclosed herewith).

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Details asked vide Para No.iii (b) 8007-13 is given below in tabular form. Computer No. 181629)

Sl. No.	Permiss on applied by PWD for 45-47 Rajpur Road Civil Lines or 6 Flag Staff Road, Delhi	Online or online (Appl. Details)	Permission sought for how many trees [Felling/Transplantation (TP)]		Location of TP	Status of TP on ground as on date	Compensation Plantation (CP)	Status of CP on ground as on date	Reasons for non-compliance of conditions of permissions granted	Actions taken against non-compliance of conditions of permissions granted	Deligat officers /officials (if any)
			Felling	Transplantation							
1	6 Flag Staff Road <i>Ann-J</i>	Offline	-	09	PWD office Khyber Pass KNR, Civil Lines	Could not survive	90 nos trees at outer ring road near DRDO Complex Delhi	All 90 nos trees ar survive and in healthy condition (Marked tree no. 1 to 90)	All the terms and conditions according to the permission letter have been complied, but due to climatic conition of Delhi some transplanted trees could not survived.	No lapse on the part of PWD in complianc e of terms and condition of the permissio n letter	NA
2	6 Flag Staff Road <i>Ann-K</i>	Offline	-	02	PWD office Khyber Pass KNR, Civil Lines	Could not survive	20nos trees at outer ring road near DRDO Complex Delhi	All 20 nos trees ar survive and in healthy condition (Marked tree no. 91 to 110)	All the terms and conditions according to the permission letter have been complied, but due to climatic conition of Delhi some transplanted trees could not survived.	No lapse on the part of PWD in complianc e of terms and condition of the permissio n letter	-
3	6 Flag Staff Road <i>Ann-L</i>	Online	06		Nil	Could not survive	60nos trees at outer ring road near DRDO Complex Delhi	All 60nos trees ar survive and in healthy condition (Marked tree no. 111 to 170)	All the terms and conditions according to the permission letter have been complied, but due to climatic conition of Delhi some transplanted trees could not survived.	No lapse on the part of PWD in complianc e of terms and condition of the permissio n letter	
4	45-47 Rajpur Road <i>Ann-M</i>	Online	02	04	PWD nursery near Majnu ka Tila	1 tree found in healthy condition. Others Could not survive	60nos trees at Ring Road Near Metcalf House Delhi	All 60 nos trees ar survive and in healthy condition (Marked tree no. 1 to 60)	All the terms and conditions according to the permission letter have been complied, but due to climatic conition of Delhi some transplanted trees could not survived.	No lapse on the part of PWD in complianc e of terms and condition of the permissio n letter	
	45-47 Rajpur Road <i>Ann-N</i>	Online	01	04	PWD nursery near Majnu ka Tila	Could not survive	50 nos trees at I.P. Plyover ITO Delhi	All 50nos trees ar survive and in healthy condition (Marked tree no. 1 to 50)	All the terms and conditions according to the permission letter have been complied, but due to climatic conition of Delhi some transplanted trees could not survived.	No lapse on the part of PWD in complianc e of terms and condition of the permissio n letter	

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)

6357972023/LEGAL-FAWI

Whereas it is informed that as mentioned in above refer letter which undersigned got through

WhatsApp that tree officer/DCF (Central) has issued notice dt. 28.02.2022, 02.11.2022, 02.05.2023 & 12.05.2023 vide which Executive Engineer was asked to appear before the tree officer to enquiry into the matter and Executive Engineer did not appear in any hearing before Tree Officer till date.

In this regard it is submitted that this office never received any such notice/notices from any authority of Forest Department as mentioned dt. 28.02.2022, 02.11.2022, 02.05.2023 & 12.05.2023.

It pertinent to mention that above notices issued by tree officer/DCF (Central) were issued in the name of Executive Engineer PWD Lok Nayak Bhawan, whereas sanction/permission for transplantation/Felling of trees from Forest Department were issued in the name of Executive Engineer, C&ND Bldg. M-323, PWD, A-Block, 1<sup>st</sup> Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road New Delhi.

After getting above refer letter in which date of next hearing of above matter is 23.08.2023. I would be appeared on that date and co-operate into enquiry.

In view of above, I would humbly request you to accept my explanation and free the department and undersigned from the charge of not appearing in response to notice/ non-cooperation in the matter. I shall be thankful to you. •

- Encl.:- 1. Detailed Report Annexures-A, D, E,F,G1, G2, H&I.  
2.NGT, Principal Bench Order. (Annex-J)  
3. Letter of Pr. Chief Conservator of Forests, GNCTD. (Annex-K)

कार्यपालक अभियंता

सेन्ट्रल एंड नई दिल्ली भवन (एम-323)

Copy to:-

1. The Pr. Chief Engineer (M&F), PWD, 12<sup>th</sup> Floor, MSO Building, New Delhi.
2. The Chief Engineer (Flyover), PWD, 4<sup>th</sup> Floor, MSO Building, New Delhi.
3. The Superintending Engineer, C&ND Circle, PWD, Delhi.
4. The Deputy Director (Horticulture) Div. M-214, PWD, G.S. MiharBhojVatika, NH-24, 2<sup>nd</sup> Nizamuddin Bridge New Delhi-110091
5. The Assistant Engineer (P), C&ND Building (M-323), Vikas Bhawan-II, New Delhi.
6. The Assistant Engineer, C&ND Sub Division M-3231, Rajpur Road, Delhi.
7. Guard File.

कार्यपालक अभियंता

C.No.137427  
F.No.46011/1/2019-IFS-I (AGMUT) (Part.I)  
Government of India  
Ministry of Environment, Forest and Climate Change

\*\*\*\*

Indira Paryavaran Bhawan, 6<sup>th</sup> Floor, Agni Wing,  
Jor Bagh Road, Aliganj, New Delhi - 110 003.

Dated: 1<sup>st</sup> June, 2022.**OFFICE ORDER**

The following transfer/posting of IFS officers of AGMUT Cadre are hereby ordered with immediate effect:

S.No.		From	To
(i)	Shri M.Rajkumar, IFS (AGMUT:2000), CCF	A&N Islands	DD&DNH
(ii)	Shri Millo Tasser, IFS (AGMUT:2009), DCF	Arunachal Pradesh	A&N Islands
(iii)	Shri Abhinav Kumar, IFS (AGMUT:2014), DCF	Arunachal Pradesh	NCT of Delhi
(iv)	Shri Dhawan Kumar Rawat, IFS (AGMUT:2017), DCF	Arunachal Pradesh	UT of Ladakh
(v)	Shri Naveen Kumar, IFS (AGMUT:2010), DCF	A&N Islands	Goa
(vi)	Smt. Nabanita Ganguly, IFS (AGMUT:2010), DCF	A&N Islands	Goa
(vii)	Shri Satyaprakash Singh, IFS (AGMUT:2015), DCF	A&N Islands	Arunachal Pradesh
(viii)	Shri Damodhar A.T., IFS (AGMUT:2010), DCF	Lakshadweep	Arunachal Pradesh
(ix)	Shri Jabestin A, IFS (AGMUT:2011), DCF	Goa	Arunachal Pradesh
(x)	Shri Aditya Madanpotra, IFS (AGMUT:2016), DCF	NCT of Delhi	UT of Ladakh
(xi)	Smt. Cheshta Singh, IFS (AGMUT:2016), DCF	Arunachal Pradesh	NCT of Delhi
(xii)	Sh. Abdul Qayum, IFS (AGMUT:2013), DCF*	UT of Chandigarh	A&N Islands

\*Shri Abdul Qayum, IFS will stand relieved from UT of Chandigarh to A&N Islands on 30<sup>th</sup> November, 2022.

2. The above mentioned officers are requested to join their new place of posting and send a copy of the joining report to this Ministry immediately.

3. This issues with the approval of the competent authority.



(Mahendra Yadav)

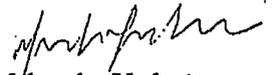
Under Secretary to the Government of India

**Distribution:**

1. PS to Minister, Environment, Forest & Climate Change, New Delhi.
2. PS to Minister of State for Environment, Forest & Climate Change, New Delhi
3. PPS to Secretary, (EF&CC)/ PPS to DGF & SS, MOEF&CC, New Delhi.
4. PPS to IGF(IFS), MoEF&CC, New Delhi
5. The Chief Secretary, A&N Island Administration, Port Blair
6. The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
7. The Chief Secretary, Government of Goa, Panjim.
8. The Chief Secretary, Government of Mizoram, Aizawl.
9. The Chief Secretary, Government of NCT of Delhi, Delhi.
10. The Chief Secretary, Government of Pondicherry, Pondicherry

(94)

11. The Administrator, Administration of Daman & Diu and Dadra & Nagar Haveli, Daman.
12. The Administrator, Administration of Lakshadweep, Kavaratti.
13. The Administrator, Administration of UT of Chandigarh, Chandigarh.
14. The Principal Chief Conservator of Forests, Govt. of Arunachal Pradesh, Itanagar.
15. The Principal Chief Conservator of Forests, Government of Mizoram, Aizawl.
16. The Principal Chief Conservator of Forests, A&N Islands Administration, Port Blair
17. The Principal Chief Conservator of Forests, Govt. of Goa, Panaji.
18. The Principal Chief Conservator of Forests, Govt. of NCT of Delhi, Delhi.
19. The-CCF, Administration of Daman & Diu and Dadra & Nagar Haveli, Daman.
20. The Conservator of Forests, Puducherry, Puducherry.
21. The Conservator of Forests, Administration of Lakshadweep, Kavaratti.
22. The Chief Conservator of Forests, Administration of UT of Chandigarh, Chandigarh.
23. concerned IFS officers (through website of IFS)
24. Civil List (US, IFS-II)/US (Vigilance Section)/ Guard file.
25. NIC Cell (Shri Irshad) – for placing on the Ministry's web site.



(Mahendra Yadav)

Under Secretary to the Government of India

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
363579/2023/LEGAL-FAWL

3/c



सत्यमेव जयते

F. No. / DCF (C)/DFTA/Offence/21-22/5555-56  
GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007, (Ph: 011 - 23853561)

Date: 02/11/2022

NOTICE

To,

The Ex. Eng., Maintenance Department,  
Lok Nayak Hospital,  
New Delhi-02.

In continuation of this office notice F. No. DCF(C)/DFTA/Offence/21-22/7551 Dated 28/02/2022 on the matter of tree offence committed at 45-47, Rajpur Road, Delhi by illegal pruning/cutting/damaging of tree/s which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, DCF (Central), Tree Officer, as empowered under the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 23.11.22 at 11.30 AM in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007.

  
Dy. Conservator of Forests  
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ravinder Kumar, Tree Cell, I.O for information and necessary action.

  
Dy. Conservator of Forests  
Central Forest Division/Tree Officer

o/c

96

138

Annexure - AF

BENCHMARKS CLOSED  
Nifty 22,097.45 202.91

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Business News - News - Politics - Kejriwal's Rs 45 crore 'Sheesh Mahal': Rs 1 crore for curtains, Rs 6 crore for marble

## Kejriwal's Rs 45 crore 'Sheesh Mahal': Rs 1 crore for curtains, Rs 6 crore for marble

ET Online Last Updated: Apr 26, 2023, 04:13:00 PM IST

FOLLOW US SHARE FONT SIZE SAVE PRINT COMMENT

### Synopsis

Delhi Chief Minister Arvind Kejriwal has been accused of spending Rs 45 crore on the renovation of his official residence, which has led to calls for his resignation by BJP in India. Approximately Rs 44.78 crore of taxpayer money was spent on the major renovation, which included Rs 11.30 crore on interior decoration, Rs 6.02 crore on stone and marble flooring, and Rs 1 crore on interior consultancy.



Delhi Chief Minister Arvind Kejriwal (file photo)

Glowing in the huge public attention he got after the Anna Hazare agitation against corruption, Arvind Kejriwal, now Chief Minister of Delhi, had promised before his first Delhi assembly elections that he would live an austere life as a chief minister. He had said a simple home of four-five rooms was enough for him. An old

video of Kejriwal making these claims has surfaced on social media when it has come to light that he has spent crores on renovation of his official home.

Revelations that Kejriwal spent a whopping Rs 45 crore on renovation of his official home at 6, Flagstaff Road, Civil Lines in Delhi, have triggered a political row, with the opposition parties demanding his resignation.

### What was the money spent on?



### Videos



a joins ide-led Shiv



Rahul visits Khongjom War Memorial in Thoubal



EAM slams members

STATUS REPORT OF TREE FELLING PERMISSION OF 6 FLAG STAFF ROAD, CIVIL LINES

A field visit has been conducted on 01.05.2023 on different locations of Transplant and compensatory plantation site proposed by proponent. The following observations have been made:-

SL. No.	File no.	Online ID	Permission given for Transplant/Felling	Location of Transplant	Status of Transplant / Felling on ground	Compensatory Plantation (CP)	Status of CP on ground	Remarks
1	F. No. 09/NFD/TC/Felling/2020-21 dated 10.11.2020	offline	9 trees (Mango-3, Amla-2, Citrus-2, Kadipatta-2) for transplant from 6 Flag Staff Road, Civil Lines	PWD Office, Khyber pass, KNR, Civil Lines	Mango-4, Amla-2 found at transplantation in dead & dry condition.	90 trees to be planted at Green belt at Metcalfe House, DRDO Complex.	Only 83 Pilkhan ( <i>Ficus virens</i> ) trees have been found planted out of 280 at proposed CP site.  There were 60 pits having no sign of plant there (might have	Mango-4, Amla-2 trees. which were transplanted, have been found dead & dry on ground. No numbers have been found on tree.
2	F. No. 19/NFD/TC/Felling/20-21 dated 04.01.2021	offline	2 nos. of Mango trees to be transplant from 6 Flag Staff Road, Civil Lines	PWD Office, Khyber pass, KNR, Civil Lines	No mango tree on transplantation site have been found	20 trees to be planted at Green belt at Metcalfe House, DRDO Complex.		No mango tree on transplantation site have been found
3	F. No. 13/NFD/TC/Felling/2021-22 dated 17.08.2021	3440	6 nos. of bottle palm trees for felling from 6 Flag Staff Road, Civil Lines	Nil	Nil	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex.		
4	F. No. 44/CFD/TC/online/Felling/21-22	6288	06 trees Transplant-4 (Ashok-3, Bargad-1) and Felling-2 (Ficus	PWD Nursery near	Only 1 Bargad tree has been found on	60 trees to be planted at Green belt at Metcalfe		Only 1 Bargad tree has been found on ground with no. 99 on trunk

	dated 28.02.2022		benjamina-1 & Lasoda-1) from 45-47 Rajpur road	Majnuka Tila	ground with no. 99 on trunk	House. DRDO Complex.	died). There have been no sign of planting of 137 tree saplings at the same site.	
5	F.No.05/CFD/TC Felling/online ID 6483/22-23 dated 12.04.2022	6483	05 trees (Transplant-4 & Felling-1) (Ashok-3, Jamun-1, Neem-1) at 45-47 Rajpur road	PWD Nursery near Majnuka Tila	Ashok-3. Neem-1. Jamun-1 found at transplantation site in dead & dry condition	50 trees to be planted at Green belt at Metcalfe House, DRDO Complex.		4 trees. which were transplanted. have been found dead & dry at site. No numbers have been found on tree.
			<b>Total 19 trees to be transplanted</b>		Bargad-1 tree found healthy. 11 trees found dead & dry. Remaining 7 trees were not found on ground.	280 trees to be planted at CP site.	Only 83 trees have been found planted at CP site.	Out of 19 trees, only Bargad-1 tree found in healthy condition. Other 11 trees were in dead & dry condition. Remaining 7 trees were not found on ground.

**OFFENCE REPORT**

During the inspection of e-forest portal online ID no.-6288 for seeking permission for felling/transplantation on 25.02.2022. an offence was reported at 45-47 Rajpur road, Civil Lines by inspecting DRO. During inspection, an offence of exposing roots by excavation works in respect of following species:-

SL. No.	Name of Species	No. of trees
1	Ficus	1



2	Necm	1
3	Lasoda	1
4	Bargad	1
5	Ashok	2
Total		6

After which a notice was issued vide notice no. F.no.14/DCF(C)/DPTA/Offence/21-22/7551 dated 28.02.2022 by DCF (C) to Executive Engineer, Maintenance Department, Lok Nayak Hospital, New Delhi. As per notice the offender was directed to appear in person on 15.03.2022 at 02:00 PM but no one appeared. Again, a 2<sup>nd</sup> notice was issued on 02.11.2022 by DCF (C) and the offender was directed to appear in person on 23.11.2022 but no one appeared. These 6 trees were granted permission on 28.02.2022 against Id no.6288.

At the same site, i.e., 45-47, Rajpur road, another online application was made on 01.04.2022 through e-forest portal (online ID no.-6483) for seeking permission for felling of 5 trees. Permission was issued on 12.04.2022 for 4 transplant and 1 felling.

  
01/05/2023  
Ravinder KUMAR  
Dy. forest ranger  
Central forest division

Annex-AH

F. No. 44/DCF (C)/DPTA/Offence/21-22/ 1135  
 GOVT. OF NCT OF DELHI  
 DEPARTMENT OF FOREST AND WILD LIFE  
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
 DELHI-110007, (Ph: 011 - 23853561)

Date: 2-05-2023

NOTICE

To,

The Ex. Eng., Maintenance Department,  
 Lok Nayak Hospital,  
 New Delhi-02.

In continuation of this office notice F. No. DCF(C)/DPTA/Offence/21-22/7551 Dated 28/02/2022 & F. No. DCF(C)/DPTA/Offence/21-22/5555-56 Dated 02/11/2022 on the matter of tree offence committed at 45-47, Rajpur Road, Delhi by illegal pruning/cutting/damaging of tree/s which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, DCF (Central), Tree Officer, as empowered under the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 9.5.23 at ..... AM. in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007.

It is reiterated that this is the final notice of appearance issued in the instant matter. In case, the alleged accused fails to appear before the undersigned, an ex-parte order will be issued for compounding of offence.

  
 Dy. Conservator of Forests  
 Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ravinder Kumar, Tree Cell, I.O for information and necessary action.

  
 Dy. Conservator of Forests  
 Central Forest Division/Tree Officer

o/c

# No sign of 137 saplings: Officials take stock of compensatory planting for work at CM House

ANNEXURE A1/3

**EXPRESS NEWS SERVICE  
NEW DELHI, MAY 3**

A FIELD visit by the Delhi Forest Department officials to assess the performance of compensatory plantation and transplantation of trees, that were removed from their original location at the official residence of Chief Minister Arvind Kejriwal after 2020, has revealed that there was no "sign of planting 137 tree saplings" out of the 280 that were to be planted.

According to the report, which was prepared after a visit on May 1, permission to transplant 19 trees and cut nine trees was granted by the forest department between October 2020 and April 2022. As per policy, for every tree cut or transplanted, 10 tree saplings have to be planted as part of the compensatory afforestation plan. The 280 tree saplings were to be planted at DRDO Complex, Metcalfe House.

The status report, titled 'Status report of tree felling permission of 6 Flagstaff Road Civil Lines', says that only 83 pilkhan trees that were part of the compensatory plantation were found at the site.

sign of plant there (might have died). There (is)... no sign of planting 137 tree saplings at the same site," it says.

According to officials, the report is related to 6 Flagstaff Road (CM's official residence) as well as 45-47 Rappur Road, which is adjacent to his house.

Sources said that the trees cut from the second location are also part of the CM house expansion.

The Delhi government did not comment on the matter.

Forest Department officials as well as experts said that the survival rate of trees depends on a variety of factors, including the care provided in the initial years of the plantation, availability of water and threat from animals such as cows and monkeys. A third-party audit of plantation sites commissioned by the Forest Department states that the average survival rate at plantation sites is 78%.

The fate of transplanted trees has been worse, as per the report. Of the 19 trees that were to be transplanted, only one was found alive and healthy at PWD nursery in Majnu Ka Tila, the report said. While 11 others had died, the team could not find the seven remaining trees, according to report.

1363570/2023/LEGAL-FAWL File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)



GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

F. No.337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1225-29

Date: 04.05.2023

To,  
The Exe. Engineer,  
Maintenance Department, PWD,  
Lok Nayak Hospital, New Delhi

Sub: Reg. non-compliance of the Terms & Conditions of Tree Transplantation/Felling Permissions and failure of Transplantation

This is to bring to your notice that the following tree transplantation/felling permission were issued to the addressee for 6 Flag Staff Road, Civil Lines from the office of the undersigned:

S.No	File. No.	Date	No. of trees
1.	F.No. 09/NFD/TC/Felling/2020-21 (Offline)	10.11.2020	09 trees to be transplanted
2.	F.No. 19/NFD/TC/Online/Felling/2021-22 (Offline)	04.01.2021	02 trees to be transplanted
3.	F.No. 44/CFD/TC/Online/Felling/2021-22 (I.D. No. 6288)	28.02.2022	04 trees to be transplanted, 02 trees to be felled
4.	F.No. 05/CFD/TC/Online/Felling/2022-23 (I.D. No. 6483)	12.04.2022	04 trees to be transplanted, 01 tree to be felled
	TOTAL TREES TO BE TRANSPLANTED		19 trees

As per the status report dated 01.05.2023 filed by Sh. Ravinder Kumar (DRO), out of total 19 nos. of trees to be transplanted, only 1 Bargad tree was found to be alive and healthy, 11 nos. of trees were dead and dry and remaining 07 trees were missing at the transplantation sites i.e. PWD Office, Kyber Pass, KNR, Civil Lines and PWD Nursery, near Majnu Ka Tila.

As a Tree Officer, I must convey my disappointment with such flagrant disregard for the guidelines and regulations in place to protect and preserve the environment. It is crucial to ensure that all activities related to transplantation of trees are carried out in a responsible and sustainable manner to mitigate the impact on the environment and the community.

*(Signature)*

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

In view of the above, it is communicated that 90 tree saplings of indigenous species (like Neem, Pipal, Arjun, Pilkhan, Jamun) of height of 15 feet and at least 6 inch diameter are to be planted. The Compliance report of the above direction should reach the office of the undersigned within 3 months from the issue of this letter.

  
CHESHTA SINGH  
Dy. Conservator of Forests  
Central Forest Division/Tree Officer

Copy to:

1. P.S to PCCF, Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
2. P.A to CCF (admin), Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
3. P.A to CF, Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
4. DCF(HQ), Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)

  
CHESHTA SINGH  
Dy. Conservator of Forests  
Central Forest Division/Tree Officer

Annex-AK

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.-23853561)

F. No.337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1220-24

Date: 04.05.2023

To,

The Exe. Engineer,  
Maintenance Department, FWD,  
Lok Nayak Hospital, New Delhi

Sub: Forfeiture of security deposit due to non-compliance of the Terms & Condition of  
Tree Transplantation/Felling Permissions-reg

This is to bring to your notice that the following tree transplantation/felling permissions were issued against the following tree felling applications from the office of the undersigned:

S.No	File No.	Date	No. of trees Affected
1.	F.No. 09/NFD/TC/Felling/2020-21 (Offline Mode)	10.11.2020	09 trees to be Transplanted
2.	F.No. 19/NFD/TC/Felling/2020-21 (Offline Mode)	04.01.2021	02 trees to be Transplanted
3.	F.No. 13/NFD/TC/Felling/2021-22 (I.D. No. 3440)	17.08.2021	06 trees to be Felled
4.	F.No. 44/CFD/TC/Online/Felling/2021-22 (I.D. No. 6288)	28.02.2022	04 trees to be transplanted, 02 trees to be felled
5.	F.No. 05/CFD/TC/Online/Felling/2021-22 (I.D. No. 6483)	12.04.2022	04 trees to be transplanted, 01 tree to be felled
TOTAL AFFECTED TREES			28 Trees

As per the status report dated 01.05.2023 filed by Sh. Ravinder Kumar (DRO), only 83 nos. trees were found to be planted as Compensatory Plantation against total of 280 trees which were to be planted at the compensatory plantation site i.e. Green Belt at Metcalfe House, DRDO Complex.

*(Handwritten signature)*  
21/5/23

As a Tree Officer, I must convey my disappointment with such flagrant disregard for the guidelines and regulations in place to protect and preserve the environment. It is crucial to ensure that all activities related to the felling and transplantation of trees are carried out in a responsible and sustainable manner to mitigate the impact on the environment and the community.

In view of the above, it is communicated that the security deposit for the remaining 197 trees to be planted as compensatory plantation stands forfeited. Moreover, the remaining plantation will also be carried out the Forest Department for completing the Compensatory Plantation.

  
CHESHTA SINGH

Dy. Conservator of Forests

Central Forest Division/Tree Officer

Copy to:

1. P.S to FCCF, Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
2. P.A to CCF (admin), Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
3. P.A to CF, Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)
4. DCF(HQ), Department of Forest & Wildlife, 2<sup>nd</sup> Floor, VikasBhawan, I.P. estate, New Delhi 110002. (For kind information)

  
CHESHTA SINGH

Dy. Conservator of Forests

Central Forest Division/Tree Officer

Annex-AL

1363579/2023/LEGAL-FAWL File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)

228/c



GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007, (Ph: 011 - 23853561)

12/c

F. No. 44 / DCF (C)/DFTA/Offence/21-22/1658-59

Date: 12.05.2023

NOTICE

To,

The Ex. Eng., Maintenance Department,  
Lok Nayak Hospital,  
New Delhi-02.

In continuation of this office notice F. No. DCF(C)/DFTA/Offence/21-22/7551 Dated 28.02.2022 and F. No. DCF(C)/DFTA/Offence/21-22/5555-56 Dated 02.11.2022 & F. No. DCF(C)/DFTA/Offence/21-22/1135 Dated 02.05.2023 on the matter of tree offence committed at 45-47 Rajpur Road, Delhi by illegal pruning/cutting/damaging of tree/s which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, DCF (Central)/Tree Officer, as empowered under the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 23.5.23 at 11.00 A.M. the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007.

In the interest of justice and opportunity to be heard, the undersigned is of the opinion that one more opportunity be given to the addressee before passing an ex-parte order.

Dy. Conservator of Forests  
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ravinder Kumar, I.O for information and necessary action.

Dy. Conservator of Forests  
Central Forest Division/Tree Officer

o/c



सत्यमेव जयते

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

F. No.69/CFD/TC/Check-List/2023-2024/2281-83

Date: 31.05.2023

ORDER

This is in furtherance of the letter bearing no. 337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1220-24, dated 04.05.2023, issued to Exe. Engineer Maintenance Department (PWD), apropos forfeiture of security deposit due to non-compliance of the Terms & Condition of Tree felling permissions. The Executive Engineer of Maintenance department, Lok Nayak Hospital, PWD had failed to comply with section-10 of DFTA, 1994, which imposes an obligation to plant trees as prescribed by the Tree Officer.

Consequent upon the same, you are hereby directed to plant trees on the Green Belt at Metcalfe House, DRDO Complex, utilizing the forfeited security deposit money of the Executive Engineer of the Maintenance Department (PWD). The plantation of trees is to be carried out as per the following details:

1. Location: Green Belt, Metcalfe House, DRDO Complex
2. Number of Trees: 197 trees
3. Species Selection: Please ensure a diverse selection of native tree species suitable for the local climate and soil conditions. The choice of species should promote biodiversity and contribute to the overall aesthetics of the area. Here is a suggested list of species:
  - Pilkhan
  - Amaltas
  - Arjun
  - Jamun

The compliance report shall be submitted in the office of the undersigned within (4) weeks from issuance of this order.

To,

Vicky Dagar,  
Range Officer,  
Central Forest Division

Dy. Conservator of Forests/Tree Officer  
Central Forest Division

Copy to:

1. The Exe. Engineer, Maintenance Department, PWD, Lok Nayak Hospital, New Delhi
2. Tree Cell, Central Forest Division, Kamla Nehru Ridge, Delhi-110007

Dy. Conservator of Forests/Tree Officer  
Central Forest Division

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Annex-AN

112/L

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

Confidential/Court Matter

**GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE**

F.1(2607)/Legal/HQ/23-24/defem/102

Date 06.06.2023

**MEMORANDUM**

Whereas, Hon'ble NGT vide order dated 09.05.2023 in the Original Application No. 334/2023 in the matter titled as *Naresh Chaudhary versus Union of India & Ors* (copy enclosed) ordered as below:

*"8. In view of above averments and significance of requirement of compliance for cutting trees and providing green belt as a condition for constructions in congested and polluted city of Delhi, we consider it necessary to ascertain the factual position by constituting a joint Committee comprising Chief Secretary, Delhi, Principal Secretary (Environment & Forest), Delhi, nominee of Delhi Urban Art Commission and District Magistrate of the area (District Magistrate, North). Meeting of the Committee may be held within one week and report may be furnished within three weeks from today by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Committee will be free to interact with any other Department or Authority and undertake visit to the site. It may meet online or offline as may be found viable. If any violations are found, the Committee may take remedial action in coordination with the concerned statutory authorities, in accordance with law. It may give a copy of its report to alleged violators for response before this Tribunal, if any, before the next date."*

And whereas DCF (Central) / Tree Officer has issued permission for felling of 28 trees at different points of time (copy of file notings and order attached herewith). The list of felling permissions is as below:

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

SN	Permission No. / date	Permission given for Transplant/Felling	Location of Transplant	Location of Compensatory Plantation (CP)
1.	F. No.09/NFD/TC/Felling/2020-21 dated 10.11.2020	9 trees for transplantation from 6 Flag Staff Road, Civil Lines i. Mango-3 ii. Amla-2 iii. Citrus-2 iv. Kadipatta-2	PWD Office, Khyber pass, KNR, Civil Lines	90 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
2.	F.No.19/NFD/TC/Felling/20-21 dated 04.01.2021	2 nos. of Mango trees to be transplanted from 6 Flag Staff Road, Civil Lines	PWD Office, Khyber pass KNR, Civil Lines	20 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
3.	F.No.13/NFD/TC/Felling/2021-22 dated 17.08.2021	6 nos. of Bottle palm trees for felling from 6 Flag Staff Road, Civil Lines	Nil	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
4.	F.No.44/CFD/TC/online/Felling/21-22 dated 28.02.2022	<ul style="list-style-type: none"> <li>• Total of 06 trees to be felled/transplanted from 45-47 Rajpur road.</li> <li>• Transplantation of 4 Trees:               <ol style="list-style-type: none"> <li>i. Ashok-3</li> <li>ii. Bargad-1</li> </ol> </li> <li>• Felling of 2 trees:               <ol style="list-style-type: none"> <li>i. Ficus benjamina-1</li> <li>ii. Laoda-1</li> </ol> </li> </ul>	PWD Nursery near Majnu ka Tila	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
5.	F.No.05/CFD/TC Felling/online ID 6483/22-23 dated 12.04.2022	Total of 05 trees to be felled/transplanted from 45-47 Rajpur road. Transplantation of 4 Trees: iii. Ashok-3 iv. Jamun-1 Felling of 1 trees of Neem	PWD Nursery near Majnu ka Tila	50 trees to be planted at Green belt at Metcalfe House, DRDO Complex.
		Total: 28 Trees Felling: 9 trees Transplantation: 19 Trees		280 trees to be planted at CP site.

And whereas, during inspection dated 25.02.2022 in connection with online application no. 6288 dealt in file No. FD/TC/online/Felling/21-22 mentioned in SN 4 above, it was observed by the Inspecting Officer (By. Range Officer, Central Forest Division) that roots of 6 trees (Proposed for

(110)

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

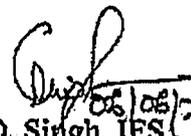
40/12

felling in the instant application) have already been exposed in the project area, i.e., 45-47, Rajpur Road, Civil Lines which is an offence under the DPTA, 1994 (Details are enclosed herewith).

And whereas, Tree Officer(Central) has failed to act on the above said offence reported upon for 9 months from Feb. 2022 to Nov. 2022 and then for 6 months from Nov. 2022 to May 2023. During the same period, Tree Officer(Central) has also failed to take action for non-compliance of conditions of tree felling permissions.

And whereas, Smt. Cheshta Singh, IFS has been holding the charge of DCF(C) & Tree Officer(C) since 06.07.2023.

Hence, Smt. Cheshta Singh, IFS is hereby directed to explain as to why her name should not be recommended for action for failing to act on the offense and non-compliance of conditions of tree felling permissions. Reply should reach the undersigned on or before 11.06.2023 positively.



C. D. Singh, IFS  
Principal Chief Conservator of Forests  
Govt. of NCT of Delhi

To

Smt. Cheshta Singh, IFS  
DCF(C) & Tree Officer(C)

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1.09/24

Confidential/Court Matter

GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF FORESTS & WILDLIFE

F.1(2607)/Legal/HQ/23-24/dcfpm/101

Date 06.06.2023

MEMORANDUM

Whereas, Hon'ble NGT vide order dated 09.05.2023 in the Original Application No. 334/2023 in the matter titled as *Naresh Chaudhary versus Union of India & Ors* (copy enclosed) ordered as below:

*"8. In view of above averments and significance of requirement of compliance for cutting trees and providing green belt as a condition for constructions in congested and polluted city of Delhi, we consider it necessary to ascertain the factual position by constituting a joint Committee comprising Chief Secretary, Delhi, Principal Secretary (Environment & Forest), Delhi, nominee of Delhi Urban Art Commission and District Magistrate of the area (District Magistrate, North). Meeting of the Committee may be held within one week and report may be furnished within three weeks from today by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Committee will be free to interact with any other Department or Authority and undertake visit to the site. It may meet online or offline as may be found viable. If any violations are found, the Committee may take remedial action in coordination with the concerned statutory authorities, in accordance with law. It may give a copy of its report to alleged violators for response before this Tribunal, if any, before the next date."*

And whereas DCF (Central) / Tree Officer has issued permission for felling of 28 trees at different points of time (copy of file notings and order attached herewith). The list of felling permissions is as below:

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

Annex-AO

135/A

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION,  
KAMLA NEHRU RIDGE, NEW DELHI-110007

F. No. 43/CFD/Misc.Corres/2023-24/2655

Date: 09.06.2023

To,

The Principal Chief Conservator of Forests,  
Department of Forests & Wildlife, GNCT Delhi  
IInd Floor, A Block, Vikas Bhawan,  
IP Estate, Delhi 110002

  
09/06/2023  
dcfpm

Sub: Reply to Memorandum, dated 6<sup>th</sup> June 2023  
Ref: F.1(2607)/Legal/HQ/23-24/dcfpm/102 dated 06.06.23

Sir,

This is in reference to Letter No. F.1(2607)/Legal/HQ/23-24/dcfpm/102 dated 06.06.23. The matter pertains to issuance of following tree felling/transplantation permissions:

S.No.	Permission no./Date	Permission given for Transplant/Felling	Location of Transplant	Location of Compensatory Plantation (CP)
1.	F.No. 09/NFD/TC/Felling /2020-21 dated 10.11.2020	9 trees for transplantation from 6 Flag staff road, Civil Lines	PWD office, Khyber Pass, KNR, Civil Lines	90 trees to be planted at Green belt at Metcalfe House, DRDO Complex
2.	F.No. 19/NFD/TC/Felling /2020-21 dated 04.01.2021	2 nos. of Mango trees to be transplanted from 6 Flag staff road, Civil Lines	PWD office, Khyber Pass, KNR, Civil Lines	20 trees to be planted at Green belt at Metcalfe House, DRDO Complex
3.	F.No. 13/NFD/TC/Felling /2021-22 dated	6 nos. of Bottle Palm trees for felling from 6 Flag staff road,	Nil	60 trees to be planted at Green belt at

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

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	17.08.2021	Civil Lines		Metcalf House, DRDO Complex
4.	F.No. 44/CFD/TC/online /Felling/2021-22 dated 28.02.2022	<ul style="list-style-type: none"> <li>Total of 6 nos. of trees to be felled/transplanted from 45-47 Rajpur road.</li> <li>Transplantation of 4 trees</li> <li>Felling of 2 trees</li> </ul>	PWD nursery, near Majnu ka Tila	60 trees to be planted at Green belt at Metcalfe House, DRDO Complex
5.	F.No. 05/CFD/TC/Felling /online ID 6483/22-23 dated 12.04.2022.	<p>Total no. of 5 trees to be felled/transplanted from 45-47 Rajpur road</p> <ul style="list-style-type: none"> <li>Transplantation of 4 trees</li> <li>Felling of 1 tree</li> </ul>	PWD nursery, near Majnu ka Tila	50 trees to be planted at Green belt at Metcalfe House, DRDO Complex
		<p>Total: 28 Trees Felling: 9 trees Transplant: 19 trees</p>		280 trees to be planted at CP site

In this regard, I would wish to draw to your kind notice that all the above tree felling/transplantation permissions were issued during the period 10.11.2020 to 12.04.2022. The undersigned had joined the division on 06.07.2022, therefore these permissions were issued before she had taken charge of the division.

Further, in the above referred letter F.1(2607)/Legal/HQ/23-24/dcfpm/102 dated 06.06.23, the undersigned has been asked to furnish replies pertaining to:

(i) *Regarding failing to act on offence*

A tree felling permission was sought by PWD via Application ID: 6288 on eforest portal for six trees at 45-47 Rajpur road. During the inspection of Inspecting Officer of the site on 25.02.2022, he reported an offence. As per the Inspecting officer's report, roots of six trees were exposed at 45-47 Rajpur Road, New Delhi-2.

(119)

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

132/c

Accordingly, a notice was served to the Executive Engineer, Maintenance department, PWD, Lok Nayak Hospital, New Delhi-2 on 28.02.2022 to appear on 15.03.2022. The respondent did not appear on the date of hearing. Thereafter, second notice was served on 02.11.2022 to appear on 23.11.2022, to which the respondent did not appear. A third notice was served on 02.05.2023 to appear on 09.05.2023, to which the respondent did not appear. A fourth notice was served on 12.05.2023 to appear on 23.08.2023.

During each hearing conducted on the above-mentioned dates, no one attended the hearings.

The undersigned had joined this division on 06.07.2022. This division had hosted four Van Mahotsav functions in the same month. Being plantation season, the undersigned had to also ensure maximum plantation during the same period. The total offence cases registered in the division are 655 (from 2010-11 onwards) and only one executive staff was assigned in the Tree cell section, who looked after both felling/transplantation permission and offence cases. The dates of hearings are fixed in a periodic manner.

The matter regarding this offence was brought to the notice of the undersigned on 02.11.2022 by Incharge-Tree cell and the earliest possible date was given to appear on 23.11.2022. While the second notice was served on 02.11.2022, the third and fourth notices were served on 02.05.2023 and 12.05.2023.

Due to the availability of limited staff in the division, the undersigned worked upon the strengthening of Tree cell by recruiting more staff in December 2022 and thereafter efforts were being placed to train the staff.

Also, to give a fair opportunity to express his point of view to defend himself as per the principle of natural justice, reasonable opportunities were given by serving notices on different dates.

Moreover, the undersigned is actively working towards streamlining the case management process, while also exploring feasible solutions to reduce the backlog and expedite the resolution of pending cases.

(ii) *Regarding non-compliance of conditions of tree felling permissions*

Five tree felling permissions were issued from 10.11.2020 to 12.04.2022 for felling of total 28 trees. For these permissions issued, a total of 280 trees were to be planted as Compensatory plantation. As per the Inspecting officer report dated 01.05.2023, out of 280 trees only 83 trees have been found to be planted at the site. In this regard, a letter has been sent to the Executive Engineer, Maintenance department, FWD, Lok Nayak Hospital,

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)

1363579/2023/LEGAL-FAWL

New Delhi-2 on 04.05.2023 conveying that the security deposit against failed Compensatory plantation of 197 trees has been forfeited. A letter was also sent to Range Officer on 31.05.2023, Central Forest division directing him to plant 197 trees within four weeks against the forfeited security deposit along with submitting its compliance.

As per the Inspecting officer report dated 01.05.2023, out of the total 19 trees which were to be transplanted, only 1 transplanted tree has been found to be in healthy condition. In this regard, a letter has been sent to the Executive Engineer, Maintenance department, PWD, Lok Nayak Hospital, New Delhi-2 on 04.05.2023 for non-compliance of terms and conditions of Tree felling/transplantation and failure of transplantation. They have been directed to plant 90 tree saplings of indigenous species of height 15 feet and at least 6 inch diameter within 3 months, as per Section 6 (b) (iv) of Tree Transplantation Policy 2020. The undersigned has taken all remedial measures after the Inspecting officer's status report on tree felling permissions upon his visit on 01.05.2023 was submitted.

The undersigned has taken steps proactively to ensure that due compliances regarding the tree felling permissions issued are fulfilled and is also committed to ensure speedy disposal of the various compliances of conditions of tree felling permissions. It is further submitted that there was no mens-rea involved in this particular case. The instant act has been done without any prejudice and is devoid of any malafide intention. The matter was also timely brought to the notice of her superiors. It is humbly submitted that the undersigned has always delivered her statutory responsibilities with due diligence and requests you to kindly consider this.

  
Cheshta Singh, IFS  
Deputy Conservator of Forests  
Central Forest division

Annex-AP

214/C

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)

1363579/2023/LEGAL-FAWL

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILDLIFE  
OFFICE OF THE FOREST RANGE OFFICER, NORTH-EAST RANGE,  
GARIH MANDU, DELHI-110094  
(CENTRAL FOREST DIVISION)

E.No. DAFW / C.F.D. / Range Office / Comp / 2023-24 / 02

Dated: 22.06.2023

To,

Dy. Conservator of Forests,  
Central Forest Division,  
Kamla Nehru Ridge,  
Delhi-110007

Sub: Compliance report in furtherance of order dated 31.05.2023-reg.

Respected Ma'am,

This is to bring to your kin notice that in furtherance of your order dated 31.05.2023, plantation of 200 trees has been carried out by the undersigned at Green belt, Metcalfe House, DRDO Complex. The different varieties of trees planted at the above mentioned location are given as under:

DRDO Plantation Summary		
S.No.	Species	Quantity
1.	Amaltas	40
2.	Gulabhar	15
3.	Jarkanda	15
4.	Jamun	65
5.	Pilkhan	65
Total		200

This compliance report is submitted to you for your kind perusal and further order apropos maintenance of above mentioned trees or any other appropriate action as you deem fit.

Yours sincerely

By No. [Signature]

Vicky Daga

Range Officer

Central Forest Division

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL



GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

F. No.69/CFD/TC/Check-List/2023-2024/2281-83

Date: 31.05.2023

ORDER

This is in furtherance of the letter bearing no. 337/CFD/DCF(C)/Site-Inspection Reports/2023-24/1220-24, dated 04.05.2023, issued to Exe. Engineer Maintenance Department (PWD), apropos forfeiture of security deposit due to non-compliance of the Terms & Condition of Tree felling permissions. The Executive Engineer of Maintenance department, Lok Nayak Hospital, PWD had failed to comply with section-10 of DPTA, 1994, which imposes an obligation to plant trees as prescribed by the Tree Officer.

Consequent upon the same, you are hereby directed to plant trees on the Green Belt at Metcalfe House, DRDO Complex, utilizing the forfeited security deposit money of the Executive Engineer of the Maintenance Department (PWD). The plantation of trees is to be carried out as per the following details:

1. Location: Green Belt, Metcalfe House, DRDO Complex
2. Number of Trees: 197 trees
3. Species Selection: Please ensure a diverse selection of native tree species suitable for the local climate and soil conditions. The choice of species should promote biodiversity and contribute to the overall aesthetics of the area. Here is a suggested list of species:
  - Palkhan
  - Amaltas
  - Arjun
  - Jamun

The compliance report shall be submitted in the office of the undersigned within (4) weeks from issuance of this order.

To,  
Vicky Dagar,  
Range Officer,  
Central Forest Division

Dy. Conservator of Forests/Tree Officer  
Central Forest Division

Copy to:

1. The Exe. Engineer, Maintenance Department, PWD, Lok Nayak Hospital, New Delhi
2. Tree Cell, Central Forest Division, Kamla Nehru Ridge, Delhi-110007

Dy. Conservator of Forests/Tree Officer  
Central Forest Division

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File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)

22/2

1363579/2023/LEGAL-FAWL

Annex-AQ

AG

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007 (PH.-23853561)

F.No./DCF(C)/DFTA/Offence/21-22/3572-74

Date: 4-07-2023

ORDER

In furtherance of the complaint received in the office of the undersigned, inspection was carried out on 25.02.2022 apropos tree offence committed at 45-47, Rajpur Road, Delhi.

As per the submitted inspection report, the roots of 6 nos. of trees were exposed before the final permission was given 45-47, Rajpur Road, Delhi respectively.

AND WHEREAS hearings in the said matter was held on 15.03.2022, 23.11.2022, 09.05.2023, 16.06.2023. Taking into consideration the inspection report of IO dated 25.02.2022 and the photos shown during the hearing dated 16.06.2023, it is also important to mention that Shri. Vinay Chaudhary, & Shri. Rajat Kant himself accepted that have exposed the roots of the concerned trees. It is also revealed that the offence under Delhi Preservation of Trees, Act, 1994 has been committed by illegally damaging the roots of the trees.

NOW, THEREFORE, I, Cheshta Singh, Tree Officer, is imposing a penalty of 60,000/ (Rs. Sixty thousand only) on Vinay Chaudhary, The Executive Engineer (Civil), Office of the CBMD Division, M-323, PWD, Vikas Bhawan-II, Delhi-110054, for the tree offence under Delhi Preservation of Trees, Act, 1994, and is hereby directed to deposit the penalty Rs. 60,000/- (Sixty Thousand Only) for damaging the roots of 6 nos. of trees, through demand draft in favor of DDO, Dy. Conservator of Forests (Central), KNR, Delhi within 15 days of the receipt of this order failing which recovery proceeding as per law shall be initiated against them.

It is also ordered that no further action will be taken against the offender as regarding the instant matter is concerned.

In case the offender fails to deposit the above amount within permitted period necessary action shall be initiated to prosecute him under the provision of the above said Act.

Dy. Conservator of Forests  
Central Forest Division/Tree Officer

Sh. Vinay Choudhary,  
The Executive Engineer (Civil),  
Office of the CBMD Division, M-323, PWD,  
Vikas Bhawan-II, Delhi-110054

## Copy to:-

1. Conservator of Forests, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, IP Estate, New Delhi (For Kind Approval)
2. Dy. Conservator of Forests (P&M), A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, IP Estate, New Delhi (For Kind Approval)

Dy. Conservator of Forests  
Central Forest Division/Tree Officer

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Speed Post/By Hand/E-mail/Wh

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI  
PUBLIC WORKS DEPARTMENT (M-323)



कार्यालय कार्यपालक अभियंता  
सेन्ट्रल एंड नई दिल्ली भवन (एम-323),  
लोनिये, ए-ब्लॉक, प्रथम तल, विकास  
भवन-II नजदीक मेटकाल्फ हाऊस, सिविल  
लाईन, दिल्ली-110054.

*7/*  
Azadi Ka  
Amrit Mahotsav

OFFICE OF EXECUTIVE ENGINEER  
CENTRAL & NEW DELHI BUILDING  
(M-323) P.W.D. A-BLOCK,  
1ST FLOOR, VIKAS BHAWAN-II,  
NEAR METCALF HOUSE,  
CIVIL LINES DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

सं. 54(19)21-22/सेन्ट्रल एंड नई दिल्ली भवन (एम-323)/2023-24/1872

दिनांक: 19/07/2023

To,

The Dy. Conservator of Forests  
Department of Forest and Wild Life  
North Forest Division  
Kamla Nehru Ridge, Delhi-110007.

विषय:- Regarding Demand Draft for Rs. 60,000/-.

संदर्भ:- Your office letter No letter No. DCF(C)/DPTA/Offence/21-22/3572-74 dt. 04.07.2023.

With reference to your above referred order, DD.No. 895671 dt. 18.07.2023 for amounting to Rs. 60,000/- in favour Dy. Conservator of Forest (Central) is enclosed herewith for further deposition and necessary action.

Please acknowledge the receipt.

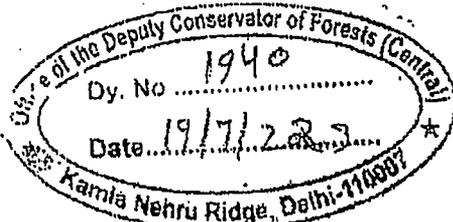
Encl:- DD No. 895671 dt. 18.07.2023  
Rs. 60,000/- (In Original)

*19.07.23*  
कार्यपालक अभियंता  
सेन्ट्रल एंड नई दिल्ली भवन (एम-323)

प्रतिलिपि:-

1. सहायक अभियंता, सिभअनु0 उषमंडल एम-3231, 16-ए राजपुर रोड, दिल्ली को सूचनार्थ एवं आवश्यक कार्रवाई हेतु।
2. रार्ड फाईल।

*sd*  
कार्यपालक अभियंता



*Tcell*  
*19/7/2023*

23

720

Annex-AS

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
1363579/2023/LEGAL-FAWL

211/c

Speed Post/By Hand/E-mail/Whatsapp

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI  
PUBLIC WORKS DEPARTMENT(M-323)कार्यालय कार्यपालक अभियंता  
सेन्ट्रल एंड नई दिल्ली भवन  
(एम-323) लोडिंग/वि०, ए-ब्लॉक,  
प्रथम तल, विकास भवन-2 नजदीक  
मेटकाफ हाऊस, सिविल लाईन,  
दिल्ली-110054.


Azadi Ka  
Amrit Mahotsav

OFFICE OF EXECUTIVE ENGINEER  
CENTRAL & NEW DELHI BUILDING  
(M-323) PWD A-BLOCK,  
1<sup>ST</sup> FLOOR, VIKAS BHAWAN-II,  
CIVIL LINES, DELHI-110054.

011-23813979

Fax:-011-23813997

E-mail :- eepwddelhi323@gmail.com

23(CMR)/DB/C&amp;ND Bldg. (M-323)/2023-24/ 2085 दिनांक: 4/8/23

To,

Deputy Conservator of Forests,  
Central Forest Division / Tree officer,  
O/o The Deputy Conservator of Forest,  
Central Forest Division, Kamla Nehru Ridge,  
Delhi-110007.Name of work :-Reg. Non- compliance of the Terms & conditions of Tree  
Transplantation /Felling Permissions and failure of  
Transplantation.

- Ref. No. :- 1 Your office letter No. 337/CFD/DLF/(C)/Site-Inspection Reports/  
2023-24 /1225-29 dt. 04-05-2023.  
2 This office letter No. 23(CMR)/DB/C&ND Bldg.(M-323)/2023-  
24/1175 dt. 20/05/2023.  
3 This office letter No. 54(11)20-21/C&ND Bldg.(M-323)/2023-  
24/1577 dt. 19/06/2023.  
4 AD(Hort.) office letter No. 54(Hort.)/HSD-C&ND/HD-East/ PWD  
/2023/272 dt. 01-08-2023.

Kindly refer your letter at S. No. 1 which was addressed to Executive Engineer,  
Maintenance Deptt., PWD, Lok Nayak Hospital, New Delhi received to undersigned  
on 17-06-2023 through whatsapp from Horticulture wing of PWD vide which it was  
asked for submission of compliance report for plantation of 90 trees saplings of  
indigenous species (like Neem Pipal, Arjun, Pilkhan, Jamun).

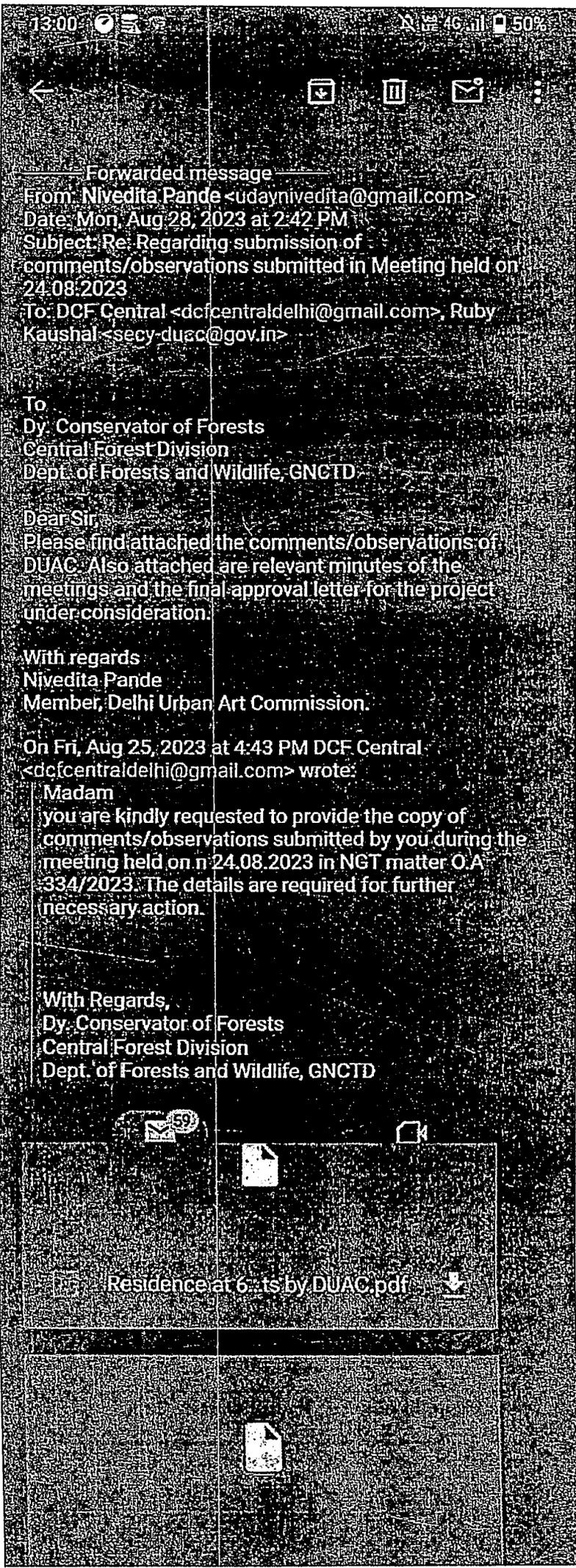
This office vide above referred letter at S. No. 2 has requested to Dy.  
Director(Hort.) wing of PWD for taking action in compliance of above letter for  
plantation of 90 trees saplings.

DD(Hort.) through whatsapp vide letter No. at S. No. 4 has informed that 90  
trees of pilkhan have been planted at outer ring road(Chanding Ram Akhada to  
Majnu Ka Tilla) near Chandrawal as compensatory plantation in lieu of 19 trees  
(Annexure-A), copy of Google Map loction is also enclosed as (Annexure-B).

It is for your information and necessary action please.

Enclosed :- As above.

कार्यपालक अभियंता  
सेन्ट्रल एंड नई दिल्ली भवन (एम-323)



Forwarded message  
From: Nivedita Pande <udaynivedita@gmail.com>  
Date: Mon, Aug 28, 2023 at 2:42 PM  
Subject: Re: Regarding submission of comments/observations submitted in Meeting held on 24.08.2023  
To: DCF Central <dcfcentraldelhi@gmail.com>, Ruby Kaushal <secy-ducc@gov.in>

To  
Dy. Conservator of Forests  
Central Forest Division  
Dept. of Forests and Wildlife, GNCTD

Dear Sir,  
Please find attached the comments/observations of DUAC. Also attached are relevant minutes of the meetings and the final approval letter for the project under consideration.

With regards  
Nivedita Pande  
Member, Delhi Urban Art Commission.

On Fri, Aug 25, 2023 at 4:43 PM DCF Central <dcfcentraldelhi@gmail.com> wrote:

Madam  
you are kindly requested to provide the copy of comments/observations submitted by you during the meeting held on n 24.08.2023 in NGT matter O.A 334/2023. The details are required for further necessary action.

With Regards,  
Dy. Conservator of Forests  
Central Forest Division  
Dept. of Forests and Wildlife, GNCTD

Residence at 6...ts by DUAC.pdf

121  
Annex-AT

1363579/2023/LEGAL-FAWL

File No. F1(2607)/Legal/HQ/23-24 (Computer No. ~~1816299~~ ~~AE~~)

ANNEXURE II



## Observation Letter

Annex-AU

No. : OL-26112061016

Date : 16/12/2020

ULB Code: 821047\_C

Code : 2611611357

To,  
Rohini Zone, new Delhi, Sector-5, rohini

विषय : Addition Alternation in Residence of Honble Chief Minister at 6 Flag Road, Civil Lines, Delhi

संदर्भ :

महोदय ,

उक्त प्रस्ताव पर आयोग की दिनांक 11/12/2020 02:30 PM को आयोजित बैठक में विचार किया गया था ।  
आयोग की प्रेक्षारं तथा निर्णय इस प्रकार हैं ।

Not approved, observations given.

Observations :

- 1.The proposal was forwarded by the PWD ( GNCTD ) ( online ) for consideration of the Commission.
- 2.The Commission did not approve the building plan proposal at its meeting held on November 06, 2020 specific observations were given.
- 3.The revised proposal at formal stage received ( online ) was scrutinised and a detailed discussion was held with the architect on Cisco WebEx Meetings, wherein the architect explained the overall design intent and provided clarifications to the queries related to the elevational features on the façade etc. However, based on the detailed discussion, replies and the revised proposal submitted, the following observations were given:
  - a.The proposed office block, staff, security blocks and boundary wall are very much part of the overall complex, and shall have an aesthetic and visual impact on the complex. However, the detailed 3D views and elevations clearly indicating the architectural features, materials to be used have not been provided to comprehend the proposal. The estate office and the office building may be redesigned to be same in size and elevation.
  - b.A sufficient number of self-explanatory, annotated 3D views ( at least 6 in numbers including Arial views ) of the complex at various angles, clearly showing the proposed design scheme with proper annotations and corresponding to proposal drawings may be submitted.

f. It was suggested to align the main building parallel to the front boundary wall/flag staff road for better aesthetics, rather than the rear boundary as has been done.

g. The proposed architectural elements in the building shall follow a uniform architectural vocabulary and pattern. All sides appear to have columns with varying proportions. This needs to be made uniform. Built mass also needs to be balanced to ensure a cohesive built form.

h. The parking provision made in the front set-back be suitably relocated somewhere else and the green area be extended further to make it a large consolidated green space with appropriate landscaping. A lot of hard areas have been provided in the site without indicating its application/use, the same needs to be minimised. There is an extensive peripheral road network around the site which needs to be rationalised with efficient site planning.

i. The Commission observed that the building belonging to the chief State representative should have a very strong architectural character. The form and function should respect the setting and also ensure that all the requisite functions in the building (including ceremonial areas, common areas, office spaces for staff plus parking, security staff, frisking areas from security point of view, spaces for domestic staff etc.) are catered to in the design itself. The above mentioned functions are not incorporated in the proposal and it is purely seen as a residential complex. Thus, the space needs to be appropriately redesigned.

j. While designing the internal layout, segregation of spaces (public and private) to ensure privacy and security shall be ensured by appropriate interior layout design.

k. The setting of the porch is not appropriate. It does not lead to a grand entry to the building (befitting a Chief Minister), rather open into a narrow side entry. Also, other public spaces including 'baithak' and the entry space do not have appropriate movement and connections within. Also, they borrow light from other areas and are not ventilated directly, thus need to be relooked into. Spaces going into the corridors seem to be wasted and need careful planning. Private spaces including bedrooms do not get view towards any green spaces.

l. It is suggested to locate the public areas on the lower/ground floor and the private/family spaces on the first floor by appropriate layout design.

3. The architect was advised to adhere to the above observations and redesign the complex in a comprehensive manner and furnish a pointwise incorporation/reply.

भवदीय

रुबी कौशल  
सचिव

प्रतिलिपि :

- 1) vikash madan k-47 kallash colony new delhi-110048
- 2) c&nd building (m-323)pwd delhi,a-block,1st floor,vlkash bhawan-2 delhi-110054

रुबी कौशल  
सचिव

124

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)

207/L

1363579/2023/LEGAL-FAWL

c. It was observed that British architectural elements and style has been used extensively in the design proposal which was not appreciated. Instead, it was suggested to explore a regular simple design approach to be adopted to represent a contemporary Indian/Delhi representative style.

d. The right side elevation seems to be more appropriate ( more institutional ) than the front elevation ( more ornate ). The front elevation shall also be designed in consonance with the right side elevation. The curve at the top front elevation may be removed. The architectural elements/features/style used in the columns on the façade should have taken inspiration from Indian architecture. Also the design of the main building shall be kept minimal and symmetrical to ensure harmony in design.

e. The baithak should be designed to have natural light and ventilation and not borrowed from other spaces in the house.

f. It is suggested to provide connection between lounge and library on the ground floor. No part of the site shall have chamfered edges; it being a building of prime importance shall be designed with linear geometry and no negative spaces.

g. The drop-off point shall have covered porch till the entry i.e. the trellis would not act as a covered entry and the same shall be replaced with a more permanent roofing element.

h. The design of the boundary wall shall be made more subtle with minimal elements and light design. Presently, it is gaudy.

i. Local native species shall be planted and the existing tress shall be retained as far as possible. The landscape plan should indicate the details of the trees planted, existing trees, levels, types of species on an appropriate scale, (in terms of the point nos. Six of the CPAA (Criterion for Project Assessment and Approval) available on the DUAC website at [www.duac.org](http://www.duac.org) to be ensured.

4. The architect was advised to adhere to the above observations and furnish a pointwise incorporation/reply.

भवदीय

रुबी कौशल  
सचिव

प्रतिलिपि :

- 1) vikash madan k-47 kallash colony new delhi -110048
- 2) executive engineer C & ND building m-323 pwd delhi a-block first floor vikas bhawan -2

रुबी कौशल  
सचिव



## Observation Letter

No. : OL-04112061015

Date : 11/11/

ULB Code: 821046\_C

Code : 04116113

To,  
Rohini Zone, new Delhi, Sector-5, rohini

विषय : Addition Alternation in Residence of Honble Chief Minister at 6 Flag Road, Civil Lines, Delhi

संदर्भ :

महोदय,

उक्त प्रस्ताव पर आयोग की दिनांक 06/11/2020 02:30 PM को आयोजित बैठक में विचार किया गया था।  
आयोग की प्रेक्षाएं तथा निर्णय इस प्रकार हैं।

### Decisions :

Not approved, observations given.

### Observations :

1.The proposal was forwarded by the PWD, GNCTD ( online ) for consideration of the Commission.

2.The formal proposal received ( online ) at formal stage was scrutinised and following observations were given:

a.It is mentioned in the project details ( proforma forward of the proposal to DUAC part A, sr. no: 16 ) that the site work has already commenced. Construction can commence only after approval.

b.As per the subject/project title, the proposal is for the 'additions/alterations', however, it is clearly evident from the submission that an entirely 'new building' is being proposed after completely demolishing the existing structure. This needs clarification.

c.The submitted 3D view does not portray the correct site conditions. 3D views of the site shall be superimposed with the existing context of the surroundings, including road networks, structures around the site, for better understanding of the proposal in the actual environment to make it clearer.

d.A detailed survey plan to be submitted showing the existing site conditions, particularly the number of trees existing on the site. The same needs to be made and superimposed with a demolition plan along with the proposed layout for a clear and better understanding of the proposal.

e.Existing site photographs do not provide a clear understanding of the proposal, thus difficult to appreciate and visualize it in the current context. An appropriate nos. of site photographs shall be provided to get in-depth clarity of the site and surroundings. They need to be resubmitted with proper uncut views from all the sides.

File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)  
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209/L

was suggested to align the main building parallel to the front boundary wall/flag staff road for better aesthetics, rather than the rear boundary as has been done.

The proposed architectural elements in the building shall follow a uniform architectural vocabulary and pattern. All sides appear to have columns with varying proportions. This needs to be made uniform. Built mass also needs to be balanced to ensure a cohesive built form.

h. The parking provision made in the front set-back be suitably relocated somewhere else and the green area be extended further to make it a large consolidated green space with appropriate landscaping. A lot of hard areas have been provided in the site without indicating its application/use, the same needs to be minimised. There is an extensive peripheral road network around the site which needs to be rationalised with efficient site planning.

i. The Commission observed that the building belonging to the chief State representative should have a very strong architectural character. The form and function should respect the setting and also ensure that all the requisite functions in the building ( including ceremonial areas, common areas, office spaces for staff plus parking, security staff, frisking areas from security point of view, spaces for domestic staff etc. ) are catered to in the design itself. The above mentioned functions are not incorporated in the proposal and it is purely seen as a residential complex. Thus, the space needs to be appropriately redesigned.

j. While designing the internal layout, segregation of spaces ( public and private ) to ensure privacy and security shall be ensured by appropriate interior layout design.

k. The setting of the porch is not appropriate. It does not lead to a grand entry to the building ( befitting a Chief Minister ), rather open into a narrow side entry. Also, other public spaces including 'baithak' and the entry space do not have appropriate movement and connections within. Also, they borrow light from other areas and are not ventilated directly, thus need to be relooked into. Spaces going into the corridors seem to be wasted and need careful planning. Private spaces including bedrooms do not get view towards any green spaces.

l. It is suggested to locate the public areas on the lower/ground floor and the private/family spaces on the first floor by appropriate layout design.

3. The architect was advised to adhere to the above observations and redesign the complex in a comprehensive manner and furnish a pointwise incorporation/reply.

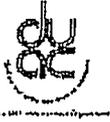
भवदीय

रुबी कौशल  
सचिव

प्रतिलिपि :

- 1) vikash madan k-47 kallash colony new delhi-110048
- 2) c&nd building (m-323)pwd delhi,a-block,1st floor,vikash bhawan-2 delhi-110054

रुबी कौशल  
सचिव



## Approval Letter

Annex ANNEXURE III  
Aw

2020

No. : OL-17122061018

Date : 24/12/2020

ULB Code: 821049\_C

Code : 1712611386

To,  
Rohini Zone, new Delhi, Sector-5, rohini

विषय : Addition Alternation in Residence of Honble Chief Minister at 6 Flag Road, Civil Lines, Delhi

संदर्भ :

महोदय ,

उक्त प्रस्ताव पर आयोग की दिनांक 18/12/2020 02:30 PM को आयोजित बैठक में विचार किया गया था ।  
आयोग की प्रेक्षाएं तथा निर्णय इस प्रकार हैं ।

Decisions:

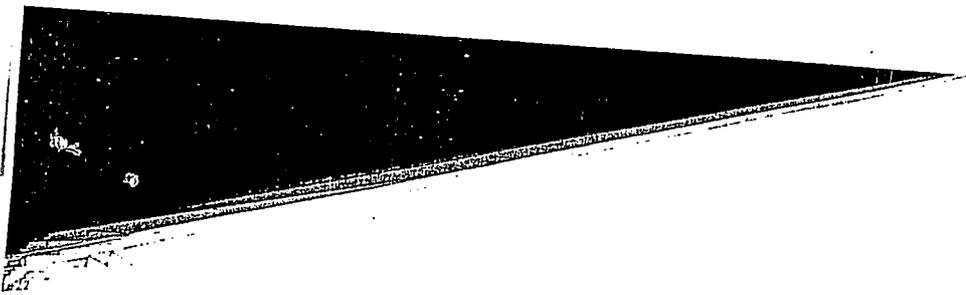
Approved, observations given.

Remarks:

Accordingly the proposal is approved, if the same is otherwise as per provisions of the Delhi Master Plan, Zonal Plan, building bye-laws, fire-fighting regulations and any other instructions of the Govt. of India. Further, compliance of 'Bureau of Indian Standards' norms against earthquake hazards, provisions of availability of municipal services as per Govt. Notification no. K-12016/5/79-DDIA/VA/IB(Pt.) dated June 7, 2000 and provisions for rain water harvesting should be ensured by the concerned local body before releasing the approval.

Observations:

1. The proposal was forwarded by the PWD ( GNCTD ) ( online ) for consideration of the Commission.
2. The Commission did not approve the building plan proposal at its meeting held on December 11, 2020 specific observations were given..
3. The revised proposal at formal stage received ( online ) was scrutinised along with the replies in compliance to the earlier observations of the Commission communicated vide DUAC observation letter no: OL-26112061016 dated 16.12.2020 following observations were given:
  - a. The use of Indian column base/capitals in the revised elevation were appreciated by the Commission.
  - b. It was suggested to screen the front buildings i.e. the estate office and the office building with trees/creepers, as appropriate, to maintain the line of vision to the main building.



File No. F1(2607)/Legal/HQ/23-24 (Computer No. 181629)

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c. Appropriate screening arrangements shall be made to ensure screening of clothes hanging in the balconies. Appropriate arrangements/spaces shall be created to house air-conditioners, etc. so as not to mar the aesthetics.

d. Sustainability features shall be as per point no. 7 of the CPAA (Criterion for Project Assessment and Approval) available on the DUAC website at [www.duac.org](http://www.duac.org).

e. All service equipment at the terrace should be properly camouflaged (in terms of the point nos. 10, 11 & 12 of the CPAA ( Criterion for Project Assessment and Approval ) available on DUAC website at [www.duac.org](http://www.duac.org).

सचिव

रुबी कौशल  
सचिव

- 1) vikash madan k-47 kallash colony new delhi -110048
- 2) executive engineer C & ND building m-323 pwd delhi a-block first floor vikas bhawan -2

रुबी कौशल  
सचिव

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दिल्ली सरकार  
प्रमुख अभियंता, लो0नि0वि0,  
12वां तल, बहु-मंजिला भवन, इंद्रप्रस्थ संपदा, नई दिल्ली: 110002  
☎ 23317926, 23724561, 23317520, फॅक्स 23766924  
Toll Free Complaint No. 1800 11 0093  
वेबसाइट: <http://pwd.delhigovt.nic.in>  
ई-मेल: [pwdhqdelhi@gmail.com](mailto:pwdhqdelhi@gmail.com)/[dppwdhqdelhi@gmail.com](mailto:dppwdhqdelhi@gmail.com)



सं0: प्रमुख अभि./लो0नि0वि0/डब्लू/ओ.ओ./3420

दिनांक: 26.07.2017

### कार्यालय ज्ञापन

**विषय:- Exemption for Government building from operation of Municipal Laws to regulate their erection.**

The North DMC vide their letter No. D-02/C.E.(Bldg.)/HQ/2017 dt. 18.05.2017 has exempted the PWD projects, to be used for public purpose, from seeking sanction of building plan from the local bodies as per provision of section-3 of Govt. Building Act 1899, subject to adherence to the norms of UBBL-2016/MPD-2021, as amended up-to-date as well as other rules/regulations/Acts/notification as applicable. However, they shall give reasonable notice to the local bodies i.e. concerned Zonal Building Deptt. as per provision to Section 3 of the act before erection of the Govt. Buildings.

In view of above, it has been decided to set up the following committee to examine all the drawings for PWD Projects to be used for Public Purposes under the Chairmanship of Sr. Architect, PWD:-

- |                                          |   |          |
|------------------------------------------|---|----------|
| 1. Sh. Ashok Kumar Sharma, Sr. Architect | - | Chairman |
| 2. Sh. Narender Chandu Patla, Architect  | - | Member   |
| 3. Concerned Executive Engineer (C)      | - | Member   |
| 4. Concerned Executive Engineer (E)      | - | Member   |

The above committee will examine all the drawings prepared and to certify that the buildings plans conform to the building by-laws, after assessing all the requirements of Electric Load, water-supply, sewerage and horticulture, based on input provided by the concerned Executive Engineer(Civil) & Executive Engineer(Elect.). The concerned Executive Engineer(Civil) will submit the proposal in complete shape to respective local bodies about proposed construction and all the records shall be maintained by concerned Executive Engineer(Civil). The Committee will secure all necessary approval from Fire Department, DUAC and other concerned applicable authorities like Airport Authority of India, National Monument Authority, Heritage Committee, Environment Clearance, etc.

(संजीव रस्तोगी)  
निदेशक (कार्य एवं स्थापना)



NORTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE CHIEF ENGINEER (Bldg.)HQ  
10<sup>TH</sup> FLOOR: E-WING: DR. S.P.M. CIVIC CENTRE  
MINTO ROAD: NEW DELHI - 02

No. D-02 /C.E.(Bldg.)HQ/2017

Dated: 18/05/2017

OFFICE ORDER

Subject: Exemption of Government Buildings from operation of Municipal Laws to regulate their erection.

Corporation vide its Resolution no. 691 dated 14.03.2017 has resolved to allow PWD Projects, to be used for public purpose, exempt from seeking sanction of Building Plan from the Local Bodies, as per provision of Section-3 of Government Building Act, 1899, subject to adherence to the norms of UBLI-2016/MPD-2021, as amended up-to-date as well as all other rules / regulations / Acts / notifications as applicable. However, they shall give reasonable notice to the local bodies i.e. concerned Zonal Building Deptt. as per provision to Section 3 of the Act before erection of the Government buildings.

They are further required to deposit the requisite charges as applicable, to the Local Body, alongwith the notice of commencement and after completion of the project shall obtain occupancy-cum-completion certificate from the Local Bodies.

Chief Engineer (Bldg.)HQ  
North D.M.C.

**Distribution:**

1. All Chief Engineers- North DMC.
2. All Zonal Dy. Commissioner- North DMC.
3. S.E.(B)HQ- North DMC.
4. All Zonal SEs- North DMC.
5. All EEs(B)- North DMC.

**Copy for kind information to:**

1. Secretary, PWD, GNCT of Delhi.
2. OSD to Hon'ble Minister (PWD), GNCT of Delhi: In reference to letter No. OSD(PWD)/2017/Min. Health /1654 dated 10.03.2017.
3. Commissioner- North DMC.
4. All Addl. Commissioners- North DMC.
5. Engineer-In-Chief, PWD, 12<sup>th</sup> Floor, MSO Building, New Delhi.
6. Engineer-In-Chief, North DMC.
7. Director (IT)- North DMC : To upload the aforesaid circular on the website.
8. Office Copy.

Chief Engineer (Bldg.)HQ  
North D.M.C.

10. Sr. Architect (North), PWD, 6th Floor, MSO Building, I.P. Estate, New Delhi-02  
 11. Dy. Director (IL), DDA, A-216, Vikas Sadan, New Delhi-23.  
 12. Executive Engineer (Central & New Delhi, Building), CBMD M-323, Public Works Department 1st Floor, A-Wing, Vikas Bhawan-2, Near Metcalf House, Delhi-54  
 13. Executive Engineer, PWD M-231 Karkardooma Court Under Akshardham Flyover, Near Metro Pillar No.50, Noida Mor Delhi-91  
 14. Executive Engineer PWD (C) (North East) Bldg 276, DDA Flats, Mansarovar Park,  
 15. Executive Engineer PWD (C) M-332, NW-Bldg.2, Delhi Technological University  
 16. Ex Eng PWD (Civil), (OP-I), Gd. Floor, Vikas Bhavan-II Delhi 110054  
 17. Executive Engineer, South (Building)-M, PWD (NCT) PTS Colony, Malviya Nagar, New Delhi-110017  
 18. Ex. Engineer, PWD, CBMD- M-421, IIT Gate, Hauz Khas, New Delhi-110016.  
 19. Executive Engineer, CBMD M-121, PWD, GNCTD, B-6, N.C.C. Bhavan, Safdarjung Enclave, New Delhi.  
 20. Executive Engineer, PWD, Div.-M-332, Jail Road, New Delhi  
 21. Ex. Engineer, PWD North West Building-1, PWD, SU Block, Pitampura, Delhi

F.No. 54(409)/EC/LG-PIU/DSW/2014/pt.file/5375-58 Dated:

Copy for information to -

24 MAY 2017

1. P.S to Secretary, SW, GNCT of Delhi, GLNS Complex, Delhi Gate, New Delhi-02
2. P.S to Director, DSW, GNCT of Delhi, GLNS Complex, Delhi Gate, New Delhi-02
3. P.S to Spl. Dir., SW, GNCT of Delhi, GLNS Complex, Delhi Gate, New Delhi-02

(Dr. Mahesh Sharma)  
 Dy Director (Estate)  
 9868538816



AY

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Annex 7

133

दिल्ली सरकार

कार्यालय प्रमुख अभियंता, लोनिवि0,  
12वां तल, बहु-मंजिला भवन, इन्द्रप्रस्थ संपदा, नई दिल्ली: 110002  
फ़ोन 23490260, 23724560, 23311293 फ़ैक्स 23319021  
Toll Free Complaint No. 1800 11 0093  
वेबसाइट: <http://pwd.delhigovt.nic.in>  
ई-मेल: [pwdhqdelhi@gmail.com](mailto:pwdhqdelhi@gmail.com)/[dppwdhqdelhi@gmail.com](mailto:dppwdhqdelhi@gmail.com)



सं: लोनिवि / प्रमुख अभियंता / कार्य / 2020 / 284 (H)

दिनांक: 21.01.2020

**OFFICE MEMORANDUM**

In partial modification to this office memorandum issued vide No.3420 dated 26.07.2017, the composition of the Building Committee, PWD is modified as under:-

- |    |                                       |   |          |
|----|---------------------------------------|---|----------|
| 1. | Senior Architect (Projects), PWD      | - | Chairman |
| 2. | Architect (South Zone)                | - | Member   |
| 3. | Concerned Executive Engineer (Civil)  | - | Member   |
| 4. | Concerned Executive Engineer (Elect.) | - | Member   |

The Chairman of the Committee will associate one Assistant Architect and one Ministerial Staff from his/her unit for the smooth functioning of the committee proceedings. Rest of the content of said Office Memorandum shall remain same.

This issues with the approval of Engineer-in-Chief, PWD.

*[Signature]*  
Director (Works)

Copy for information & necessary action to :-

1. The Pr. Chief Engineer (Projects), PWD, MSO Bldg., New Delhi.
2. The Pr. Chief Engineer (Maintenance & Flyover), PWD, MSO Bldg., New Delhi.
3. Chief Engineers (East, North, Health, South, Flyover, Projects, Other Projects), PWD, New Delhi.
4. All SEs & EEs through PWD Website

*[Signature]*  
Director (Works)

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Annex-A2

A2



दिल्ली सरकार  
प्रमुख अभियंता, लो0नि0वि0,  
12वां तल, बहु-मंजिला भवन, इंद्रप्रस्थ संपदा, नई दिल्ली 110002  
☎ 23317926, 23724561, 23317520, फॅक्स 23766924  
Toll Free Complaint No. 1800 11 0093  
वेबसाइट: <http://pwd.delhigovt.nic.in>  
ई-मेल: [pwdhqdelhi@gmail.com](mailto:pwdhqdelhi@gmail.com)/[dpowdhqdelhi@gmail.com](mailto:dpowdhqdelhi@gmail.com)



No.E-in-C/PWD/Works/Office Order/2021/ 369

Dated: | .02.2021

OFFICE MEMORANDUM

In partial modification to this office memorandum issued vide No. 384(H) dated 21.01.2020, the composition of the Building Committee, PWD is modified as under:-

- |                                           |            |
|-------------------------------------------|------------|
| 1. Senior Architect (Project), PWD        | - Chairman |
| 2. Sh. Tusar Kanta Giri, Architect (East) | - Member   |
| 3. Concerned Executive Engineer (Civil)   | - Member   |
| 4. Concerned Executive Engineer (Elect.)  | - Member   |

The Chairman of the Committee will associate one Assistant Architect and one Ministerial Staff from his/her unit for the smooth functioning of the committee proceedings. Rest of the content of said Office Memorandum shall remain same.

This issues with the approval of Engineer-in-Chief, PWD.

Director (Works)

**Copy for information & necessary action to:-**

1. The Pr. Chief Engineer (Projects), PWD, MSO Building, New Delhi.
2. The Pr. Chief Engineer (Maintanance & Flyover), PWD, MSO Building, New Delhi.
3. The Chief Engineers (East, North, South, Health, Flyover, Projects, Other Projects), PWD, MSO Building, New Delhi.
4. All SEs & EEs through PWD Website.
5. All Senior Architects in PWD, through PWD Website.
6. All Architects in PWD, through PWD Website.

Director (Works)



Building Committee of PWD  
8<sup>th</sup> Floor, MSO Building, IP Estate  
New Delhi-110002, Ph. 011-23318846, 2370594



No. SA(Project)/BC/07/251

Dated: 07.12.2021

To.

The Executive Engineer (C),  
C&ND Building (M),  
PWD, A-Block, 1<sup>st</sup> Floor, Vikas Bhawan II,  
Near Metcalf House, Upper Bela Road,  
New Delhi-110054.

Sub: Proposed addition/alteration in Plot No. 6, Flag Staff Road, Civil Lines, Delhi.

In continuation to online rejection dated: 10.02.2021 in PWD Portal please find further observations for online compliance are as under:

1. Land document is to be submitted.
2. Approved Layout plan is to be submitted in which plot situated.
3. Zonal Development plan is required to be submitted indicating location of plot.
4. Site Survey Plan is to be submitted along with information of existing structures with area statement along with tree information.
5. Key Plan to be submitted.
6. Parking Plan is to be submitted.
7. Landscape Plan is to be submitted.

*Priyanka Kumari*  
Priyanka Kumari  
(Architect)  
O/o SA (Project)  
PWD, New Delhi

o/c